



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,24th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 1**

**[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">Cont.Cas(C)/458/2020</a>	JARO NATUNG AND 3 ORS. <b>Versus</b> N.T.GLOW, IRS AND 5 ORS.	MR. S K DEORI MS. SOMILA MR. B DEORI MR. A KASHYAP	MR. B D GOSWAMI (R- 2) MR. B D GOSWAMI (R- 2) MR A CHANDRAN (R- 2) MR A CHANDRAN (R- 2) MR A HUSSAIN (r-3,6)
2	<a href="#">PIL/6/2022</a> FIXED, IN PIL/52/2020 (D/O)	ALL ASSAM TRANSGENDER ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. A VERMA SWATI. B. BARUAH (TG)	GA, ASSAM MR R M DAS, ADV. (R-4)
	<b>WITH</b> <a href="#">I.A.(Civil)/1803/2020</a> in PIL/6/2022	ALL ASSAM TRANSGENDER ASSOCIATION <b>Versus</b> UNION OF INDIA AND 4 ORS	SWATI. B. BARUAH (TG)	ASSTT.S.G.I.
3	<a href="#">PIL/2/2022</a>	ALL ASSAM TRANSGENDER ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	SWATI. B. BARUAH (TG)	GA, ASSAM MR P NAYAK, SC, FINANCE DEPTT.
	<b>WITH</b> <a href="#">I.A.(Civil)/3658/2023</a> in PIL/2/2022	ALL ASSAM TRANSGENDER ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND ANR	SWATI. B. BARUAH (TG)	GA, ASSAM
4	<a href="#">PIL/14/2023</a>	PODMO TERON <b>Versus</b> THE UNION OF INDIA AND 11 ORS	MR. B BARUAH MR S HUSSAIN	SC, AG MR. C K S BARUAH (C.G.C.) DY.S.G.I. SC, PWD SC, K A A C SC, FINANCE

5	<a href="#">PIL/30/2023</a>	WE FOR GUWAHATI FOUNDATION AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 23 ORS.	MS. SUDAKSHINA K. MS. D GHOSH	SC, ELEM. EDU MR. T J MAHANTA (r-18) GA, ASSAM MR. P P BARUAH (R-17) MRS. R S CHOWDHURY (R 14, 23, 25) MR. A BHATTACHARYA(R-21) MR. R SARMA (R-17) MR. U K BARMAN (r-23) MR. S P CHOUDHURY (R-11) MR. P P DUTTA MRS S BARUAH(R-12) MS. K MALAKAR(R-21) MRS. K BARPUZARI(R-12) MR. A CHAMUAH (R-12) MR D J DAS R SARMAH (R-16) MR J BORAH (R-16) MR H ALI (r-23) MR. M A I HUSSAIN (R-22) MR. K KAKOTI (R-16) MR. K P PATHAK (r-19) MS G DAS (R 14, 23, 25) MR. S D ROY (R-12) MR. R KONWAR (r-23) MS S DAS (r-10) MR T GOGOI (r-18) MR T DAS (R 14, 23, 25) MR K BISWAKARMA (R-11) MR BHARGAV DAS (r-19) MR ARINDAM BARUAH (r-19) MS P SARMA (r-18) MR. S. J. SARKAR (R-11) MR B YADAV (r-10) SC, SEC. EDU. SC, SSA
6	<a href="#">Cont.Cas(C)(Suo Moto)/4/2024</a>	IN RE - X <b>Versus</b> PRABHAT SAIKIA	MR. T J MAHANTA (SC, GHC)	MR. D DAS SR. ADV MR W R MEDHI MR P TALUKDAR
7	<a href="#">PIL/34/2024</a>	SHANKAR MANDIR PRATIBEKHI SAMAJ AND 25 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. B K DAS MR G JALAN MR H P GUWALA H P NEOG	GA, ASSAM MR P C DEY(R-9) MR J PAYENG (r-8) MR M CHETIA (r-8) SC, PWD (BULDING) MR BASAB DEY (R-9) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, K A A C
8	<a href="#">Cont.Cas(C)/237/2024</a>	SANJAY KUMAR JALAN <b>Versus</b> HARISH GUPTA	MR. S ISLAM MR A HAWARI	MR. N BARUAH
9	<a href="#">Cont.Cas(C)/492/2024</a>	GULAM MUSTAFA BARBHUIYA <b>Versus</b> NARAYAN KONWAR AND 2 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA S. M. ZINNA	
10	<a href="#">Cont.Cas(C)/493/2024</a>	SHIBDAS SEN AND 5 ORS <b>Versus</b> NARAYAN KONWAR IAS AND 5 ORS	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	
11	<a href="#">I.A.(Civil)/2322/2024</a> in WA/8246/2024	N F RAILWAY <b>Versus</b> STATE OF MIZORAM AND ORS	MR. S K MEDHI	GA, MIZORAM
	<b>WITH</b> <a href="#">WA/8246/2024</a> (Filing Number)	N F Railway <b>Versus</b> The State Of Mizoram	SANJAY KUMAR MEDHI	

	<b>WITH</b> <a href="#">I.A.(Civil)/8288/2024</a> (Filing Number)	N F Railway <b>Versus</b> The State Of Mizoram	SANJAY KUMAR MEDHI	
12	<a href="#">I.A.(Civil)/3965/2024</a> in WA/12044/2024	BABY DEBNATH AND 18 ORS <b>Versus</b> THE GOVT OF ASSAM AND 6 ORS	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	GA, ASSAM SC, REVENUE SC, GMC
	<b>WITH</b> <a href="#">WA/12044/2024</a> (Filing Number)	BABY DEBNATH AND 18 ORS <b>Versus</b> THE GOVT OF ASSAM AND 6 ORS	MR. P K ROY	
13	<a href="#">I.A.(Civil)/3981/2024</a> in WA/13129/2024	SURUJ ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M ALI MR J. ISLAM MD. ANARUL ISLAM	SC, ELEM. EDU SC, FINANCE
14	<a href="#">I.A.(Civil)/78/2025</a> in WA/15730/2024	THE ASSAM POWER GENERATION CORPORATION LTD AND 2 ORS <b>Versus</b> BINOD BHAGABATI	MR H K DAS MR N K SARMA	MR. J PATOWARY
	<b>WITH</b> <a href="#">WA/15730/2024</a> (Filing Number)	THE ASSAM POWER GENERATION CORPORATION LTD AND 2 ORS <b>Versus</b> BINOD BHAGABATI	MR H K DAS	
15	<a href="#">I.A.(Civil)/676/2025</a> IN WP(C)/2919/2018 (D/O), WP(C)/283/2024 (D/O) in WP(C)/2919/2018	ANUPAM GHOSH <b>Versus</b> THE STATE OF ASSAM	MD F FARIDI S KACHARI	GA, ASSAM GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/678/2025</a>	ANUPAM GHOSH <b>Versus</b> THE STATE OF ASSAM AND ORS	MD F FARIDI S KACHARI	GA, ASSAM GA, ASSAM
16	<a href="#">I.A.(Civil)/746/2025</a> in WA/3235/2025	ABDUL KUDDUS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. T DEURI MRS. R S DEURI MR D S DEKA MS A DAS MS. L WANGSA	GA, ASSAM
	<b>WITH</b> <a href="#">WA/3235/2025</a> (Filing Number)	ABDUL KUDDUS <b>Versus</b> THE STATE OF ASSAM	MS ANKITA DAS	
		<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>		
17	<a href="#">WA/93/2025</a>	DR JOY PRAKASH DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR K BHUYAN MR N ISLAM MR. M U E BHUYAN	SC, HEALTH
		<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>		
18	<a href="#">PIL/7/2024</a> FIXED	SANDEEP CHAMARIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	SC, ASLSA GA, ASSAM SC, FINANCE
19	<a href="#">WA/154/2024</a>	CHAMEN ALI AND ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	SC, HIGHER EDU GA, ASSAM SC, REVENUE
	<b>WITH</b> <a href="#">WA/74/2024</a>	ABUL KALAM AD 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM	SC, HIGHER EDU GA, ASSAM SC, PWD (BULDING) SC, REVENUE
21	<b>WITH</b> <a href="#">WA/94/2024</a>	SUKCHAN ALI AND ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, HIGHER EDU GA, ASSAM SC, REVENUE SC, PWD

22	<b>WITH</b> <a href="#">WA/118/2024</a>	ABDUL AZIZ MIAH AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, HIGHER EDU GA, ASSAM SC, REVENUE SC, PWD
23	<b>WITH</b> <a href="#">WA/138/2024</a>	AMIR ALI AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	GA, ASSAM MR. K GOGOI, SC, HIGHER EDUCATION MR. D NATH (R-8) MS. N BARMAN (R-8) SC, REVENUE
24	<a href="#">WA/226/2024</a>	BOARD OF DIRECTORS OF GREATER BADARPUR PRIMAY MILK PRODUCTION CO-OPERATIVE SOCIETY LIMITED AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S BANIK MS F BEGUM	SC, CO OP MR B SINHA (R-4) MR. H ISLAM(R-4)
	<b>WITH</b> <a href="#">I.A.(Civil)/2113/2024</a> in <a href="#">WA/226/2024</a>	BOARD OF DIRECTORS OF GREATER BADARPUR PRIMAY MILK PRODUCTION CO-OPERATIVE SOCIETY LIMITED AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S BANIK MS F BEGUM	SC, CO OP
25	<a href="#">WA/55/2025</a> FIXED	ASHOKE KUMAR SHEEL <b>Versus</b> THE STATE OF ASSAM and ORS	MR B D DAS MR A BURAGOHAIN MR. M KHAN MR A K DAS MS J AKTAR	SC, CO OP MR B SINHA (R-5 TO 13) MR. H ISLAM(R-5 TO 13)
	<b>WITH</b> <a href="#">I.A.(Civil)/468/2025</a> in <a href="#">WA/55/2025</a>	ASHOKE KUMAR SHEEL <b>Versus</b> THE STATE OF ASSAM and ORS	MR B D DAS MR A BURAGOHAIN MR. M KHAN MR A K DAS MS J AKTAR	SC, CO OP
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
26	<a href="#">WP(C)/7498/2022</a>	GHOSHITO YEPTHO AND 34 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. N SARKAR S BORGHAIN MS. B DEVI MR BAPLU CHAKMA	GA, ASSAM SC, K A A C
27	<a href="#">PIL/43/2023</a>	MD. INAMUL HUSSAIN AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	MR. R K D CHOUDHURY, DY. S.G.I.(R-1) MS. B SARMA, CGC, R-3 MR. N DAS, GA R-2 DY.S.G.I.
28	<b>WITH</b> <a href="#">PIL/56/2023</a>	BARAK VALLEY TEA AND EX TEA JOLHA SURAKSHA MANCH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM MR. R DAS, SC, SOCIAL JUSTICE & EMPOWERMENT DEPTT. DY.S.G.I. SC, WPT AND BC
29	<b>WITH</b> <a href="#">WP(C)/445/2023</a>	CHAH SRAMIK ARU PRAKTAN CHAH SRAMIK JOLHA JATI SANMILONI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. P. SINGHA	GA, ASSAM DY.S.G.I. SC, WPT AND BC
30	<b>WITH</b> <a href="#">WP(C)/3894/2023</a>	ABDUL RAZZAK SIDDIQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY MR. R A CHOUDHURY	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH AND F W
31	<b>WITH</b> <a href="#">WP(C)/4403/2023</a>	ABDUL RAZZAK SIDDIQUE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH

32	<a href="#">WP(C)/2803/2024</a>	THE UNION OF INDIA AND 3 ORS <b>Versus</b> MD. KALAM AZAD	MR. B CHAKRAVARTY	MR D N SARMA
33	<a href="#">WP(C)/920/2025</a> FIXED	APURBA DEV SARMA <b>Versus</b> THE DISTRICT MAGISTRATE AND ORS	MR. D DAS SR. ADV MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR. R K SARMA	GA, ASSAM MR. K P PATHAK (R3-R5) MR BHARGAV DAS (R3-R5) MR. C PAUL (R3-R5)
<b>HEARING</b>				
34	<a href="#">WP(C)/259/2017</a>	SRI HARIHAR BARMAN <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR. A K PURKAYASTHA MR. M BHUYAN MR. S K SINGH MR. M S ALI	MR. S C BISWAS (R-5) MS. J BORAH (R-5) MR. R KARIM (R-5) MS. U NANDA (R-5) SC, KVS ASSTT. S.G.I.
35	<a href="#">WP(C)/1648/2022</a>	THE UNION OF INDIA AND 3 ORS. <b>Versus</b> MANISH KUMAR SHAH	MR H GUPTA	MR. S C KEYAL MR. A AHMED MS. D GOSWAMI
36	<a href="#">WP(C)/2342/2022</a>	M/S N E PLAST CO. AND 7 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	MR. D J DAS ASSTT.S.G.I. SC, PCB GA, NAGALAND
37	<a href="#">WA/128/2024</a>	SATYABAN TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
38	<a href="#">WA/166/2024</a>	MONGVE RONGPI <b>Versus</b> THE INDIAN OIL CORPORATION LIMITED AND 2 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. H R DAS MR J LOTH A	SC, OIL SC, K A A C
	<b>WITH</b> <a href="#">I.A.(Civil)/1506/2024</a> <b>in</b> WA/166/2024	MONGVE RONGPI <b>Versus</b> THE INDIAN OIL CORPORATION LIMITED AND 2 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. H R DAS MR J LOTH A	SC, OIL SC, K A A C
39	<a href="#">WA/168/2024</a>	DIPU KUMAR DAS <b>Versus</b> UNION OF INDIA AND 7 ORS.	MR. N J KHATANIAR P BORAH	MR. N DEKA(R-2,3,4 AND 5) MR H K DAS (r-6,7) MR. M GOGOI (R-2,3,4 AND 5) MR. U PATHAK (r-6,7) MS E CHOUDHURY(R-2,3,4 AND 5) MR N K SARMA (r-6,7)
40	<a href="#">WA/172/2024</a>	THE INSURANCE MEDICAL OFFICER <b>Versus</b> SRI RAM GIRI AND 3 ORS.	MR F U BARBHUIYA MS S DAS P. GHOSH MR. S A MONDAL	SC, AG (A AND E) MR. K BHATTACHARJEE(R- 1) MR. H N SARMA (r-3) MS T BARUAH(R-1) MS. A BARMAN(R-1)

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LEAVE NOTE OF ADVOCATES FOR 24/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. J P SHARMA	08-03-2025	To	25-03-2025
3)	MD. H BHUYAN	11-03-2025	To	30-04-2025
4)	MR I RAFIQUE	14-03-2025	To	04-04-2025
5)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
6)	MR. A K DAS	18-03-2025	To	01-05-2025
7)	MR D BARUAH	20-03-2025	To	29-03-2025
8)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025

9)	MR. N ISLAM	24-03-2025	To	04-04-2025
10)	MR. A THAKUR	21-03-2025	To	31-03-2025
11)	MS. J R THAKUR	21-03-2025	To	31-03-2025
12)	MR I AHMED	27-03-2025	To	05-04-2025
13)	MR. G KHANDELIA	23-03-2025	To	31-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Monday,24th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/4088/2024</a>	ANOWAR UDDIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I ALAM MR. T SK	GA, ASSAM SC, GMC
2	<a href="#">WP(C)/50/2025</a>	PARBIN SULTANA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MD S HOQUE MR. M DEKA MS B A AHMED	GA, ASSAM SC, FOREST SC, REVENUE SC, P C B A
3	<a href="#">Cont.Cas(C)/165/2025</a> B/O	BINOY BIKASH BORA AND ANR <b>Versus</b> DEVASHISH SHARMA	MS. PADMINI BARUA	
4	<a href="#">WP(C)/195/2025</a>	BISHAL DEY AND 52 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	GA, ASSAM MR. K GOGOI (C.G.C) DY.S.G.I. SC, K A A C
5	<a href="#">WP(C)/430/2025</a> FIXED	SALMAN HIND <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S NATH	SC, WATER RESOURCE
6	<a href="#">WP(C)/1096/2025</a> FIXED	M/S JITU ENTERPRISES AND SOUND SERVICE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	GA, ASSAM MR. B GOGOI, SC, GAD
7	<a href="#">WP(C)/1105/2025</a>	ABDUS SALAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	SADHAN KALITA MR. A GANGULY MR T CHHETRI MRITYUNJOY KALITA	GA, ASSAM SC, WATER RESOURCE
8	<a href="#">WP(C)/1309/2025</a>	FULCHAN MIYA @ FULCHAN ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH MS N DEKA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
9	<a href="#">WP(C)/1489/2025</a> FIXED	MANASH PROTIM SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM SC, J M B
10	<a href="#">WP(C)/1490/2025</a> FIXED	MANASH PROTIM SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM SC, J M B

11	<a href="#">WP(C)/1609/2025</a>	M/S SATGAON JALGUTHA MEEN SAMABAY SAMITY LIMITED <b>Versus</b> THE STATE OF ASSAM	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, FISHERY
12	<a href="#">WP(C)/1613/2025</a>	ONE TO TEN SOLUTION PVT. LTD. <b>Versus</b> GUWAHATI MUNICIPAL CORPORATION	MR. S K DAS MR A I TALUKDAR	SC, GMC
13	<a href="#">WP(C)/1626/2025</a>	ASSAM POWER DISTRIBUTION COMPANY LTD. <b>Versus</b> OFFICE OF THE ELECTRICITY OMBUDSMAN AND ANR	SC, APDCL MR. S P SHARMA	
14	<a href="#">WP(C)/1633/2025</a>	CHANDRA MOHAN SARMAH <b>Versus</b> THE UNION OF INDIA	MRS. K K CHOUDHURY	DY.S.G.I. SC. WATER RESOURCE DEPTT.
15	<a href="#">WP(C)/1636/2025</a>	M/S MAHALAXMI ENTERPRISE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, A S C SC, AGRI. DEPARTMENT SC, FINANCE DEPTT.
16	<a href="#">WP(C)/1645/2025</a>	FIROZ HUSSAIN <b>Versus</b> UNION OF INDIA AND 5 ORS.	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
17	<a href="#">WP(C)/1646/2025</a>	PRANJIT NATH <b>Versus</b> STATE OF ASSAM AND 2 ORS.	J SHARMA MR. P THAKURIA G. DAS ABHIJIT PATOR	GA, ASSAM SC, GDD SC, GMC
18	<a href="#">WP(C)/1648/2025</a>	BHABA KANTA NATH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	J SHARMA MR. P THAKURIA G. DAS ABHIJIT PATOR	GA, ASSAM SC, GDD SC, GMC
<b>ADMISSION</b>				
19	<a href="#">WP(C)/3282/2021</a> FIXED	JYOTI DAS AND ANR. <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 4 ORS	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APDCL MR. P P DUTTA MR. R ALI MS. G P SHAHI MS P SARMA
20	<a href="#">WP(C)/2957/2022</a>	M/S RAITANI ENGINEERING WORKS PVT LTD <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. A BISWAS MS S AHOM	ASSTT.S.G.I.
21	<a href="#">WP(C)/6871/2022</a>	MD ALI AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. R P HAZARIKA TUN RAJKHOWA	GA, ASSAM MR. DITUL DAS (R-7,8) MR. R RAHMAN (R-7,8) SC, REVENUE
22	<b>WITH</b> <a href="#">WP(C)/6660/2022</a>	MD AMIR AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. R P HAZARIKA TUN RAJKHOWA	GA, ASSAM MR. DITUL DAS (R-7,8) MR. R RAHMAN (R-7,8) SC, REVENUE
23	<a href="#">WP(C)/194/2023</a>	GUNAMA ENTERPRISE AND ANR <b>Versus</b> OIL INDIA LIMITED AND 2 ORS	MR. T BARUAH MR. S J SARMAH K. KALITA	SC, OIL
24	<a href="#">WP(C)/1233/2023</a>	NORTH EAST AGRO CENTRE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. A VERMA MS. SUDAKSHINA K. MR. K P PATHAK MR BHARGAV DAS	SC, IRRIGATION SC, FINANCE
25	<a href="#">WP(C)/1330/2023</a> FIXED	JYOTIRMOY SARMAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC, SOIL CONSERVATION DEPTT.
26	<a href="#">WP(C)/3105/2023</a>	M/S SRI KRISHNA ENTERPRISE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A GAYAN	GA, ASSAM SC, BTC SC, PWD MS. S KONWAR
27	<a href="#">WP(C)/4976/2023</a> FIXED	MEGHNAD CHAKRABORTY AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B D DAS MR. S C BISWAS MRS R DEKA MR S BORA MR. H R DAS	SC, HEALTH



28	<a href="#">WP(C)/5553/2023</a>	ZAKIR HUSSAIN AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM	SC, P AND R.D. GA, ASSAM SC, REVENUE
29	<a href="#">WP(C)/6699/2023</a>	M/S NEZONE TOURS AND TRAVELS <b>Versus</b> THE FOOD CORPORATION OF INDIA (FCI) AND 2 ORS	MR. B SAHARIA MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	GA, ASSAM SC, F C I
30	<a href="#">WP(C)/7273/2023</a>	KHALILUR RAHMAN CHOUDHURY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, REVENUE
<b>WITH</b>				
31	<a href="#">WP(C)/7491/2023</a>	FOZIR AHMED RAJBARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, REVENUE
<b>WITH</b>				
32	<a href="#">WP(C)/7492/2023</a>	ABDUL HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, REVENUE
33	<a href="#">WP(C)/7468/2023</a>	NORTH EAST POWER AND INFRA LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR ANKIT TODI MS S AGARWAL MS M PARBIN	GA, ASSAM SC, PWD
34	<a href="#">WP(C)/7486/2023</a>	PANKAJ CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM	GA, ASSAM MRS P BARUA(R-2 TO 5) MR. P K SARMA (r-2,3,4,5) MR. M MORE (r-2,3,4,5) G TALUKDAR (R2-R5) MR M KALITA (R-2 TO 5) MS N BEDI(R-2 TO 5) MR. A BORPUZARI (r-2,3,4,5)
35	<a href="#">WP(C)/1411/2024</a> B/O	M/S N A ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. N D BHUYAN MR P D BHUYAN MR S DUSAD MR. A. M. SIDDIQUE	SC, P AND R.D. SC, BTC SC, P H E
36	<a href="#">WP(C)/1671/2024</a>	RISHAB KUMAR BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. M KECHII	GA, ASSAM MR. M BISWAS (r-5) MS. A K CHOPHI (r-5) SC, EXCISE DEPTT.
37	<a href="#">WP(C)/3443/2024</a> B/O	M/S JAI MAA BEVERAGES <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. O P BHATI MR T C DAS MR. P SARMA	MR. C K S BARUAH DY.S.G.I. SC, INDUSTRIES AND COMMERCE
38	<a href="#">WP(C)/4736/2024</a> FIXED	UTTAM KR SAHA <b>Versus</b> THE UNION OF INDIA AND 11 ORS	MR. T J MAHANTA MR. M R KHANDAKAR	SC, P AND R.D. GA, ASSAM DY.S.G.I.
39	<a href="#">WP(C)/5406/2024</a> FIXED	SANTOSH KR HARLALKA <b>Versus</b> THE UNION OF INDIA AND 19 ORS	MR. M R KHANDAKAR MR. A ROHMAN	SC, P AND R.D. GA, ASSAM DY.S.G.I.
40	<a href="#">WP(C)/5431/2024</a> FIXED	ROHIT KR TULSHYAN <b>Versus</b> THE UNION OF INDIA AND 12 ORS	MR. M R KHANDAKAR MR. A ROHMAN	SC, P AND R.D. GA, ASSAM DY.S.G.I.
41	<a href="#">WP(C)/5434/2024</a> FIXED	MOZAFFOR HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 17 ORS	MR. M R KHANDAKAR MR. A ROHMAN	SC, P AND R.D. GA, ASSAM DY.S.G.I.
42	<a href="#">WP(C)/5451/2024</a> FIXED	MATIUR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 21 ORS	MR. M R KHANDAKAR MR. A ROHMAN	SC, P AND R.D. GA, ASSAM DY.S.G.I.
43	<a href="#">WP(C)/5888/2024</a> FIXED	NUR HUSSAIN SK AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R ISLAM S BEGUM T TALUKDAR	GA, ASSAM
44	<a href="#">WP(C)/6070/2024</a> FIXED	M/S G.S.L. ENTERPRISE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. B BHUYAN MRS. R S DEURI MS R DAS	SC, HANDLOOM, TEXTILE AND SERICULTURE SC, FINANCE

45	<a href="#">WP(C)/127/2025</a> FIXED	MONKI CHAND HOJAI <b>Versus</b> THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 4 ORS	MR S BORTHAKUR MR. S BOIRAGI	MR B D DAS (R-5) MR H K SARMA(R-5) MR. H R DAS(R-5) MR J LOTHAR(R-5) SC, N C HILLS
	<b>WITH</b> <a href="#">I.A.(Civil)/274/2025</a> in WP(C)/127/2025	PRATAP HAFLONGBAR <b>Versus</b> MONKI CHAND HOJAI	MR B D DAS MR. H R DAS MR J LOTHAR	
46	<a href="#">WP(C)/125/2025</a>	SURTHAM KHERSA <b>Versus</b> THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 4 ORS	MR S BORTHAKUR MR. S BOIRAGI	MR B D DAS (R-5) MR H K SARMA(R-5) MR. H R DAS(R-5) MR J LOTHAR(R-5) SC, N C HILLS
	<b>WITH</b> <a href="#">I.A.(Civil)/292/2025</a> in WP(C)/125/2025	SUMIT ARDAO <b>Versus</b> SRI SURTHAM KHERSA AND ORS	MR B D DAS MR H K SARMA MR. H R DAS MR J LOTHAR	MR. S BORTHAKUR MR. S BOIRAGI
47	<a href="#">WP(C)/819/2025</a>	SRI MONJIT DAULAGUPU <b>Versus</b> THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND FOUR ORS	MR. N N B CHOUDHURY MR P H KONWAR MS. K DEY	MR B D DAS (R-5) MR H K SARMA(R-5) MR D KALITA(R-5) MR. H R DAS(R-5) MR J LOTHAR(R-5) SC, N C HILLS
	<b>WITH</b> <a href="#">WP(C)/822/2025</a>	SRI PREMJI JIDUNG <b>Versus</b> THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND FOUR ORS	MR. N N B CHOUDHURY MS. K DEY	MR B D DAS (R-5) MR D KALITA(R-5) MR H K SARMA(R-5) MR. H R DAS(R-5) MR J LOTHAR(R-5) SC, N C HILLS
49	<a href="#">WP(C)/979/2025</a>	PRADIP KUMAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. D GOSWAMI MR N K KASHYAP MR. J KALITA	SC, PWD
50	<a href="#">WP(C)/985/2025</a> FIXED	M/S SATGAON JALGUTHA MEEN SAMABAY SAMITY LIMITED <b>Versus</b> THE STATE OF ASSAM	MR. M K CHOUDHURY MR. M SARMA	GA, ASSAM SC, FISHERY SC, REVENUE
<b>ORDERS</b>				
51	<a href="#">Cont.Cas(C)/205/2021</a>	GANDA KHUNGHUR BASUMATARY <b>Versus</b> BRAJEN MALAKAR AND ANR	MR. M BISWAS MR M BASUMATARI MS M DAS	MR. N UPADHAYAY
52	<a href="#">Cont.Cas(C)/343/2021</a>	NEW TECH STEEL AND ALLOYS PVT. LTD. <b>Versus</b> SMT. BIRILI BORO AND ANR.	MR D K MISHRA MR. P K SARMA MR. M MORE	
53	<a href="#">Cont.Cas(C)/402/2023</a> B/O	MD. ANSAR UDDIN BARBHUIYA @ ANCHAR UDDIN AND 4 ORS <b>Versus</b> RAJ CHAKRABORTY AND 2 ORS	MR. L R MAZUMDER MR. A ISLAM	MR D KALITA (R-2) MS. K PHUKAN (R3) MR. D NATH (R-2) MR. R DHAR (r-1)
54	<a href="#">WP(C)/4778/2023</a> B/O	PRABHA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S SHARMA	MS. K PHUKAN (R-4) DY.S.G.I. SC, TRANSPORT
55	<a href="#">Cont.Cas(C)/671/2024</a> B/O	M/S JKB INDUSTRIES <b>Versus</b> BHASKAR JYOTI SARMA AND ANR	MR R CHAKRAVORTY S RABHA R BASUMATARY	MS. R DEKA(R-2,1) MR R M DAS (R-2,1) MR. C SHARMA(R-2,1) D JAIN(R-2,1)
	<b>WITH</b> <a href="#">Cont.Cas(C)/660/2024</a>	M/S RDR ENTERPRISE <b>Versus</b> BHASKAR JYOTI SARMA AND ANR	MR R CHAKRAVORTY S RABHA	MS. R DEKA(R-1,2) MR R M DAS(R-1,2) MR. C SHARMA (R-1,2) D JAIN(R-1,2)
57	<a href="#">WP(C)/381/2025</a> FIXED	BINOY BIKASH BORA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. RUKMINI BARUA MS. PADMINI BARUA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. J P SHARMA	08-03-2025	To	25-03-2025
3)	MD. H BHUYAN	11-03-2025	To	30-04-2025
4)	MR I RAFIQUE	14-03-2025	To	04-04-2025
5)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
6)	MR. A K DAS	18-03-2025	To	01-05-2025
7)	MR D BARUAH	20-03-2025	To	29-03-2025
8)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
9)	MR. N ISLAM	24-03-2025	To	04-04-2025
10)	MR. A THAKUR	21-03-2025	To	31-03-2025
11)	MS. J R THAKUR	21-03-2025	To	31-03-2025
12)	MR I AHMED	27-03-2025	To	05-04-2025
13)	MR. G KHANDELIA	23-03-2025	To	31-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,24th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./851/2025</a>	EUSUB ALI MOLLAH @ EUSUB ALI <b>Versus</b> THE STATE OF ASSAM	MR J HUSSAIN	PP, ASSAM
2	<a href="#">Bail Appln./853/2025</a>	ISMAIL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M R KHANDAKAR MR. A ROHMAN	PP, ASSAM
3	<a href="#">Bail Appln./854/2025</a>	BOLAYAT HUSSAIN @ SADDAM <b>Versus</b> THE STATE OF ASSAM	H G DAISY MR N ZAMAN	PP, ASSAM
4	<a href="#">Bail Appln./857/2025</a>	RIYAJUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S H SIKDAR MD IMRAN A ISLAM	PP, ASSAM
5	<a href="#">Bail Appln./861/2025</a>	SUBHRA MALAKAR @ SUPRO MALAKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.		PP, ASSAM
6	<a href="#">Bail Appln./862/2025</a>	MD KAMRAN ALI <b>Versus</b> THE UNION OF INDIA AND ANR	MR. FIRUZ KHAN MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA	PP, ASSAM SC, CUSTOMS
7	<a href="#">Bail Appln./865/2025</a>	RANJIT DAS <b>Versus</b> THE STATE OF ASSAM	MR J ISLAM MR. T MOHAMMAD	PP, ASSAM
8	<a href="#">Bail Appln./866/2025</a>	AMULYA CHANDRA RAJBANSHI ALIAS BHAITI <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI MR P SONOWAL	PP, ASSAM
9	<a href="#">Bail Appln./867/2025</a>	SOFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MR. M M ZAMAN	PP, ASSAM
10	<a href="#">Bail Appln./870/2025</a>	MOFIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM F KHATUN	PP, ASSAM
11	<a href="#">Bail Appln./872/2025</a>	MITHUN DEORI <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM

12	<a href="#">Bail Appln./874/2025</a>	AADITYA DEORI @ ADITYA DEORI <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
<b>MOTION</b>				
13	<a href="#">AB/604/2025</a> FIXED	SHAHANUR SK <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
14	<a href="#">AB/655/2025</a>	DHAJEN RAY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M H AHMED I AMIN MR. O ULLAH	PP, ASSAM
15	<a href="#">AB/659/2025</a>	SWAMINATH CHAUHAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM
16	<a href="#">AB/660/2025</a>	TAJUL ALI <b>Versus</b> UNION OF INDIA	MR. T CHUTIA MS S NASRAT	SC, CUSTOMS
17	<a href="#">AB/664/2025</a>	UTTAM JYOTI NATH <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI MR. R BORA MS R MEDHI	PP, ASSAM
18	<a href="#">AB/666/2025</a>	SUJAY PRAMANIK ALIAS SUJOY PARAMANIK <b>Versus</b> THE STATE OF ASSAM	MR. S RANA	PP, ASSAM
19	<a href="#">AB/667/2025</a>	MUSTAFA AHMED ANDI 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI B ALI SK MR P SONOWAL	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
20	<a href="#">Bail Appln./224/2025</a> WITH CASE RECORD(SCANNED COPY), FIXED	SRI SRIMANTA BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K AZAD H ALAM	MR. D GOGOI (Amicus Curiae, R-2) PP, ASSAM
21	<a href="#">Bail Appln./284/2025</a> FIXED	TOZZAMMIL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. B B GOGOI MR. M MONDAL	PP, ASSAM
22	<a href="#">Bail Appln./419/2025</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RAMJAN ALI <b>Versus</b> THE STATE OF ASSAM	MS. M MEDHI MD. I HUSSAIN	PP, ASSAM
23	<a href="#">Bail Appln./431/2025</a> WITH CASE RECORD(SCANNED COPY), FIXED	ROBINSON BAGH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
24	<a href="#">Bail Appln./554/2025</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD HANNAN SEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
25	<a href="#">Bail Appln./615/2025</a> FIXED	SHAMIM AHMED LASKAR <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	SC, DRI PP, ASSAM
<b>WITH</b>				
26	<a href="#">Bail Appln./677/2025</a>	JAHIRUL ISLAM CHOUDHURY <b>Versus</b> THE UNION OF INDIA	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY MR S A BARBHUYAN	SC, DRI
27	<a href="#">Bail Appln./654/2025</a> FIXED	MOYNAL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA MR. SAYED SALIM AHMED	PP, ASSAM

28	<a href="#">Bail Appln./668/2025</a> WITH OFFICE NOTE, FIXED	SALIM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
29	<a href="#">Bail Appln./669/2025</a> FIXED	PURUSHOTAM CHATURBEDI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
30	<a href="#">Bail Appln./725/2025</a> FIXED	SRI SUSHIL BHUMIJ <b>Versus</b> THE STATE OF ASSAM	MR. N BORUAH MR S ARAFAT	PP, ASSAM
31	<a href="#">Bail Appln./727/2025</a> FIXED	MOHSEN KHAN <b>Versus</b> THE STATE OF ASSAM	MR KUTUB ALI MD S ALI MR M RAHMAN	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
32	<a href="#">AB/2943/2024</a> FIXED	SAHIDUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN A S CHOUDHURY	PP, ASSAM
33	<a href="#">AB/3119/2024</a> FIXED	SYED ZAKIR ULLAH <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR H R A CHOUDHURY MR. A M AHMED B DAS	PP, ASSAM
34	<a href="#">AB/147/2025</a> WITH OFFICE NOTE, FIXED	UMAR ALI SHEIKH, <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR G CHAMUAH	MS. M K BROWN, Amicus Curiae, (R-2) PP, ASSAM
35	<a href="#">AB/181/2025</a> FIXED	ABU WAHID @ HIRA <b>Versus</b> THE STATE OF ASSAM	MR A HUSSAIN MR ROBIUL HOQUE	PP, ASSAM
36	<a href="#">AB/256/2025</a> WITH CASE RECORD(SCANNED COPY), FIXED	SAHIN KHAN <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	PP, ASSAM
37	<a href="#">AB/330/2025</a> WITH OFFICE NOTE, FIXED	MD ABU TAHER SHEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A T SARKAR AMINUR RAHMAN	MS B CHOUDHURY, Amicus Curiae (R-2) PP, ASSAM
38	<a href="#">AB/331/2025</a> FIXED	KAJAL UDDIN @ KHAJALUDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM
39	<a href="#">AB/511/2025</a> FIXED	ALTAP HUSSAIN @ ALTAF HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR	PP, ASSAM
40	<a href="#">AB/537/2025</a> FIXED	SHOHIDUL ISLAM @ SAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. D A KAIYUM MR. M S MONDAL	PP, ASSAM
41	<a href="#">AB/555/2025</a> FIXED	RAJIB AHMED @ SHAHA ALAM <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	PP, ASSAM
42	<a href="#">AB/577/2025</a> FIXED	ATAUR RAHMAN @ MD ATABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. H S BORAH	PP, ASSAM
43	<a href="#">AB/578/2025</a> WITH OFFICE NOTE, FIXED	AJJUL HOQUE AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
<b><u>ORDERS</u></b>				
44	<a href="#">I.A.(Civil)/4099/2019</a> CAVT. NO.1256/2019 in Review.Pet./42/2021  <b>WITH</b> <a href="#">I.A.(Civil)/93/2020</a> REV.PET. 42/2021(D/O), WP(C) 5729/2019(D/O)	SHEHNAZ BEGUM <b>Versus</b> JYOTI PRASAD LAHAN AND 16 ORS  JYOTI PRASAD LAHAN AND 12 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR H K SARMA MR. D THAOSEN  MR. K N CHOUDHURY MR. J PATOWARY	MR. K N CHOUDHURY MR. J PATOWARY FOR CAVEATOR SC, HEALTH  SC, BTC SC, HEALTH AND F W SC, K A A C

45	<a href="#">Review.Pet./65/2024</a> WP(C) 7913/2019(D/O), FIXED	JEUTI THAKURIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R GOSWAMI MS. S BORA MR. H KALITA MS N DEVI MS S DAS MR. P BORAH	GA, ASSAM MR. S C BISWAS (R-3) MS. U NANDA(R-3) MS. J GHOSH(R-3) SC, SEC. EDU.
46	<a href="#">I.A.(CrI.)/191/2025</a> AB 1/2025(D/O), FIXED <b>in</b> AB/1/2025	MANNE NAGAMALLESWARA RAO AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MRS. BHANITA CHOUDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. J P SHARMA	08-03-2025	To	25-03-2025
3)	MD. H BHUYAN	11-03-2025	To	30-04-2025
4)	MR I RAFIQUE	14-03-2025	To	04-04-2025
5)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
6)	MR. A K DAS	18-03-2025	To	01-05-2025
7)	MR D BARUAH	20-03-2025	To	29-03-2025
8)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
9)	MR. N ISLAM	24-03-2025	To	04-04-2025
10)	MR. A THAKUR	21-03-2025	To	31-03-2025
11)	MS. J R THAKUR	21-03-2025	To	31-03-2025
12)	MR I AHMED	27-03-2025	To	05-04-2025
13)	MR. G KHANDELIA	23-03-2025	To	31-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,24th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Cont.Cas(C)/166/2025</a>	JAKIR HUSSAIN <b>Versus</b> MAMATA HOJAI	MR. S K DAS MR A I TALUKDAR	
2	<a href="#">WP(C)/1612/2025</a>	DERAJ UDDIN SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MS. P SAHARIA C SARMA V KHAKHALARY	GA, ASSAM SC, SEC. EDU.
3	<a href="#">WP(C)/1616/2025</a>	AJIT PAYENG <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MS. P SAHARIA C SARMA V KHAKHALARY	GA, ASSAM SC, SEC. EDU.
4	<a href="#">WP(C)/1618/2025</a>	KAYUM ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A ALI MR. Y ALI	SC, ELEM. EDU
5	<a href="#">WP(C)/1619/2025</a>	DIMBA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA	GA, ASSAM
6	<a href="#">WP(C)/1628/2025</a>	KHALILUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. Z HAMMAD MR E AHMED	SC, ELEM. EDU SC, FINANCE DEPTT.
7	<a href="#">WP(C)/1639/2025</a>	JAGANATH DOLEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA C SARMA V KHAKHALARY	GA, ASSAM SC, SEC. EDU.
<b>ORDER (STAY VACATING)</b>				
8	<a href="#">I.A.(Civil)/3897/2024</a> B/O in <a href="#">WP(C)/6046/2023</a>	SRI BUDDHADEV LAHARY <b>Versus</b> RANGJALU BASUMATARY AND 4 ORS H	J SHARMA MR. J SARMAH MR. B K DAS H P NEOG	MR. D P CHALIHA MR M RANA MD. I AHMED MS M ROY SC, G U
	<b>WITH</b> <a href="#">WP(C)/6046/2023</a>	RANGJALU BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D P CHALIHA MR M RANA MD. I AHMED MS M ROY	SC, HIGHER EDU MR. J SARMAH (R-5) MR. B K DAS (R-4) H P NEOG (R-4) SC, G U



9	<b>WITH</b> <a href="#">WP(C)/6044/2023</a>	RAISUMAI KHAKHLARI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D P CHALIHA MR M RANA MD. I AHMED MS M ROY	SC, HIGHER EDU MR. P BORAH (r-5) SC, G U
	<b>WITH</b> <a href="#">I.A.(Civil)/166/2024</a> <b>in</b> WP(C)/6044/2023	DR. LAKHIRAM NARZARY, <b>Versus</b> RAISUMAI KHAKHLARI AND 4 ORS.	MR. P BORAH MRS K M SAIKIA	MR. D P CHALIHA SC, EDU
10	<b>WITH</b> <a href="#">WP(C)/6047/2023</a>	SUNITA BARO <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D P CHALIHA MR M RANA MD. I AHMED MS M ROY	SC, HIGHER EDU MR. M K HUSSAIN (R-5) MRS. S Y AHMED (R-5) MR K U AHMED (R-5) MS. F H AHMED (R-5) MR. M ALOM (R-5) MD A RAHMAN (R-5) SC, G U
<b>ADMISSION</b>				
11	<a href="#">WP(C)/7327/2017</a>	PRASANTA SAIKIA and 5 ORS. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MD.M U AHMED MR.S F CHISTIE MS.M NEOG	MR. B TALUKDAR, SC, ELEM. EDU GA, ASSAM SC, EDUCATION SC, FINANCE
12	<a href="#">WP(C)/7577/2017</a> FIXED	UTTARA DAS <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MS.N BARUAH MS.B BHUYAN	GA, ASSAM SC, EDUCATION MRJ CHUTIASC, KAAC R - 5, 6 and 7 SC, FINANCE
13	<a href="#">WP(C)/408/2018</a>	MRS. RUMI DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. B GOSWAMI	SC, ELEMENTARY EDUCATION
14	<a href="#">WP(C)/423/2019</a>	ANANDA CHANDRA KAMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS B DEVI MR. R SARMA MS. S D SAIKIA	SC, ELEM. EDU
15	<a href="#">WP(C)/2802/2020</a>	BIREN CHANDRA BORA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. S BORA, SC, SCERT (R-4) MR. A PHUKAN, SC, ELEMENTARY EDU. DEPTT. (R-1,2,3) MS P BORA, SC, AG (R-5) SC, EDU
16	<a href="#">WP(C)/3985/2020</a>	KISHOR KALITA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. P K MUNIR MR K HUSSAIN	SC, HIGHER EDU MR. S K MEDHI ASSTT.S.G.I. SC, U G C
17	<a href="#">WP(C)/5552/2020</a>	KARIGAON L P SCHOOL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R K BORAH MR. R PHUKAN MS M S CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSA
18	<a href="#">WP(C)/3216/2021</a>	ALAKA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	SC, HIGHER EDU
19	<a href="#">WP(C)/3676/2021</a> FIXED	PURNANDA BORA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K DAS M N KHAN	SC, ELEM. EDU GA, ASSAM MR. K BORUAH (R-7) MR. R S MISHRA (R-7) MR. MEHBOOB ALAM (R-7)
20	<a href="#">WP(C)/508/2022</a> FIXED	TULTUL BARUA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MRS. C DAS	SC, SEC. EDU. SC, FINANCE DEPTT.
21	<a href="#">WP(C)/1860/2023</a> FIXED	KALPANA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, BTC SC, FINANCE
22	<a href="#">WP(C)/1904/2023</a> FIXED	SMTI SNEHALATA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, BTC SC, FINANCE

23	<a href="#">WP(C)/4429/2023</a> FIXED	PRABENDRA CH DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, AG MR. S K MEDHI SC, FINANCE
24	<a href="#">WP(C)/4921/2023</a>	DEWBOR CHUTIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A KHANIKAR R L CHUTIA	GA, ASSAM SC, FINANCE SC, EDU
25	<a href="#">WP(C)/6231/2023</a> FIXED	RAFTAB UDDIN MAZUMDER AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	SC, ELEM. EDU
26	<a href="#">WP(C)/3383/2024</a> FIXED	HASHEM ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM MR G U AHMED (R-6) MR. R ISLAM(R-6) MR N SARMA (R-5) SC, SEC. EDU.
27	<a href="#">WP(C)/5605/2024</a> CAVT. NO.10612/024, B/O	MAMUN IKRAMUL HOQUE CHOWDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M A I HUSSAIN MR. S H ZAMAN MR. NOOR KUTUB ALAM MR. S. ALOM	SC, ELEM. EDU GA, ASSAM MR. M K HUSSAIN FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/829/2025</a> in WP(C)/5605/2024	THE INSPECTOR OF SCHOOLS LAKHIMPUR <b>Versus</b> MAMUN IKRAMUL HOQUE CHOWDHURY	MR. NAYAN JYOTI KHATANIAR	GA, ASSAM SC, SEC. EDU.
28	<a href="#">WP(C)/6860/2024</a> FIXED	UPEN CH. DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M R KHANDAKAR MR. A ROHMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
29	<a href="#">WP(C)/560/2025</a> FIXED	DR. UPAKUL SARMAH <b>Versus</b> THE INDIAN INSTITUTE OF TECHNOLOGY (IIT) GUWAHATI AND 2 ORS.	MD S HOQUE MR. M DEKA MS B A AHMED	SC, IITG
		<b>ORDERS</b>		
30	<a href="#">WP(C)/5724/2019</a>	SARAT SAIKIA <b>Versus</b> ASSAM AGRICULTURAL UNIVERSITY AND 6 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. R MAZUMDAR MR. P N GOSWAMI MRS P RAI MR H BEZBARUA MS. P K DEVI SC, AAU
31	<a href="#">WP(C)/7830/2022</a>	MILON BORO <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	GA, ASSAM SC, SEC. EDU. SC, FINANCE
32	<a href="#">WP(C)/4931/2023</a>	NUR @ NOOR ISLAM ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD. K RAHMAN MR. N. ISLAM	SC, ELEM. EDU GA, ASSAM
33	<a href="#">WP(C)/5745/2023</a>	ABED ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. J DEKA MS. A TALUKDAR	SC, SEC. EDU.
34	<a href="#">WP(C)/6978/2023</a> FIXED	ALI HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR P W A MAJUMDAR	GA, ASSAM SC, SEC. EDU.
35	<a href="#">I.A.(Civil)/1283/2024</a> in WP(C)/6061/2023	PHATIK RANJAN NATH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR N SARMA MR N SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/6061/2023</a>	PHATIK RANJAN NATH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR N SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
36	<a href="#">Cont.Cas(C)/95/2025</a> FIXED	BULBUL CHOUDHURY <b>Versus</b> S. N. CHOUDHURY AND 2 ORS.	MR. J I BORBHUIYA MR. L MOHAN MR A HOSSAIN	
37	<a href="#">I.A.(Civil)/426/2025</a> in WP(C)/2740/2023	THE PRINCIPAL, <b>Versus</b> MR UDDHAB ROY AND ORS	MR D MAHANTA (R-3)	MR. M K BORO

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LEAVE NOTE OF ADVOCATES FOR 24/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. J P SHARMA	08-03-2025	To	25-03-2025
3)	MD. H BHUYAN	11-03-2025	To	30-04-2025
4)	MR I RAFIQUE	14-03-2025	To	04-04-2025
5)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
6)	MR. A K DAS	18-03-2025	To	01-05-2025
7)	MR D BARUAH	20-03-2025	To	29-03-2025
8)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
9)	MR. N ISLAM	24-03-2025	To	04-04-2025
10)	MR. A THAKUR	21-03-2025	To	31-03-2025
11)	MS. J R THAKUR	21-03-2025	To	31-03-2025
12)	MR I AHMED	27-03-2025	To	05-04-2025
13)	MR. G KHANDELIA	23-03-2025	To	31-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Monday,24th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[CIVIL BENCH-III, IV AND V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/1192/2025</a> FIXED	SOFIQL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S ROY MR. M H LASKAR	GA, ASSAM
2	<a href="#">WP(C)/1293/2025</a> FIXED	ANUPAMA GOHAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S BANIK MS F BEGUM	GA, ASSAM
3	<a href="#">WP(C)/1371/2025</a> FIXED	MD NIZAMUDDIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	SC, REVENUE
4	<a href="#">WP(C)/1617/2025</a>	KUNJALATA MEDHI DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS. P SAHARIA MR. M R CHOUDHURY MR K KASHYAB C SARMA V KHAKHALARY	GA, ASSAM SC, SEC. EDU.
5	<a href="#">WP(C)/1621/2025</a>	HIMANGSHU BAISHYA <b>Versus</b> STATE OF ASSAM AND ANR	MR. D P BORAH MR U GHOSH	GA, ASSAM
6	<a href="#">WP(C)/1622/2025</a>	REDAUL HUSSAIN KHAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. A HUSSAIN MR R ISLAM	GA, ASSAM SC, D H A COUNCIL
7	<a href="#">WP(C)/1624/2025</a>	ABDUL MALIK AHMED, <b>Versus</b> STATE OF ASSAM AND 6 ORS	MR. R MAZUMDAR MR. A M KHAN MR A H AHMED	SC, HIGHER EDU DY.S.G.I.
8	<a href="#">WP(C)/1630/2025</a>	PRABIN SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA M ALI	SC, P AND R.D. GA, ASSAM
9	<a href="#">WP(C)/1631/2025</a>	RUMI BORA BORDOLOI <b>Versus</b> THE STATE OF ASSAM	MR. S K TALUKDAR MS. S T BOKTH K A SODIAL T R OVUNG	SC, AG (A AND E) SC, P AND R.D.

10	<a href="#">WP(C)/1640/2025</a>	RUKIA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B RAHMAN	GA, ASSAM
11	<a href="#">WP(C)/1647/2025</a>	BHABENDRA NATH DEURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS. <b>ADMISSION</b>	MR A N AHMED	SC, HEALTH AND F W
12	<a href="#">WP(C)/7511/2017</a>	RABIN TALUKDAR and 23 ORS. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.M CHANDA MR.S CHOUDHURY MR.H DAS	GA, ASSAMR1,3-5 SC, APSC(R6) MR R DHAR, SC, PWD SC, F.DEPTT.(R2)
13	<a href="#">WP(C)/17/2018</a> FIXED	ANSUMA NARZARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R SIKDAR MR. N AHMED MR. A KALAM	MR C BARUAH, SC, AG (A&E) SC, AG (A AND E) SC, AG (A AND E) MR. L R MAZUMDER (R7) MR. A Z AHMED (R7) MR. A Z AHMED (R7) MR A CHALIHA, SC, FINANCE DEPTT. SC, GAD SC, GAD ADDL. SR. GA, ASSAM SC, FINANCE MR. DEBAJIT SAIKIA(SC, FINANCE)
14	<a href="#">WP(C)/375/2018</a>	DIKSHITA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. U B SARMA	GA, ASSAM MR. A. BARUAH(SC, APSC)
15	<a href="#">WP(C)/1386/2018</a> FIXED	RAKESH RANJAN JHA <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	MR. K K PARASAR, CGC. R 1 to 5 ASSTT.S.G.I.
16	<a href="#">WP(C)/1506/2018</a> FIXED	CHANDRA NATH SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S K SINGHA MR. P SARMAH MR. S UPADHAY MR. B KUMAR	MR C BARUAH (SC, AG) MR. R BORPUJARI (SC, FINANCE DEPT.) MR. P N GOSWAMI (SC, PHE)
17	<a href="#">WP(C)/8821/2018</a>	PIJUSH BHATTACHARJEE <b>Versus</b> NATIONAL INSTITUTE OF TECHNOLOGY AND 3 ORS.	MS. K SAIKIA MR B KAUSHIK	MR. S P CHOUDHURY MR. A S DHILLON SC, NIT
18	<a href="#">WP(C)/6450/2019</a> WITH LCR	M/S. RAJSHEKHAR CONSTRUCTION PVT. LTD. AND ANR. <b>Versus</b> ASSAM BOARD OF REVENUE AND 3 ORS	MR Z MUKIT MR. A SATTAR	MR B D DAS GA, ASSAM MR H K SARMA B B HUSSAIN SC, REVENUE
19	<a href="#">WP(C)/7997/2019</a> FIXED	ALI AKBAR RAHMAN <b>Versus</b> THE ASSAM GRAMIN VIKASH BANK AND 2 ORS.	MS. N SHYAMAL MR. U K NAIR MR. M P SARMA MR. A BORO	MR S DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA
20	<a href="#">WP(C)/4416/2020</a>	PRODIP BARUAH AND 13 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S BORTHAKUR MR. J ABBAS	SC, HEALTH
21	<a href="#">WP(C)/5696/2020</a>	SABHARI VARSHA TECHNOTRADE JV <b>Versus</b> THE GUWAHATI SMART CITY LTD. AND ANR.	MS. A B KAYASTHA MR. A N I HUSSAIN	MR S P DAS
22	<a href="#">WP(C)/1403/2022</a>	PROBUDH CH. HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR J C BORAH	GA, ASSAM SC, AG SC, FINANCE SC, HEALTH
23	<a href="#">WP(C)/2850/2022</a>	ANJAN KALITA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	MS. B SARMA ASSTT.S.G.I.

24	<a href="#">WP(C)/4383/2022</a>	BINOD THAOSEN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H TALUKDAR B R BRAHMA MR. R SARMA	GA, ASSAM SC, N C HILLS SC, FINANCE
25	<a href="#">WP(C)/4740/2022</a>	CHANDRA BISWAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR. S P CHOUDHURY (R-4) SC, P H E
26	<a href="#">WP(C)/5660/2022</a>	KRISHNA KANTI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR DEBA SARMAH MS N SHYAM	GA, ASSAM
27	<a href="#">WP(C)/5974/2022</a>	SOFIQU L ISLAM <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN MRS. S ISLAM	MR. S S ROY (r-1 to 4) SC, HEALTH ASSTT.S.G.I.
28	<a href="#">WP(C)/31/2023</a> FIXED	RUPA DIHINGIA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. S BARMAN MR R DAS	GA, ASSAM SC, AG SC, P H E
29	<a href="#">WP(C)/1013/2023</a> FIXED	ANURADHA ADHIKARI SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S CHAMARIA MR H K DAS MR A N SARMAH MR. D DAS MR M M ZAMAN MR N K SARMA	GA, ASSAM SC, AFDC
	<b>WITH</b> <a href="#">I.A.(Civil)/3238/2024</a> in WP(C)/1013/2023	ANURADHA ADHIKARI SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC, AFDC
	<b>WITH</b> <a href="#">I.A.(Civil)/3588/2024</a> in WP(C)/1013/2023	STATE OF ASSAM <b>Versus</b> ANURADHA ADHIKARY SARMA AND ORS	GA, ASSAM	MR A N SARMAH MR. S SAMARIA
30	<a href="#">Cont.Cas(C)/707/2024</a>	ANURADHA ADHIKARI SARMA <b>Versus</b> RAKESH KUMAR IAS AND 2 ORS	MR H K DAS MR N K SARMA	
31	<a href="#">WP(C)/1093/2024</a>	SHAYED MASUD MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K MIRA MR. H A TALUKDAR	SC, P AND R.D. GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/4707/2023</a>	MANASH JYOTI DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.
33	<a href="#">WP(C)/4709/2023</a>	SOFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, P AND R.D.
	<b>WITH</b> <a href="#">WP(C)/4720/2023</a>	ATAUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, P AND R.D.
	<b>WITH</b> <a href="#">WP(C)/4758/2023</a>	MEHTABUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.
36	<a href="#">WP(C)/4759/2023</a>	ASHADUZ ZAMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.
	<b>WITH</b> <a href="#">WP(C)/1091/2024</a>	TAHIR HUSSAIN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K MIRA MR. H A TALUKDAR	SC, P AND R.D. GA, ASSAM
38	<a href="#">WP(C)/2101/2024</a>	KHIRA HAZARIKA AND 15 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	GA, ASSAM

39	<a href="#">WP(C)/5428/2024</a>	RUPA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A PAUL	GA, ASSAM SC, PWD
40	<a href="#">WP(C)/6949/2024</a> FIXED	UJJAL KUMAR AND 4 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M DUTTA MS S DEV L DEKA	MR. S S ROY (C.G.C) DY.S.G.I. GA, AP
41	<a href="#">WP(C)/6954/2024</a> FIXED	SURAJ KUMAR AND ANR <b>Versus</b> THE UNION OF INDIA 5 ORS	MR. M DUTTA MS S DEV L DEKA	MRS S BARUAH(C.G.C) DY.S.G.I. GA, AP
<b>ORDERS</b>				
42	<a href="#">WP(C)/5026/2017</a>	PRIYALATA KAKATI HAZARIKA <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.P TALUKDAR MR. K K HANDIQUE MR. P SAIKIA MR. G TAMULI MS.T DEKA MS.B BORAH	GA, ASSAM
43	<a href="#">Cont.Cas(C)/546/2019</a> FIXED	GOUR PRASAD PAL <b>Versus</b> SUDIP JYOTI DAS AND ANR	MR. T BAIDYA MS. A S BAIDYA MR. A CHETIA	MR. B GOGOI SC, HEALTH
44	<a href="#">WP(C)/1297/2019</a>	NAZIMUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. D DAS SR. ADV R SARMAH MS. L ISLAM MR. K MOHAMMED	GA, ASSAM SC, SEBA SC, P W D SC, PERSONNEL DEPT.
45	<a href="#">WP(C)/2073/2020</a>	M/S. NRC ENTERPRISE (SCHOOL UNIFORM SUPPLIER) <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR R RAJKHOWA MS A DEVI MS P GOGOI MR. B KHAKHLARY	SC, FINANCE SC. A.S.S.A.
<b>WITH</b>				
46	<a href="#">WP(C)/3313/2020</a>	M/S NRC ENTERPRISE (SCHOOL UNIFORM SUPPLIER) <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B PHUKAN MR R RAJKHOWA MS P GOGOI MR. B KHAKHLARY	MR. D GOGOI (R 5,6) MR. R BORA (R 5,6) SC, SSA SC, K A A C MR. T DEORI (R 5,6)
<b>WITH</b>				
47	<a href="#">WP(C)/2556/2021</a>	M/S NRC ENTERPRISE (SCHOOL UNIFORM SUPPLIER) <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R RAJKHOWA MS A DEVI MS P GOGOI	MR. M AGARWALLA (R-5,6) MS P GOGOI (R-5,6) SC. A.S.S.A.
<b>WITH</b>				
48	<a href="#">WP(C)/2561/2021</a>	M/S NRC ENTERPRISE (SCHOOL UNIFORM SUPPLIER) <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B KHAKHLARY	MS. S KAMPRE (SC, KAAC) SC, SSA
49	<a href="#">WP(C)/1825/2021</a> WITH WP(C)/524/2019(D/O)	PRADIP CH. KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM SC, IRRIGATION SC, FINANCE
50	<a href="#">WP(C)/6470/2022</a>	RAJUMONI KALITA <b>Versus</b> SREEMANTA SANKARDEVA SANGHA THRIFT AND CREDIT CO. OPERATIVE SOCIETY LTD. AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM	SC, CO OP MR. A J DAS (R-1,2,3) MR P DEKA (R-1,2,3) MR. R DE (R-1,2,3) MR G RENGMA (R-1,2,3)
51	<a href="#">Cont.Cas(C)/155/2023</a> FIXED	DR. BHABEN CHOUDHURY <b>Versus</b> A. L. CHOUDHURY AND ANR	DR. B AHMED MR. A K AZAD MR A U AHMED MS. H SARMA	SC, HEALTH AND F W
52	<a href="#">WP(C)/3672/2023</a>	RAHUL AMEEN @ GOLAM ROHUL AMEEN MOTTAQUEE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K PURKAYASTHA MR. A K PURKAYASTHA PETITIONER IN PERSON	MR. R GOSWAMI (R- 4 ) DR. N BAROOAH (R- 4 ) MS N DEVI (R- 4 ) MS S DAS (R- 4 ) SC, NHM SC, HEALTH
53	<a href="#">Cont.Cas(C)/247/2024</a> FIXED	SASHI SAIKIA <b>Versus</b> DR. J. B. EKKA, IAS AND 4 ORS.	MR MINTU SAIKIA MS R DUTTA	MR. K KONWAR (r-1) MS. N BORAH (R-1) MR. D NATH (R-2) MR S DUTTA (R-1) O ASSUMI (R-2) MS. M SHARMA (R-2)

54	<a href="#">Cont.Cas(C)/530/2024</a>	RINKU BORDOLOI AND 10 ORS. <b>Versus</b> MR. RAKESH KUMAR, IAS and Anr.	MR. S C BISWAS MS. K L R YANTHAN MR. F A HASSAN MR. H A TALUKDAR MS. U NANDA	
55	<a href="#">I.A.(Civil)/1351/2024</a> in WP(C)/218/2023	BORSING LANGLEH AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B P BORAH	SC, AGRI. DEPARTMENT
	<b>WITH</b> <a href="#">WP(C)/218/2023</a>	BORSING LANGLEH AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B P BORAH J DASGUPTA MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	SC, AGRI. DEPARTMENT SC, K A A C
56	<a href="#">WP(C)/4248/2024</a>	KAMAL KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS P SARMA MR. S BARMAN MR. K D SARMA P R CHAKMA	GA, ASSAM SC, APSC
57	<a href="#">WP(C)/5906/2024</a>	HRIDAY KAMAL DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, AGRI. DEPARTMENT
58	<a href="#">WP(C)/6238/2024</a>	SUMI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 25 ORS	MR. P J SAIKIA, SR. ADV MS M NIROLA MR K J SAIKIA	GA, ASSAM SC, APSC MR S BORTHAKUR(R-7,14,16,21,26) MR. J M GOGOI (R-10) MS. P BORAH (R-7,14,16,21,26) MR J P KACHARI(R-10)
59	<a href="#">Cont.Cas(C)/88/2025</a>	JALAL UDDIN BARBHUIYA <b>Versus</b> SMTI KEERTHI JALLI	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	

**HEARING**

60	<a href="#">WP(C)/4283/2012</a> FIXED	ARUN KONWAR and ANR. <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.D P CHALIHA MR. P P BARUAH MRS. S BORPATRA GOHAIN MS.A MAHANTA MR.U P CHALIHA MR. R D PHUKAN	GA, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 24/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. J P SHARMA	08-03-2025	To	25-03-2025
3)	MD. H BHUYAN	11-03-2025	To	30-04-2025
4)	MR I RAFIQUE	14-03-2025	To	04-04-2025
5)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
6)	MR. A K DAS	18-03-2025	To	01-05-2025
7)	MR D BARUAH	20-03-2025	To	29-03-2025
8)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
9)	MR. N ISLAM	24-03-2025	To	04-04-2025
10)	MR. A THAKUR	21-03-2025	To	31-03-2025
11)	MS. J R THAKUR	21-03-2025	To	31-03-2025
12)	MR I AHMED	27-03-2025	To	05-04-2025
13)	MR. G KHANDELIA	23-03-2025	To	31-03-2025





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,24th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 6**

**[DIVISION BENCH-II**

**THIS BENCH WILL RISE AT 4:00 P.M.]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b><u>MOTION</u></b>				
1	<a href="#">WP(C)/113/2025</a> FIXED, WITH LCR	MAHIR ALI @ MOHIBOR SHEIKH <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR S ISLAM	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	<b>WITH</b> <a href="#">I.A.(Civil)/71/2025</a> in WP(C)/113/2025	MAHIR ALI @ MOHIBOR SHEIKH <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR S ISLAM	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	<a href="#">WP(C)/462/2025</a> B/O	MAYMONA KHATUN @ MOIMONA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR S ISLAM MS. A KAUSHAR MS J MARIYAM	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION. SC, ECI
3	<a href="#">WP(C)/512/2025</a> B/O	TARA BHANU <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR S ISLAM MS. A KAUSHAR MS J MARIYAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
4	<a href="#">WP(C)/851/2025</a> FIXED, WITH LCR, WITH OFFICENOTE	SHAHAJAHAN ALI <b>Versus</b> THE UNION OF INDIA AND ORS	MR B P BORAH MR P J DUTTA MR. A KHANDAKAR	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
5	<a href="#">WP(C)/1625/2025</a>	IMDADUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
6	<a href="#">WP(C)/1637/2025</a>	HAJERA BIBI ALIAS HAJRA BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. SURAJIT DAS MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

**ADMISSION**

7	<a href="#">WA/242/2024</a> CAVT. NO.06132/024, PART-HEARD	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LTD <b>Versus</b> BORNALI CHETIA AND 3 ORS	MR. M K CHOUDHURY MR. B SHARMA	MS S MOCHAHARI MR SISHIR DUTTA MR. S K CGC, FOR UNION OF INDIA) DY.S.G.I. FOR CAVEATOR MR. SIDHANT DUTTA
	<b>WITH</b>			
8	<a href="#">WA/215/2024</a>  CAVT. NO. 04372/024,	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LIMITED <b>Versus</b> PRANJAL DUTTA AND 3 ORS.	MR. A SARMA MR. K KALITA MS G SWAMI L SANGTAM	MR. S DIHINGIA FOR CAVEATOR
	<b>WITH</b>			
9	<a href="#">WA/233/2024</a>  CAVT. NO. 06122/024,	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LIMITED <b>Versus</b> PURABI LAHAN HANDIQUE AND 13 ORS.	MR. M K CHOUDHURY MR. B SHARMA	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA DY.S.G.I. FOR CAVEATOR
10	<a href="#">WA/48/2025</a> PART-HEARD	EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION <b>Versus</b> THE COMMISSIONER AND SECRETARY	MR V HANSARIA MR. M K CHOUDHURY MR M J QUADIR MS S AHMED MR. A K HANNAN	SC, HIGHER EDU DY.S.G.I. SC, HEALTH SC. MEDICAL
11	<a href="#">WP(C)/3610/2018</a> FIXED, WITH LCR	RAM BABU BARMAN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MS. P BASFORE MR B SARKAR SC, ELECTION COMMISSION.	SC, NRC ASSTT.S.G.I. SC, F.T
12	<a href="#">WP(C)/5489/2018</a> WITH LCR	FAKAR UDDIN @ MD. FOKAR UDDIN <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. J AHMED MS. H BEGUM MS. S R SAIKIA MS. M AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
13	<a href="#">WP(C)/5605/2018</a> WITH LCR	ROOP KHAN @ MD. RAUF KHAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. B J MUKHERJEE MR. S BISWAS MS. R BORGHAIN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
14	<a href="#">WP(C)/5682/2018</a> WITH LCR	SAMSUDDIN @ SAMSUL HAQUE AND ANR. <b>Versus</b> UNION OF INDIA AND 6 ORS.	MR. J SARMAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
15	<a href="#">WP(C)/5772/2018</a> WITH LCR	HACHANA BHANU @ HASINA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. M ALI MR S ISLAM MR P K DAS MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
16	<a href="#">WP(C)/5773/2018</a> WITH LCR	RAM MANGAL BISWAS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S ISLAM MR. M ALI MR P K DAS MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
17	<a href="#">WP(C)/6021/2018</a> WITH LCR	RUKIA BEGUM <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A GOYAL MR. A CHOUDHURY MS R OJAH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
18	<a href="#">WP(C)/6025/2018</a> WITH LCR	MARIOM BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. P C DEY MS. P BARMAN MR. I HAQUE	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

19	<a href="#">WP(C)/6039/2018</a> WITH LCR	MALATI TARAPDAR @ MALOTI TARAFDAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M DUTTA MR. M K DAS	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
20	<a href="#">WP(C)/6176/2018</a> WITH LCR	GOLAPJAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S ISLAM MR J ISLAM MS. A KAUSHAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
21	<a href="#">WP(C)/6327/2018</a> WITH LCR	IMDADUL ALI @ IMDADUL HAQUE <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. S C PANDIT MR. J KALITA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
22	<a href="#">WP(C)/6358/2018</a> WITH LCR	HACHURAM SARKAR @ HACHIRAM SARKAR AND 5 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. K ISLAM MR. B HUSSAIN MR. S ALIM	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
23	<a href="#">WP(C)/7211/2018</a> WITH LCR	ISMAIL ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S S S RAHMAN MR Z HUSSAIN MS B B AHMED MR. M ISLAM MR. S B RAHMAN MR A W AMAN MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
24	<b>WITH</b> <a href="#">WP(C)/3593/2016</a>	ISMAIL ALI <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.S S S RAHMAN MR Z HUSSAIN MS B B AHMED MR.S B RAHMAN MR S A BARBHUYAN MR.A W AMAN	GA, ASSAM(R2-6) ASSTT.S.G.I.R1
25	<a href="#">WP(C)/188/2023</a> WITH LCR	MD IBRAHIM ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR. M HOQUE	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
26	<a href="#">WA/433/2023</a> CAVT. NO.10982/023,  <b>WITH</b> <a href="#">I.A.(Civil)/3420/2023</a> <b>in</b> WA/433/2023	BALESWAR RANGPI AND ANR. <b>Versus</b> ON THE DEATH OF BAHAR ALI HIS LEGAL HEIRS GOLAYA BEGUM AND ORS	MR. R SARMA MS. S D SAIKIA MS DIPALI DUTTA	MR. A C SARMA MS. R B BORA, GA, ASSAM MR. M MONDAL FOR CAVEATOR
27	<a href="#">WP(C)/514/2023</a> WITH LCR	BALESWAR RANGPI AND ANR. <b>Versus</b> ON THE DEATH OF BAHAR ALI HIS LEGAL HEIRS GOLAYA BEGUM AND ORS	MR. R SARMA MS. S D SAIKIA MS DIPALI DUTTA	MR. A C SARMA MR. M MONDAL FOR CAVEATOR
27	<a href="#">WP(C)/514/2023</a> WITH LCR	KANCHAN MALA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A U CHOUDHURY MR S ISLAM MS. A KAUSHAR MS J MARIYAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
28	<a href="#">WP(C)/3764/2023</a> WITH LCR	ZEHERUL ISLAM @ JEHERUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI B BARMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

29	<a href="#">WP(C)/3425/2024</a> WITH LCR	MD. SAHABUDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR B P BORAH MR P J DUTTA MR. A KHANDAKAR	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	<b>WITH</b>			
30	<a href="#">WP(C)/3424/2024</a>	MUSST HAMIDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. B P BORAH MR P J DUTTA MR. A KHANDAKAR	GA, ASSAM DY.S.G.I. SC, ECI
31	<a href="#">WP(C)/398/2025</a> FIXED, WITH LCR	PANCHANA BEGUM @ PANCHANA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR S ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
32	<a href="#">WP(C)/429/2025</a> FIXED, WITH LCR	MAZEDA BEGUM @ MAZIDA KHATOON <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR M AHMED A. K. KANU S W HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
33	<a href="#">WP(C)/635/2025</a> B/O, WITH LCR	ROKMAN KHAN <b>Versus</b> THE UNION OF INDIA AND ORS	MR. R ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
34	<a href="#">WP(C)/834/2025</a> FIXED, WITH LCR	HYJUL ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
35	<a href="#">WP(C)/867/2025</a> FIXED, WITH LCR	SAMIR ALI @ SAMIR MIA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
	<b>WITH</b> <a href="#">I.A.(Civil)/455/2025</a> in <a href="#">WP(C)/867/2025</a>	SAMIR ALI @ SAMIR MIA <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
36	<a href="#">WP(C)/875/2025</a> FIXED, WITH LCR	FIROZA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA MR. O FARUK	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
37	<a href="#">WP(C)/878/2025</a> FIXED, WITH LCR	THANDU MIYA <b>Versus</b> THE UNION OF INDIA	MR. R ALI MR H A AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
38	<a href="#">WP(C)/904/2025</a> FIXED, WITH LCR	SONA BHANU @ SONA KHATUN <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
39	<a href="#">WP(C)/949/2025</a> FIXED, WITH LCR	MALEK ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A PAUL	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
40	<a href="#">WP(C)/1059/2025</a> FIXED, WITH LCR	MOTIAR RAHMAN @ MOTIUR RAHMAN <b>Versus</b> THE UNION OF INDIA	MR. J AHMED MR A HAQUE MR Z RAHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
		<b>ORDERS</b>		
41	<a href="#">WA/135/2018</a> WITH OFFICENOTE	N. MUNAL SINGH AND ORS <b>Versus</b> THE AGRICULTURE DEGREE HOLDER EMPLOYEES ASSOCIATION AND ORS	MR N DUTTA MS. B BHUYAN MS. J HAZARIKA MS. N BORAH DR K CHAND	MR. B P SAHU

**WITH**  
[I.A.\(Civil\)/1699/2018](#)  
**in** WA/135/2018

N. MUNAL SINGH AND ORS  
**Versus**  
THE AGRICULTURE DEGREE HOLDER  
EMPLOYEES ASSOCIATION AND ORS

DR K CHAND

**WITH**  
[I.A.\(Civil\)/1700/2018](#)  
**in** WA/135/2018

N. MUNAL SINGH AND ORS  
**Versus**  
THE AGRICULTURE DEGREE HOLDER  
EMPLOYEES ASSOCIATION AND ORS

DR K CHAND

42 [Review.Pet./97/2020](#)  
WITH LCR, IN WP(C)/4405/2019  
(D/O)

TASLIMA KHATUN  
**Versus**  
THE UNION OF INDIA AND 7 ORS.

MR. L R MAZUMDER  
MR. H A TALUKDAR  
MD. I HUSSAIN

SC, NRC  
ASSTT.S.G.I.  
SC, F.T  
SC, ECI

43 [Review.Pet./76/2021](#)  
WITH LCR, IN WP(C)/3568/2016  
(D/O)

KAMAL UDDIN AND 2 ORS.  
**Versus**  
THE UNION OF INDIA AND 4 ORS.

MR H R A CHOUDHURY  
MR F U BARBHUIYA  
MR. M A CHOUDHURY  
MS S DAS

SC, NRC  
ASSTT.S.G.I.  
SC, ECI  
SC, F.T

44 [I.A.\(Civil\)/3559/2024](#)  
WITH LCR  
**in** WP(C)/875/2017

NUR ISLAM  
**Versus**  
THE UNION OF INDIA and ORS.

MR.A GANGULY  
MR T CHHETRI

GA, ASSAM  
DY.S.G.I.

**WITH**  
[WP\(C\)/875/2017](#)

NUR ISLAM  
**Versus**  
THE UNION OF INDIA and 4 ORS.

MR.S BORA  
MR.A GANGULY  
MR.A BORA

GA, ASSAM  
ASSTT.S.G.I.

=====

LEAVE NOTE OF ADVOCATES FOR 24/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. J P SHARMA	08-03-2025	To	25-03-2025
3)	MD. H BHUYAN	11-03-2025	To	30-04-2025
4)	MR I RAFIQUE	14-03-2025	To	04-04-2025
5)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
6)	MR. A K DAS	18-03-2025	To	01-05-2025
7)	MR D BARUAH	20-03-2025	To	29-03-2025
8)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
9)	MR. N ISLAM	24-03-2025	To	04-04-2025
10)	MR. A THAKUR	21-03-2025	To	31-03-2025
11)	MS. J R THAKUR	21-03-2025	To	31-03-2025
12)	MR I AHMED	27-03-2025	To	05-04-2025
13)	MR. G KHANDELIA	23-03-2025	To	31-03-2025



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,24th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 04:10 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA  
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 6**

**[THIS BENCH WILL SIT AT 4:10 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**ORDERS**

1	<a href="#">I.A.(Civil)/724/2025</a> IN W.P.(CrI.)/4/2019 (D/O) in W.P.(CrI.)/4/2019	TUPE SUBHASH <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. M PHUKAN MS T WAPANGLA MR. R DEKA	DY.S.G.I.
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LEAVE NOTE OF ADVOCATES FOR 24/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. J P SHARMA	08-03-2025	To	25-03-2025
3)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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11)	MS. J R THAKUR	21-03-2025	To	31-03-2025
12)	MR I AHMED	27-03-2025	To	05-04-2025
13)	MR. G KHANDELIA	23-03-2025	To	31-03-2025



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**[ For Monday,24th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**HONOURABLE MR. JUSTICE K. SEMA**

**COURT NO: 8**

**[THIS BENCH WILL SIT AT 10:30 A.M.]**

**HONOURABLE MR. JUSTICE K. SEMA WILL JOIN  
THE COURT PROCEEDINGS THROUGH REMOTE VIDEO  
CONFERENCING]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	<a href="#">Crl.A./203/2010</a> WITH LCR 7 FILES. P,B-2. FIXED. (SENTENCE HEARING).	THE STATE OF ASSAM <b>Versus</b> ASHIK ALI	PP, ASSAM	MR.A M MAZUMDAR MR.F K R AHMED MR.M K HUSSAIN MR.A CHOUDHURY

LEAVE NOTE OF ADVOCATES FOR 24/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. J P SHARMA	08-03-2025	To	25-03-2025
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13)	MR. G KHANDELIA	23-03-2025	To	31-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Monday,24th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI  
HONOURABLE MRS. JUSTICE MARLI VANKUNG**

**COURT NO: 8**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL SIT AFTER RISING OF THE DIVISION  
BENCH OF HONOURABLE MR. JUSTICE S.K. MEDHI AND  
HONOURABLE MR. JUSTICE K. SEMA]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">Mat.App./21/2025</a>	XXXXXXX <b>Versus</b> XXXXXXX	MR. M BHAGABATI MS. B TALUKDAR	MR J PAYENG MS J SARMAH
	<b>WITH</b> <a href="#">I.A.(Civil)/791/2025</a> <b>in</b> Mat.App./21/2025	XXXXXXX <b>Versus</b> XXXXXXX	MR. M BHAGABATI MS. B TALUKDAR	MR J PAYENG MS J SARMAH
<b>ORDERS</b>				
2	<a href="#">Crl.A./188/2022</a> WITH LCR 6 FILES. P.B-4.	KHANDAKAR SAFIUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MS P BORA MR S H MAHMUD MR S ISLAM	PP, ASSAM
3	<b>WITH</b> <a href="#">Crl.A./216/2022</a>	LAL BHANU <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
4	<a href="#">Mat.App./59/2023</a> WITH LCR + MOBILE HANDSET IN A BOX.	XXXXXXX <b>Versus</b> XXXXXXX	MR K L GUPTA MR KRISHNANGSHU B	MR. S K GHOSH MS F AHMED
	<b>WITH</b> <a href="#">I.A.(Civil)/3057/2024</a> <b>in</b> Mat.App./59/2023	XXXXXXX <b>Versus</b> XXXXXXX	MR. S K GHOSH	MR K L GUPTA
5	<a href="#">I.A.(Crl.)/871/2023</a> WITH LCR 3 FILES <b>in</b> Crl.A./342/2023	PULAK DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM



	<b>WITH</b> <a href="#">Crl.A./342/2023</a>	PULAK DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR S BORTHAKUR MR N J DAS MR. D BORA MR. N MAHAJAN MR SAURADEEP DEY MR. B HUSSAIN	PP, ASSAM
6	<a href="#">Crl.A./259/2024</a> WITH LCR 4 FILES	RANJAN DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S SARKAR MR B M DEKA MR K THAKUR MR D MEDHI	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/761/2024</a> <b>in</b> <a href="#">Crl.A./259/2024</a>	RANJAN DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S SARKAR MR B M DEKA MR K THAKUR MR D MEDHI	PP, ASSAM
7	<a href="#">Mat.App./12/2025</a> WITH LCR. FIXED.	XXXXXXX <b>Versus</b> XXXXXXX	MS. R CHOUDHURY MS F N ZAMAN MR. Z. HUSSAIN S AJMI	MR. S K GHOSH MR S NATH MS. R BHARALI
	<b>WITH</b> <a href="#">I.A.(Civil)/305/2025</a> <b>in</b> <a href="#">Mat.App./12/2025</a>	XXXXXXX <b>Versus</b> XXXXXXX	MS. R CHOUDHURY MS F N ZAMAN S AJMI	
<b>HEARING</b>				
8	<a href="#">Crl.A./148/2020</a> WITH LCR 6 FILES. P.B-2. B/O.	TUSHAR NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	PP, ASSAM
9	<a href="#">CRL.A(J)/40/2022</a> <u>3 Y 1 M 8 D</u> :WITH LCR 5 FILES. P.B-2.	DIPAK NAYAK <b>Versus</b> THE STATE OF ASSAM	MR. ARINJOY SANDILYA, AMICUS CURIAE	PP, ASSAM
10	<a href="#">CRL.A(J)/45/2022</a> WITH LCR 6 FILES. P.B-2.	CHIKORAM GOWALA @ BUI <b>Versus</b> THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
11	<a href="#">CRL.A(J)/49/2022</a> <u>5 Y 8 M 7 D</u> :WITH LCR 5 FILES. P.B-2.	MOHAN TERANG @ MOHAN TERON <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	MS. K PHUKAN PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. J P SHARMA	08-03-2025	To	25-03-2025
3)	MD. H BHUYAN	11-03-2025	To	30-04-2025
4)	MR I RAFIQUE	14-03-2025	To	04-04-2025
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**[ For Monday,24th March 2025]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 9**

**[CIVIL BENCH-V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/3631/2021</a>	TARA PRASAD DAS AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N ALAM MR K JAIN MS H FATIMA	GA, ASSAM SC, PWD SC. REVENUE
2	<a href="#">WP(C)/1721/2024</a>	MANJULA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B K SEN MR A HUSSAIN N HASAN I KHATOON P SINGH	GA, ASSAM
3	<a href="#">WP(C)/7068/2024</a> B/O	PARIKSHIT CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J SARMAH	SC, BTC SC, REVENUE
4	<a href="#">WP(C)/33/2025</a>	ANZITA SAIKIA <b>Versus</b> UCO BANK AND 2 ORS	PETITIONER IN PERSON	SC. UCO BANK
5	<a href="#">Cont.Cas(C)/70/2025</a>	MAHADI ALAM AND ELEVEN OTHERSS <b>Versus</b> SRI HIMANGSHU PRATIM NATH AND THREE ORS	MR. A C BURAGOHA MS A DEVI MS. H BORAH MS. S NATH	
6	<a href="#">WP(C)/193/2025</a>	SAHAB UDDIN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE K A SODIAL	SC, P AND R.D. GA, ASSAM SC, A S E C
7	<a href="#">WP(C)/298/2025</a> WITH OFFICE NOTE	FAIJUDDIN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. A K PURKAYASTHA I AMIN MR N ZAMAN	GA, ASSAM SC, INDUSTRIES AND COMMERCE SC, REVENUE SC, PCB
8	<a href="#">WP(C)/517/2025</a>	PHUL KUMARI MEDHI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A AWAL MR. A A MONDAL MR R A AHMED MR A ALAM	GA, ASSAM SC, REVENUE
9	<a href="#">WP(C)/593/2025</a>	FOKRUL ISLAM BARBHUIYA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A R TALUKDAR	SC, P AND R.D. GA, ASSAM SC, ASEC
10	<a href="#">WP(C)/1013/2025</a> FIXED	MANOJ BARMAN <b>Versus</b> THE STATE OF ASSAM AND THREE ORS	MR S BORTHAKUR MR. D GOGOI	GA, ASSAM SC. REVENUE
11	<a href="#">WP(C)/1183/2025</a> FIXED	SIRAJ UDDIN BARBHUYAN AND ANR <b>Versus</b> THE UNION OF INDIA AND 7ORS	MR S BORTHAKUR MR S A BARBHUYAN MR. B HUSSAIN	GA, ASSAM DY.S.G.I. SC, NHIDC

12	<a href="#">WP(C)/1258/2025</a> FIXED	MS JITU ENTERPRISES AND SOUNDS SERVICE <b>Versus</b> THE UNION OF INDIA	MR. A K GUPTA MR K J SAIKIA	SC, GST DY.S.G.I.
13	<a href="#">WP(C)/1461/2025</a> FIXED	ADIL MOHAMMAD <b>Versus</b> THE STATE OF ASSAM AND OTHERS	G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM SC. REVENUE
14	<a href="#">WP(C)/1478/2025</a> FIXED	DHARMISTHA BORAH AND 2 ORS. <b>Versus</b> STATE OF ASSAM AND 2 ORS.	MR. S SAHU MS A ROY S SHAHI	GA, ASSAM SC, REVENUE
15	<a href="#">WP(C)/1608/2025</a>	MINAKSHI CHANDA AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A S TAPADER MR M AHMED	SC, HIGHER EDU
16	<a href="#">WP(C)/1610/2025</a>	JAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. A ALI MR. Y ALI	GA, ASSAM
17	<a href="#">WP(C)/1620/2025</a>	MD. RAHEN ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR F Z MAZUMDER	GA, ASSAM SC, REVENUE
18	<a href="#">WP(C)/1623/2025</a>	JENITA PARBIN BARBHUYA @ LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MS. J GHOSH MS. S. CHANDA	GA, ASSAM SC, NHIDC SC, REVENUE
19	<a href="#">WP(C)/1629/2025</a>	ABU YUSUF CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. S B LASKAR MR. A S TAPADER MS D DUTTA A. H. AHMED F R LASKAR	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
20	<a href="#">WP(C)/1632/2025</a>	SABUJ ROY AND ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA	GA, ASSAM SC. WATER RESOURCE DEPTT. SC. REVENUE
21	<a href="#">WP(C)/1638/2025</a>	HASHEM ALI <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. M A I HUSSAIN MR. S H ZAMAN MR. S. ALOM	GA, ASSAM SC, REVENUE
22	<a href="#">WP(C)/1641/2025</a>	BIDYAL RAJBHAR @ BIDYA BHAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH R DEB B CHOWHAN	SC, BTC SC, REVENUE
23	<a href="#">WP(C)/1642/2025</a>	M/S. RAINBOW CONSTRUCTION AND ANR <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. B BORAH MR. M M ZAMAN	GA, ASSAM SC, GMC
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
24	<a href="#">I.A.(Civil)/482/2025</a> FIXED in <a href="#">WP(C)/6467/2023</a> <b>WITH</b> <a href="#">WP(C)/6467/2023</a>	TILESWAR SAIKIA AND ORS <b>Versus</b> PRADYUT HAZARIKA  PRADYUT HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS FARHANA INTAZ  MR. P BORDOLOI MS M NIROLA	SC, CO OP GA, ASSAM  SC, CO OP GA, ASSAM MR. M HOSSAIN (R-8,9,10,11,12)
<b>ADMISSION</b>				
25	<a href="#">WP(C)/7478/2017</a> FIXED	MAHENDRA TALUKDAR and 65 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. A CHAMUAH MS.N DEKA MR.S D ROY MR.C P SHARMA	MR. R BORPUJARI (SC, REVENUE DEPT. MS. D D BARMAN (ADDL. SR. GA, R-2,3)
26	<a href="#">WP(C)/852/2020</a> FIXED	TRIDIP KUMAR RAJKHOWA @ TRIDIV RAJKHOWA <b>Versus</b> THE STATE OF ASSAM AND 3 ANR.	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	SC, PWD MR. K. GOGOI, ADDL. SR. GA, ASSAM

27	<a href="#">WP(C)/6251/2022</a> FIXED	SUDAMA DEVI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A DAS MR S KHOOND MR R SARMA MR. P SENGUPTA	GA, ASSAM MR P P MEDHI (r-8) SC, GDD SC, GMC
28	<a href="#">WP(C)/7518/2022</a>	ASSAM MORAN SABHA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR A K SINGHA MR S GAUTAM M R Sharma	GA, ASSAM SC, REVENUE
29	<a href="#">WP(C)/4105/2023</a> FIXED	IMAN ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M U MAHMUD MR. M ALI MR. R ISLAM MR J. ISLAM	GA, ASSAM SC, REVENUE
30	<a href="#">WP(C)/4226/2023</a> B/O	MUSSTT FATEMA KHATUN AND ANR <b>Versus</b> HAJI MD ABDUL RASHID AND 2 ORS	MR. P MAHANTA MS. P SAHARIA	SC, ELEM. EDU MS. Z A ASADIA (R2) MS. Z A ASADIA (R2) MS B H SHIRIN (R2)
31	<a href="#">WP(C)/5395/2023</a> FIXED	NEW HATIPOTA DAILY BAZAR COMMITTEE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MR. RASHIDUL ISLAM MR A K DAS MS J AKTAR	SC, P AND R.D. GA, ASSAM SC, REVENUE
32	<a href="#">WP(C)/4217/2024</a>	RAM CHANDRA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MS. B SOREN MR J SINGH MS M ZOMUANPUII MS S JAIN	GA, ASSAM MR. B D DEKA(R-4,5) MR. M DAS(R-4,5) N CHAUDHURY(R-4,5) MR A BHATRA (R-4,5) MR A DEKA(R-4,5)
33	<a href="#">WP(C)/4895/2024</a> B/O	ARMAAN KUMAR MAHATO <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT
34	<a href="#">WP(C)/6813/2024</a> FIXED	HABIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND THREE ORS	MR. S C BISWAS MR. F A HASSAN	GA, ASSAM MR B GOSWAMI SC, REVENUE
35	<a href="#">WP(C)/6822/2024</a> FIXED	MORJINA BEGUM <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. S C BISWAS MR. F A HASSAN	GA, ASSAM MR B GOSWAMI SC, REVENUE AND DISASTER MANAGEMENT DEPT
36	<a href="#">WP(C)/121/2025</a> FIXED	MAMTA DEVI JAIN <b>Versus</b> GUWAHATI MUNICIPAL CORPORATION AND 2 ORS	MR. S C KEYAL MR R K MOUR M DEKA MS. N KAKATI K JAIN	MR. N N JHA(R-3) MR H DEKA (R-3) MS M SAHOO(R-3) SC, GMC SC, G M D A
37	<a href="#">WP(C)/575/2025</a> FIXED	MOZIR UDDIN AND 23 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. H ISLAM	GA, ASSAM SC, REVENUE
38	<b>WITH</b> <a href="#">WP(C)/2765/2024</a>	FAKHAR UDDIN AND 41 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. H ISLAM	GA, ASSAM SC, REVENUE
39	<a href="#">WP(C)/868/2025</a> FIXED	GUTTU AND COMPANY PRIVATE LTD <b>Versus</b> THE STATE OF ASSAM AND FOUR ORS	MR G N SAHEWALLA MR M SAHEWALLA MS G DUGAR MS T J SAHEWALLA	SC, PWD ROAD GA, ASSAM
40	<a href="#">WP(C)/891/2025</a> FIXED	NIVA DEKA <b>Versus</b> THE GAUHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI MR.T YADAV	SC, GMC
41	<a href="#">WP(C)/931/2025</a> FIXED	SRI ROTON TERANG AND 4 ORS. <b>Versus</b> KARBI ANGLONG AUTONOMOUS COUNCIL AND 7 ORS	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA N GOGOI	MR B SHARMA (R7, R8) MR S SHARMA (R7, R8) MR. M HASSAN (R7, R8) SC, K A A C SC, OIL

42	<a href="#">WP(C)/937/2025</a> FIXED	ABDUL AZIZ @ SHANU <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN A BEGUM	GA, ASSAM
43	<a href="#">WP(C)/957/2025</a> FIXED	KASAP BAGRA <b>Versus</b> THE UNION OF INDIA,	MS. M L GOPE MS. N HAWELIA	SC, GST DY.S.G.I.
<b>ORDERS</b>				
44	<a href="#">WP(C)/5480/2018</a>	UNION OF INDIA <b>Versus</b> TARUN DAS AND 2 ORS.	MR. B SARMAH MR. A BARKATAKI	SC, REVENUE
45	<a href="#">WP(C)/7362/2018</a>	BIMAL CHANDRA DAS <b>Versus</b> DEBT RECOVERY TRIBUNAL AND 3 ORS.	MR. S DUTTA MS. N MODI MR. S DUTTA MR. C SHARMA	MR. M SHARMA (SC, CENTRAL BANK OF INDIA)
<b>WITH</b>				
46	<a href="#">WP(C)/6547/2015</a>	KARTIK SARKAR <b>Versus</b> CENTRAL BANK OF INDIA and 3 ORS	MR.M DUTTA MS.N BARMAN MR.P A AHMED MR.J A AHMED	MRC KALITAR-1 to 3 MR.G DAS(R-1 to 3)
47	<a href="#">WP(C)/7240/2023</a> CAVT. NO.13992/023,	MEMBER NO. 638 SL NO. 539 NURUL ALAM LASKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B SINHA MR. H ISLAM	SC, CO OP MR M J QUADIR FOR CAVEATOR
48	<a href="#">Cont.Cas(C)/680/2024</a>	ANITA VERMA <b>Versus</b> BISWAJIT PEGU AND 2 ORS.	MR. K P PATHAK MR BHARGAV DAS MR. C PAUL	MR. B GOGOI(R-2) MR. D NATH (R-1,2) MR P NAYAK(R-2) MR A CHALIHA (R-2)
49	<a href="#">WP(C)/5627/2024</a>	KAMAL CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R B SAH MR G KAKOTI MR. P THAKURIA	SC, CO OP GA, ASSAM
50	<a href="#">WP(C)/5949/2024</a>	ABUL KALAM PRODHANI <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. R BORA MS R MEDHI	GA, ASSAM SC, REVENUE
51	<a href="#">I.A.(Civil)/223/2025</a> FIXED in WP(C)/9296/2019	SAMEER KUMAR ROY AND ANR <b>Versus</b> M/S BOGIDHOLA TEA AND TRADING CO. (P) LTD. AND ORS	MR. B D DEKA	MR G N SAHEWALLA
<b>WITH</b>				
	<a href="#">WP(C)/9296/2019</a>	M/S. BOGIDHOLA TEA AND TRADING CO. (P) LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR G N SAHEWALLA MD ASLAM MR D SENAPATI MR. A CHETIA MS. S KATAKEY	GA, ASSAM
52	<a href="#">WP(C)/762/2025</a> FIXED	DILIP KR SAHA <b>Versus</b> THE STATE OF ASSAM	ROFIQUL ISLAM T TALUKDAR	SC, CO OP GA, ASSAM
53	<a href="#">WP(C)/972/2025</a> FIXED	JYOTHSNA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. J I BORBHUIYA MR. L MOHAN MR A HOSSAIN	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 24/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. J P SHARMA	08-03-2025	To	25-03-2025
3)	MD. H BHUYAN	11-03-2025	To	30-04-2025
4)	MR I RAFIQUE	14-03-2025	To	04-04-2025
5)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
6)	MR. A K DAS	18-03-2025	To	01-05-2025
7)	MR D BARUAH	20-03-2025	To	29-03-2025
8)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
9)	MR. N ISLAM	24-03-2025	To	04-04-2025

10)	MR. A THAKUR	21-03-2025	To	31-03-2025
11)	MS. J R THAKUR	21-03-2025	To	31-03-2025
12)	MR I AHMED	27-03-2025	To	05-04-2025
13)	MR. G KHANDELIA	23-03-2025	To	31-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,24th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 10**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR MOTION -</b>				
1	<a href="#">WP(C)/1835/2024</a>	DILNAWAZ AKTAR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. H A LASKAR MS N KALITA MS D DUTTA A. H. AHMED	GA, ASSAM
2	<a href="#">WP(C)/6406/2024</a>	STATE INLAND WATER TRANSPORT EMPLOYEES SANTHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S BORA MR. A GANGULY MR T CHHETRI	GA, ASSAM SC, IWT
3	<a href="#">Cont.Cas(C)/59/2025</a>	KARUNA RANI ROY <b>Versus</b> THE AIRPORT AUTHORITY OF INDIA AND 9 ORS	MR A R MEDHI MR P C R MEDHI	
4	<a href="#">WP(C)/508/2025</a>	RONJITA BOSUMATARY AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A N AHMED	SC, WATER RESOURCE
5	<a href="#">WP(C)/582/2025</a>	RAJ BABU SINGH <b>Versus</b> THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	GA, ASSAM
6	<a href="#">WP(C)/832/2025</a>	BICHITRA GOPAL NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D K DAS MS DHRITI HAZARIKA	GA, ASSAM
7	<a href="#">WP(C)/1611/2025</a>	ANOWAR HUSSAIN TALUKDAR <b>Versus</b> THE ASSAM GRAMIN VIKASH BANK	MR. D CHOUDHURY MR J DAS MS T PARASHAR MR. R K SARMA	SC, A G V B
8	<a href="#">WP(C)/1614/2025</a>	PRIYA RANI DAS @ PRIYA DAS <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. SURAJIT DAS MR. J ABBAS MS. B LASKAR MR. M ISLAM I HOQUE MS. H G DAS	DY.S.G.I.
<b>- FOR ORDERS -</b>				
9	<a href="#">Arb.P./35/2016</a>	ON THE DEATH OF PABITRA JIBAN BARUAH HIS LEGAL HEIR- SRI SAMADEET BARUAH <b>Versus</b> M/S. SIZZLER RETAIL and LEISURE'S PVT. LTD. and 2 ORS.	MR.R HAZARIKA MR.J ROY MR.C CHAKRABORTY MS.S KAKATI	

**WITH**  
[I.A.\(Civil\)/2791/2023](#)  
**in** Arb.P./35/2016

ON THE DEATH OF PABITRA JIBAN  
BARUAH HIS LEGAL HEIR- SRI SAMADEET  
BARUAH  
**Versus**  
M/S. SIZZLER RETAIL and LEISURES PVT.  
LTD. and 2 ORS.

MR.R HAZARIKA  
MR. J ROY  
MR. J ROY  
MR.C CHAKRABORTY

- 10 [WP\(C\)/5063/2021](#) DHAN BASUMATARY MR D MAHANTA SC, HEALTH  
**Versus**  
THE STATE OF ASSAM AND 4 ORS
- 11 [WP\(C\)/3967/2023](#) MAJIBUR RAHMAN CHOUDHURY MR. J I BORBHUIYA SC, FOREST  
**Versus**  
THE STATE OF ASSAM AND 4 ORS  
MR. L MOHAN  
MRS. K H CHOUDHURY
- 12 [WP\(C\)/4791/2023](#) ANISUR RAHMAN MR MOLLAH KHAN SC, P AND R.D.  
**Versus**  
THE STATE OF ASSAM AND 6 ORS.  
MR A K DAS  
MS J AKTAR  
GA, ASSAM  
SC, P H E
- 13 [WP\(C\)/4926/2023](#) KAMALESWAR RAJBONSHI MS B RAJBONGSHI GA, ASSAM  
**Versus**  
THE STATE OF ASSAM AND 10 ORS  
MR A KHANIKAR  
R L CHUTIA  
SC, AG  
SC, FINANCE
- 14 [WP\(C\)/5926/2023](#) ROMJAN ALI SHEIKH AND 6 ORS MR. M K MISRA MR. S SARMA(r-1)  
**Versus**  
ASSAM PETROLEUM LIMITED AND 3 ORS MR T RAJBONGSHI MR. R HAZARIKA(r-1)  
MR. B P SINHA MR B P SARMAH(r-1)  
B SAHA (r-1)  
SC, G M D A
- 15 [Cont.Cas\(C\)/507/2024](#) JAMILA BIBI @ JAMILA BEGUM MD. A HUSSAIN MR. D SAIKIA  
**FIXED** **Versus**  
AKASH DEEP, I.A.S. MR. K ALOM MS. R B BORA  
MR. T ISLAM MR. S BORA  
J RAHMAN
- 16 [WP\(C\)/732/2024](#) JESMINARA BEGUM MR I AHMED GA, ASSAM  
**Versus**  
THE STATE OF ASSAM AND 4 ORS MD M RAHMAN SC, BTC
- 17 [I.A.\(Civil\)/3862/2024](#) M/S KANCHITA SERVICE STATION AND Mridusmita Das MR. R GOSWAMI  
**in** Arb.P./6/2024 ANR DANIEL KRO

**WITH**  
[Arb.P./6/2024](#)

DANIEL KRO  
**Versus**  
M/S KANCHITA SERVICE STATION AND 6  
ORS.

MR. M SARMA  
B J BAROOAH  
MR. R GOSWAMI  
MR JITRA DEKA

MR R DAS (r-5,6,7)  
MR. B D DEKA  
MR. P MAHANTA  
MR. M DAS  
N CHAUDHURY  
MS C DAS  
MS. M BORGHAIN

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- 18 [WP\(C\)/314/2023](#) DIPEN DEURI MR H BARUAH MR. U K GOSWAMI  
**Versus**  
UNION OF INDIA AND 3 ORS. MR P BORAH DY.S.G.I.  
MR P P PHUKAN DY.S.G.I.
- 19 [WP\(C\)/2808/2023](#) NAJRUL HAQUE MR. I CHOUDHURY GA, ASSAM  
**Versus**  
THE STATE OF ASSAM AND 4 ORS R L CHUTIA SC, APDCL  
MS N GUPTA  
MS K BORAH
- 20 [WP\(C\)/4209/2023](#) BIJOY BARUAH MR. J I BORBHUIYA SC, P H E  
**Versus**  
THE STATE OF ASSAM AND 4 ORS. MR. L MOHAN  
MRS. K H CHOUDHURY  
MR A HOSSAIN
- 21 [WP\(C\)/4206/2023](#) BHADRESWAR DAS MR. J I BORBHUIYA SC, P H E  
**Versus**  
THE STATE OF ASSAM AND 4 ORS. MR. L MOHAN  
MRS. K H CHOUDHURY  
MR A HOSSAIN
- 22 [WP\(C\)/4723/2023](#) RAHUL DEB MR. N K KALITA SC, HEALTH  
**Versus**  
THE STATE OF ASSAM AND 4 ORS MR D DEKA SC. MEDICAL
- 23 [WP\(C\)/5028/2023](#) RAJU SINGHA MR. D GOGOI SC, P W D  
**Versus**  
THE STATE OF ASSAM AND 5 ORS MR. R BORA SC, DIMA HASAO  
SC, FINANCE



24	<a href="#">WP(C)/5076/2023</a>	BHASKAR GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR J P CHAUHAN	GA, ASSAM
25	<a href="#">WP(C)/5668/2023</a> FIXED	DWIPEN DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 91 ORS	MR. M KALITA MR M SARMA MR. J HATIMURIA	GA, ASSAM MR. C K S BARUAH (R-1, R-2 & R-3) SC, GAD SC, APDCL
26	<a href="#">WP(C)/7493/2023</a>	RAJESH DEB <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR H I CHOUDHURY G UDDIN MR. M SARMA MR REZABUL HOQUE	SC, APDCL
27	<a href="#">Arb.P./45/2024</a>	DEEPALI DUTTA AND 2 ORS. <b>Versus</b> JYOTSHNADIP CONSTRUCTIONS AND 2 ORS	MR D KALITA MS G SWAMI	MR. S NAG(ALL RESPONDENTS) MR. N D SARMA (ALL RESPONDENTS)
28	<a href="#">WP(C)/336/2024</a>	MD. MUKIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. Z HAMMAD	GA, ASSAM
29	<a href="#">WP(C)/393/2024</a> FIXED	SONESHWARI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B BARUAH MR U RONGPI	SC, AG (A AND E) SC, P H E
30	<a href="#">WP(C)/1113/2024</a>	TARKA BAHADUR CHETRI @ TARKABAHADUR CHETRY AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M A SHEIKH MS F INTAZ MS C MEDHI MR. W A SHEIKH	SC, INDUSTRIES AND COMMERCE SC, ASIDC SC, FINANCE
31	<a href="#">WP(C)/2795/2024</a>	PRANJAL PROTIM GOGOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	SC, HEALTH
32	<a href="#">WP(C)/2975/2024</a>	MD. SAHAJUDDIN AHMED AND 3 ORS <b>Versus</b> THE MANAGEMENT OF M/S PRAG BOSOMI SYNTHESIS LIMITED (PBSL)	MR. S BANIK	MR. B CHAKRAVARTY
33	<a href="#">WP(C)/3464/2024</a>	PRAFULLA KUMAR BORAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A CHAUDHURY MR. A K BARUAH MR. N MAHAJAN MR A DAS MR. R A PRAMANIK	GA, ASSAM SC, AG SC, REVENUE
34	<a href="#">WP(C)/5018/2024</a> FIXED	SHYAMA TRIVEDI LAHKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MS P SARMA MS. P P DAS	GA, ASSAM SC, AEGCL
35	<a href="#">WP(C)/5959/2024</a> FIXED	KHANINDRA SUKLABAIIDYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MS N SAIKIA	SC, AGRI. DEPARTMENT SC, DIMA HASAO SC, FINANCE DEPTT.
36	<a href="#">WP(C)/6297/2024</a>	DEBENDRA NATH AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MD B ISLAM MR. S S AHMED	SC, PWD ROAD MR. C S HAZARIKA SC, P AND R.D. GA, ASSAM MR. B CHOWDHURY MR. P N GOSWAMI (R-6) MS S SARMA MS. J GOGOI MR. S DUTTA MR. R R Gogoi SC, WATER RESOURCE
37	<a href="#">WP(C)/6327/2024</a>	BIKASH CHOUDHURY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH MS. S NATH MR. C AGARWAL	GA, ASSAM MR. N J GOGOI SC, AGRI. DEPARTMENT SC, AGRICULTURE MARKETING BOARD.
38	<a href="#">WP(C)/461/2025</a>	JJARUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR S BORTHAKUR MR SAURADEEP DEY MR. B HUSSAIN	GA, ASSAM SC, APSC SC, HEALTH AND F W

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39	<a href="#">Arb.P./18/2019</a>	M/S. BHARTIA INFRA PROJECTS LTD. <b>Versus</b> UNION OF INDIA AND ANR.	MR. R HUSSAIN MRS. S ROY	MS G SARMAH SC, NF RLY
	<b>WITH</b>			
40	<a href="#">Arb.P./41/2020</a>	M/S BHARTIA INFRA PROJECTS LTD. <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. R HUSSAIN MRS. S ROY	MR. B SARMA SC, NF RLY
41	<a href="#">WP(C)/3901/2021</a> WITH MEDIATION REPORT	SACHINDRA DEY <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. R DE MR. P K SARMA MS. B BHUYAN MS R SAHIN	MR. K SARMA (R-4) MR. S K MEDHI MR. B J TALUKDAR (R-4) ASSTT.S.G.I.
42	<a href="#">WP(C)/5300/2021</a>	RINTUMONI PATIR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR B D DAS MS. J GHOSH A CHAKMA	MS. B SARMA (R-1,2,3) MR. B DEKA (r-5) MR. R K TALUKDAR (r-4) ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/2427/2021</a> in WP(C)/5300/2021	NORTH EASTERN COUNCIL <b>Versus</b> RINTUMONI PATIR AND 4 ORS		MR. S C BISWAS
	<b>WITH</b>			
43	<a href="#">WP(C)/5306/2021</a>	JUNU DOLEY <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR B D DAS MR. S C BISWAS MS. J GHOSH A CHAKMA	MR. B DEKA (r-5) MR. R K TALUKDAR (r-4) ASSTT.S.G.I.
	<b>WITH</b>			
44	<a href="#">WP(C)/5435/2021</a>	BASANTI KUMSING <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR B D DAS MR. S C BISWAS MS. J GHOSH A CHAKMA	MR. S S ROY MR. B DEKA (r-5) ASSTT.S.G.I.
	<b>WITH</b>			
45	<a href="#">WP(C)/3663/2022</a>	MEGHALI MECH <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MS. J GHOSH	MR. A K DUTTA ASSTT.S.G.I. SC. L.G.B.R.J.M.H
	<b>WITH</b>			
46	<a href="#">WP(C)/4082/2022</a>	SHILPI DEURI <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. S C BISWAS MR. F A HASSAN MR. A K DAS	MR. A K DUTTA MR. R K TALUKDAR (r-4) SC, L G B R I M H ASSTT.S.G.I.
	<b>WITH</b>			
47	<a href="#">WP(C)/4092/2022</a>	GEDEK YOMCHA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MS A BORAH MS. J GHOSH	MR. A K DUTTA MR. R K TALUKDAR (r-4) SC, L G B R I M H ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/2167/2023</a> in WP(C)/4092/2022	THE COMPTROLLER AND AUDITOR GENERAL (CAG) OF INDIA <b>Versus</b> GEDEK YOMCHA AND 4 ORS.	MR. R K TALUKDAR	MR. A K DUTTA
	<b>WITH</b>			
48	<a href="#">WP(C)/4093/2022</a>	CHITRALEKHA BORO <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MR. A K DAS	MR. A K DUTTA SC, L G B R I M H ASSTT.S.G.I.
	<b>WITH</b>			
49	<a href="#">WP(C)/4144/2022</a>	BUDHISWARI DEVI <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MS. J GHOSH MR. A K DAS	MR. A K DUTTA SC, L G B R I M H ASSTT.S.G.I.
	<b>WITH</b>			
50	<a href="#">WP(C)/4163/2022</a>	GITA DEKA <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. S C BISWAS MS A DAS MS. J GHOSH MR. A K DAS MS. R DEVI	MR. A K DUTTA MR. R K TALUKDAR (r-4) SC, L G B R I M H ASSTT.S.G.I.
	<b>WITH</b>			
51	<a href="#">WP(C)/4215/2022</a>	SMTI MITALI CHOUDHURY <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. J GHOSH MR. A K DAS	MR. A K DUTTA MR. R K TALUKDAR (r-4) SC, L G B R I M H ASSTT.S.G.I.

52	<a href="#">WP(C)/5538/2021</a>	HEMLATA KHANIKAR @ HEMALATA KHANIKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P J SAIKIA MR. P BORDOLOI MS M NIROLA	SC, HEALTH
53	<a href="#">WP(C)/6608/2022</a>	SANTANU KUMAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM
54	<a href="#">WP(C)/1721/2023</a> FIXED	RUHENA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R A CHOUDHURY MD I H LASKAR MR. R A MAZUMDER	GA, ASSAM MR H R CHOUDHURY S. TALUKDAR
55	<a href="#">WP(C)/2835/2023</a>	MOHESH NATH AND 2 ORS <b>Versus</b> THE GOVT OF ASSAM AND 4 ORS	MR B PATHAK MR B HAZARIKA MS M TIWARI	GA, ASSAM SC, HEALTH
56	<a href="#">WP(C)/4244/2023</a>	ABHISHEK DIPAK BUDHWANT <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MRS. K BARPUZARI MR. A CHAMUAH	MR H GUPTA SC, RAILWAY
	<b>WITH</b>			
57	<a href="#">WP(C)/4189/2023</a>	MONALI THAKUR <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MRS. K BARPUZARI MR. A CHAMUAH	SC, NF RLY
	<b>WITH</b>			
58	<a href="#">WP(C)/4245/2023</a>	DR. PRATEEK SHUKLA <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MRS. K BARPUZARI MR. A CHAMUAH	DY.S.G.I.
	<b>WITH</b>			
59	<a href="#">WP(C)/4248/2023</a>	DR. HIMANSHU BHARADWAJ <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MRS. K BARPUZARI MR. A CHAMUAH	DY.S.G.I.
	<b>WITH</b>			
60	<a href="#">WP(C)/4249/2023</a>	DR. (MS) SHREE BAKSHI <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MRS. K BARPUZARI MR. A CHAMUAH	DY.S.G.I.
61	<a href="#">Arb.P./1/2024</a>	ATW UNIVERSAL INFRA BUILDING(JV) AND ANR <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. R HUSSAIN MS P SEN MR A A AHMED F. SHAHIN	MR H GUPTA (CGC) DY.S.G.I.
62	<a href="#">WP(C)/38/2024</a>	BIPUL MALLA BARUAH @ BIPUL BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	GA, ASSAM MR. A CHAKRABARTY (R-5)
63	<a href="#">WP(C)/642/2024</a> FIXED	SOMNATH DEY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M K DAS MR. U S BORA B. CHETRY	GA, ASSAM MR. CHARAK KASHYAP (r-4,5,6)
64	<a href="#">WP(C)/1409/2024</a>	TUPESWARI BALA BARO <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR A KHANIKAR R L CHUTIA	GA, ASSAM SC, AG SC, FINANCE
65	<a href="#">WP(C)/2537/2024</a>	BINA BABU SINGHA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN MR. S SUTRADHAR	GA, ASSAM
	<b>WITH</b>			
66	<a href="#">WP(C)/7743/2022</a>	BINA BABU SINGHA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM
67	<a href="#">WP(C)/2977/2024</a>	stricking of the name of the petitioner no. 1 <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	GA, ASSAM MR. S NEOG (R-9) MS. S G BARUAH (R-9) MR. B BORGHAIN (R-9) MR B SAIKIA (R-9)

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LEAVE NOTE OF ADVOCATES FOR 24/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. J P SHARMA	08-03-2025	To	25-03-2025
3)	MD. H BHUYAN	11-03-2025	To	30-04-2025
4)	MR I RAFIQUE	14-03-2025	To	04-04-2025
5)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
6)	MR. A K DAS	18-03-2025	To	01-05-2025
7)	MR D BARUAH	20-03-2025	To	29-03-2025
8)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
9)	MR. N ISLAM	24-03-2025	To	04-04-2025
10)	MR. A THAKUR	21-03-2025	To	31-03-2025
11)	MS. J R THAKUR	21-03-2025	To	31-03-2025
12)	MR I AHMED	27-03-2025	To	05-04-2025
13)	MR. G KHANDELIA	23-03-2025	To	31-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Monday,24th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 12

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./823/2025</a> FIXED	TAPAN BORAH @ TARKIK <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR SAURADEEP DEY	PP, ASSAM
<b>MOTION</b>				
2	<a href="#">Tr.P.(C)/13/2025</a>	SMTI ARPONA PANDIT <b>Versus</b> MRIDUL DEBNATH	MR. R SARMA MS. D GOGOI	
3	<a href="#">CRP(IO)/102/2025</a>	SMTI. RUPA BHUYAN HAZARIKA AND ANR <b>Versus</b> SAZID AHMED AND ANR	MRS L BORUAH MS M BORAH MR. B B BORAH MS. B CHOWDHURY LUAYING	
<b>ADMISSION</b>				
4	<a href="#">WP(C)/1482/2021</a> PART-HEARD, WITH WP(C)/6896/2018 (D/O), FIXED	RASHMI REKHA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. D BORAH MR. R DOWARAH	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
5	<a href="#">WP(C)/6753/2023</a> PART-HEARD, FIXED	CHANDRA KANTA SARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R PHUKAN MR. P TALUKDAR MR. R MAHANTA	SC, ELEM. EDU GA, ASSAM
6	<a href="#">CRP/7/2024</a>	NEELAKSHI SANDILYA AND ANR <b>Versus</b> MD KHABIRUDDIN AHMED	MR K KHANNA MS M DAS	MD K RAHMAN MR. SAIDUL ALOM
7	<a href="#">RFA/15/2025</a>	ASHOK KUMAR MITTAL <b>Versus</b> SMTI JYOTI CHETIA PATOR	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	
	<b>WITH</b> <a href="#">I.A.(Civil)/824/2025</a> <b>in</b> RFA/15/2025	ASHOK KUMAR MITTAL <b>Versus</b> SMTI JYOTI CHETIA PATOR	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
8	<a href="#">RSA/21/2025</a> CAVT. NO.126020/24,N FIXED	HEM BORA ALIAS HEM BORAH <b>Versus</b> SRI MATHURA PRASAD TIWARI ALIAS MATHURA TIWARI	MR. R SARMA MS. D GOGOI	MR. S R GOGOI(R-1) MS B DUTTA(R-1) MR. C SARMAH MR. C SARMAH FOR CAVEATOR

9	<a href="#">RSA/30/2025</a>	ABDUL NOOR LASKAR AND ANR <b>Versus</b> MD ABDUL GONI AND ORS	ALHAJJ I UDDIN MRS. R MOMTAZ MR ROBIUL HOQUE MR ROBIUL HOQUE	
	<b>WITH</b> <a href="#">I.A.(Civil)/649/2025</a> in RSA/30/2025	ABDUL NOOR LASKAR AND ANR <b>Versus</b> MD ABDUL GONI AND ORS	MRS. R MOMTAZ MR S J SHAMIM MR ROBIUL HOQUE MR ROBIUL HOQUE	
<b>ORDERS</b>				
10	<a href="#">CRP(IO)/41/2018</a>	NARA NARAYAN SARMAH <b>Versus</b> RAM NARAYAN SARMA AND ANR.	MR. S P CHOUDHURY MR B KAUSHIK U K CHETRY	A I AHMED R BARUAH MR. A KBAL MRS M NATH
11	<a href="#">I.A.(Civil)/3568/2019</a> in RSA/8377/2019	ON THE DEATH OF IBRAHIM, HIS HEIRS AND REPRESENTATIVES MUSST. RABIA KHATUN AND 25 ORS. <b>Versus</b> MD. HAMED ALI AND 27 ORS.	MRS R BEGUM MR. J AHMED MR G BHARADWAJ MS A HUSSAIN MS G PARMAWI	MR. A J SARMA MR. S K GHOSH MR G ALAM
	<b>WITH</b> <a href="#">RSA/8377/2019</a> (Filing Number)	ON THE DEATH OF IBRAHIM HIS HEIRS AND REPRESENTATIVES MUSST. RABIA KHATUN AND 25 ORS <b>Versus</b> MD. HAMED ALI AND 29 ORS		
	<b>WITH</b> <a href="#">I.A.(Civil)/4227/2019</a>	ON THE DEATH OF IBRAHIM HIS HEIRS AND REPRESENTATIVES MUSST. RABIA KHATUN AND 25 ORS <b>Versus</b> MD. HAMED ALI AND 28 ORS	MRS R BEGUM MR. J AHMED MR G BHARADWAJ MS A HUSSAIN MS G PARMAWI	
	<b>WITH</b> <a href="#">I.A.(Civil)/8378/2019</a> (Filing Number)	ON THE DEATH OF IBRAHIM HIS HEIRS AND REPRESENTATIVES MUSST. RABIA KHATUN AND 25 ORS <b>Versus</b> MD. HAMED ALI AND 29 ORS		
12	<a href="#">RSA/111/2021</a> WITH LCR	MUST. SAHNAZ KHANAM <b>Versus</b> BALI RAM SHAH AND 2 ORS.	MR. D C C PHUKAN T KAKATI	MR P DEKA (r-1) MS. J GOGOI (R-2) MR. B BORAH (r-1) MR. N GOSWAMI (r-1) MS R BORAH (R-2)
13	<a href="#">I.A.(Civil)/3851/2022</a> WITH LCR in RSA/213/2017 <b>WITH</b> <a href="#">RSA/213/2017</a>	MD JALAL UDDIN and 6 ORS <b>Versus</b> ON THE DEATH OF MD JAINAL ABEDIN	MR A HUSSAIN	MR. B K BHAGAWATI
		ON THE DEATH OF MD JAINAL ABEDIN HIS LEGAL HEIRS AND ORS <b>Versus</b> MD JALAL UDDIN and 6 ORS	MR.B K BHAGAWATI MS.A CHAKRABORTY	MR.A BHATTACHARJEE MR. R SARMA (r-1 to 7) MR D HAZARIKA (r-1 to 7) MR A HUSSAIN (r-1 to 7) MS.P BHATTACHARJEE
14	<a href="#">Tr.P.(C.)/108/2023</a>	FORIDA BEGUM <b>Versus</b> MANNA HUSSAIN LASKAR	MR. A K TALUKDAR A BEGUM	
15	<a href="#">CRP/143/2023</a>	SRISTI AND 2 ORS <b>Versus</b> KAILASH KUMAR SHARMA	MR. N G KUNDU MR G DEKA MR B KAUSHIK	MR. N HAQUE MR M HUSSAIN
16	<a href="#">CRP(IO)/238/2023</a>	M/S CHOUDHURY ENTERPRISE AND ANR <b>Versus</b> PUNJAB NATIONAL BANK AND 2 ORS.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	
17	<a href="#">RSA/34/2024</a> WITH LCR	HITESH HAZARIKA <b>Versus</b> GANGA HAZARIKA	MR. C CHOWDHURY MR. M DUTTA MR. D K SHARMA MS J.S. DAS	MR. S. DEY MR. U K BARMAN MR. B BORAH MR H ALI MR. R KONWAR

18	<a href="#">CRP(IO)/376/2024</a>	MINATI DEVI AND ANR <b>Versus</b> BISWAJIT NATH	MR. S A HUSSAIN MR D J HALOI G BORO	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA
19	<a href="#">CRP(IO)/534/2024</a>	KESHAB KR. DEKA <b>Versus</b> JAMAL KHAN AND ORS	MR S KHOUND MR. K MOHAMMED MS. S. SAIKIA	
20	<a href="#">I.A.(Civil)/535/2024</a> B/O in RSA/9756/2023 <b>WITH</b> <a href="#">RSA/9756/2023</a> (Filing Number) <b>WITH</b> <a href="#">I.A.(Civil)/9757/2023</a> (Filing Number)	NILESH AGARWALLA AND ANR. <b>Versus</b> PRABHU DAYAL AGARWAL  NILESH AGARWALLA AND ANR. <b>Versus</b> PRABHU DAYAL AGARWAL H  NILESH AGARWALLA AND ANR. <b>Versus</b> PRABHU DAYAL AGARWAL H	MR. N ALAM MR K JAIN MR A K SHARMA  MR. N ALAM  MR. N ALAM	MR. P P BARUAH (r-1) MR. R SARMA (r-1)
21	<a href="#">I.A.(Civil)/1763/2024</a> in RERA APPEAL/6/2023  <b>WITH</b> <a href="#">RERA APPEAL/6/2023</a>  <b>WITH</b> <a href="#">I.A.(Civil)/3443/2023</a> in RERA APPEAL/6/2023	ANITA DEY, <b>Versus</b> M/S D/S REALTORS,  M/S D/S REALTORS <b>Versus</b> REAL ESTATE REGULATORY AUTHORITY ASSAM  M/S D/S REALTORS <b>Versus</b> REAL ESTATE REGULATORY AUTHORITY ASSAM	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI  MR G RAHUL MR. D M NATH  MR G RAHUL MR. D M NATH	MR G RAHUL  MR. P GOSWAMI MR H K SARMA
22	<a href="#">I.A.(Civil)/2444/2024</a> WITH LCR, FIXED in RFA/52/2024  <b>WITH</b> <a href="#">RFA/52/2024</a>  <b>WITH</b> <a href="#">I.A.(Civil)/2963/2024</a> in RFA/52/2024	THE ASSAM PLANTATION CROPS DEVELOPMENT CORPORATION LIMITED AND 3 ORS. <b>Versus</b> M/S N K PRODUCTION AND 3 ORS. H  THE ASSAM PLANTATION CROPS DEVELOPMENT CORPORATION LIMITED AND 3 ORS. <b>Versus</b> M/S N K PRODUCTION AND 3 ORS. H  THE ASSAM PLANTATION CROPS DEVELOPMENT CORPORATION LIMITED (APCDC LTD.) AND 3 ORS. <b>Versus</b> M/S N K PRODUCTION AND 3 ORS.	MR. R SARMA MR A DEY  MR. R SARMA MR A DEY  MR. R SARMA	MR. N ALAM MR. N ALAM  MR. N ALAM (R-1) MR. S R RABHA (R-2,4) P HAZARIKA(R-2,4)  MR. N ALAM
23	<a href="#">I.A.(Civil)/3904/2024</a> WITH LCR in MACApp./205/2024 <b>WITH</b> <a href="#">MACApp./205/2024</a>  <b>WITH</b> <a href="#">I.A.(Civil)/1390/2024</a> in MACApp./205/2024	KHUDEJA BEGUM AND ANR <b>Versus</b> NEW INDIA INSURANCE CO. LTD.  NEW INDIA INSURANCE CO. LTD. <b>Versus</b> KHUDEJA BEGUM AND 3 ORS.  NEW INDIA INSURANCE CO. LTD. <b>Versus</b> KHUDEJA BEGUM AND 3 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA  MR. R K BHATRA MS P HUJURI  MR. R K BHATRA MS P HUJURI	MR. R K BHATRA  MR. A R AGARWALA (R-1,2) MR ADITYA AGARWALA (R-1,2)
24	<a href="#">I.A.(Civil)/3924/2024</a> WITH LCR in RSA/161/2022	SMT. USHA RANI SARMA <b>Versus</b> ON THE DEATH OF ANANDA MOHAN DAS HIS LEGAL HEIRS ASHUTOSH DAS AND ORS	MR. C K S BARUAH	MR. M U MONDAL

	<b>WITH</b> <a href="#">RSA/161/2022</a>	SMT. USHA RANI SARMA <b>Versus</b> ON THE DEATH OF ANANDA MOHAN DEB HIS LEGAL HEIRS HRIDOY MONI DEVI AND ORS.	MR. C K S BARUAH	MR. M U MONDAL (R1.3) MD. I H KHAN (R1.3) MR K ISLAM (R1.3) MR A ALIM SK (R1.3)
	<b>WITH</b> <a href="#">I.A.(Civil)/694/2024</a> <b>in</b> RSA/161/2022	SMT. USHA RANI SARMA, <b>Versus</b> ON THE DEATH OF ANANDA MOHAN DEB	MR. C K S BARUAH	MR. M U MONDAL
	<b>WITH</b> <a href="#">I.A.(Civil)/695/2024</a> <b>in</b> RSA/161/2022	SMT. USHA RANI SARMA <b>Versus</b> ON THE DEATH OF ANANDA MOHAN DEB	MR. C K S BARUAH	MR. M U MONDAL
	<b>WITH</b> <a href="#">I.A.(Civil)/696/2024</a> <b>in</b> RSA/161/2022	SMT. USHA RANI SARMA <b>Versus</b> ON THE DEATH OF ANANDA MOHAN DEB	MR. C K S BARUAH	MR. M U MONDAL
	<b>WITH</b> <a href="#">I.A.(Civil)/3925/2024</a> <b>in</b> RSA/161/2022	SMT. USHA RANI SARMA <b>Versus</b> ON THE DEATH OF ANANDA MOHAN DAS	MR. C K S BARUAH	MR. M U MONDAL
25	<a href="#">I.A.(Civil)/4077/2024</a> WITH LCR <b>in</b> RSA/195/2023	RAFIQUL HUSSAIN <b>Versus</b> ABUL HUSSAIN @ ABDUL HUSSAIN AND 2 ORS	MR. M DUTTA	MR. N HAQUE MR. A K AZAD
	<b>WITH</b> <a href="#">RSA/195/2023</a> CAVT. NO. 11202/023,	ABUL HUSSAIN @ ABDUL HUSSAIN AND 2 ORS. <b>Versus</b> RAFIQUL HUSSAIN	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	MR. M DUTTA MS S DEV FOR CAVEATOR
26	<a href="#">I.A.(Civil)/133/2025</a> WITH LCR <b>in</b> RSA/32/2023	KAMINI DEVI <b>Versus</b> BHESH BAHADUR PURI	MR R A RONGMEI	MR. M P SHARMA
	<b>WITH</b> <a href="#">RSA/32/2023</a> CAVT. NO. 01522/023,	KAMINI DEVI <b>Versus</b> BHESH BAHADUR PURI	MR D KAMEI	MS. B M CHHETRI MR. N PATHAK MR. M P SARMA MS R A MOSTAFI FOR CAVEATOR
27	<a href="#">I.A.(Civil)/401/2025</a> FIXED <b>in</b> Mat.App./1201/2025	XXXXXXX <b>Versus</b> XXXXXXX	MR G N SAHEWALLA MR M SAHEWALLA MR H K SARMA MS K SARMA	
	<b>WITH</b> <a href="#">Mat.App./1201/2025</a> (Filing Number)	XXXXXXX <b>Versus</b> XXXXXXX	MR MAYANK SAHEWALLA	
	<b>WITH</b> <a href="#">I.A.(Civil)/1200/2025</a> (Filing Number)	XXXXXXX <b>Versus</b> XXXXXXX	MR MAYANK SAHEWALLA	
28	<a href="#">I.A.(Civil)/453/2025</a> WITH LCR <b>in</b> RSA/72/2012	SIRAJUL ISLAM, <b>Versus</b> AKKAS ALI	MR. N HAQUE MR. N HAQUE MR M HUSSAIN	
	<b>WITH</b> <a href="#">RSA/72/2012</a>	AKKAS ALI <b>Versus</b> MOKHLESUR RAHMAN AND ORS	MR.K SARMA MR.N N KARMAKAR MRM RAHMAN MR.D DAS MR.A HUSSAIN MS.K M SARMA	DR.B AHMED MR.N HAQUE MR. M K SAH MR.S K DEORI MR.A RAHMAN
	<b>WITH</b> <a href="#">I.A.(Civil)/504/2016</a> <b>in</b> RSA/72/2012	AKKAS ALI <b>Versus</b> MOKHLESUR RAHMAN AND ORS	MR.K SARMA MR.N N KARMAKAR MR M RAHMAN MR.D DAS MR.A HUSSAIN MS.K M SARMA	DR.B AHMED MR.N HAQUE MR.S K DEORI MR.A RAHMAN



	<b>WITH</b> <a href="#">I.A.(Civil)/1733/2020</a> in RSA/72/2012	AKKAS ALI <b>Versus</b> MOKHLESUR RAHMAN AND ORS	MR. N N KARMAKAR MR. M K SAH	DR. B AHMED
29	<a href="#">I.A.(Civil)/492/2025</a> WITH LCR in RSA/65/2009 <b>WITH</b> <a href="#">RSA/65/2009</a>	SRI GOBINDA DEY <b>Versus</b> ON THE DEATH OF BHUPEN KALITA	MR. K K DEY	MS. L TALUKDAR
		SRI GOBINDA DEY <b>Versus</b> PRADIP KALITA and ORS	MRG P BHOWMIK MR. K K DEY MR.R HAZARIKA MR V K BAROOAH MR.B K GOSWAMI	
	<b>WITH</b> <a href="#">MC/932/2009</a> in RSA/65/2009	SRI GOBINDA DEY <b>Versus</b> PRADIP KALITA and ORS	MRG P BHOWMIK MR.R HAZARIKA MR.B K GOSWAMI	MR.L TALUKDAR MR.G DAS MR.A GAFFAR
	<b>WITH</b> <a href="#">I.A.(Civil)/498/2025</a> in RSA/65/2009	SRI GOBINDA DEY <b>Versus</b> ON THE DEATH OF BHUPEN KALITA	MR. K K DEY	MS. L TALUKDAR
	<b>WITH</b> <a href="#">I.A.(Civil)/499/2025</a> in RSA/65/2009	SRI GOBINDA DEY <b>Versus</b> ON THE DEATH OF BHASKAR KALITA	MR. K K DEY	MS. L TALUKDAR
30	<a href="#">I.A.(Civil)/520/2025</a> WITH LCR in RSA/209/2017 <b>WITH</b> <a href="#">RSA/209/2017</a>	PUTUL DAS AND ORS <b>Versus</b> MADHABI MAZUMDER	MR B S DEKA	MR P C DEY
		ON THE DEATH OF LATE PANKAJ KUMAR DAS HIS LEGAL HEIRS <b>Versus</b> SMTIMADHABI MAZUMDER	MR. P S DEKA MR.G C PHUKAN MR. B K BHAGAWATI MS B LAHKAR MS. A CHAKRABARTY MR B S DEKA	MR.P C DEY MR.I HAQUE MS.S PAUL
31	<a href="#">I.A.(Civil)/595/2025</a> WITH LCR in RSA/22/2012 <b>WITH</b> <a href="#">RSA/22/2012</a>	ON THE DEATH OF NUR MOHAMMAD ALL HIS LEGAL HEIRS SEKANDAR ALI <b>Versus</b> LEGAL HEIRS OF LATE TARUBALA JAGADISH CHANDRA SAHA	MR. R ALI MR. R ALI MD S HUSSAIN MR M Z SHAH	
	<b>WITH</b> <a href="#">RSA/22/2012</a>	NUR MOHAMMAD AND 7 ORS <b>Versus</b> LEGAL HEIRS OF LATE TARUBALA SAHA , JAGADISH CH. SAHA AND ORS	MR.R ALI MR.S HUSSAIN MD.M Z SHAH	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR MR.A HUSSAIN MR.A KALAM
	<b>WITH</b> <a href="#">MC/408/2012</a> in RSA/22/2012	NUR MOHAMMAD AND 7 ORS <b>Versus</b> LEGAL HEIRS OF LATE TARUBALA SAHA , JAGADISH CH. SAHA AND ORS	MR.R ALI MR.S HUSSAIN MD.M Z SHAH	
	<b>WITH</b> <a href="#">MC/467/2013</a> in RSA/22/2012	NUR MOHAMMAD AND 7 ORS <b>Versus</b> RUP BHANU KHATUN and ORS.	MR.R ALI MR.S HUSSAIN MD.M Z SHAH	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR MR.A HUSSAIN MR.A KALAM
	<b>WITH</b> <a href="#">MC/2701/2013</a> in RSA/22/2012	NUR MOHAMMAD AND 7 ORS <b>Versus</b> ON THE DEATH OF DELOWAR HUSSAIN, HIS LEGAL HEIRS - HASEN MONDAL and 2 ORS	MR.R ALI MR.S HUSSAIN MD.M Z SHAH	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR MR.A HUSSAIN MR.A KALAM
32	<a href="#">I.A.(Civil)/653/2025</a> WITH LCR in RSA/123/2010	DIPENDRA DEB AND ANR <b>Versus</b> ON THE DEATH OF RATINDRA DEB HIS LEGAL HEIRS PINKI PAUL BHOWMICK AND ORS	MS. R CHOUDHURY MS. B. HAZARIKA	

	<b>WITH</b> <a href="#">RSA/123/2010</a>	JITENDRA DEB and 4 ORS <b>Versus</b> RATINDRA DEB and 12 ORS	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA	MD.M H RAJBARBHUIYAN MR.R DEV MS.SHOMA DASGUPTA (R-- -5,10,11) MS SUPRIYA DASGUPTA (R-- -5,10,11) MS.L DAS MS.R CHETRI
	<b>WITH</b> <a href="#">I.A.(Civil)/654/2025</a> in RSA/123/2010	DIPENDRA DEB AND ANR <b>Versus</b> ON THE DEATH OF RATINDRA DEB HIS LEGAL HEIRS PINKI PAUL BHOWMICK AND ORS	MS. R CHOUDHURY	
	<b>WITH</b> <a href="#">I.A.(Civil)/655/2025</a> in RSA/123/2010	DIPENDRA DEB AND ANR <b>Versus</b> ON THE DEATH OF RATINDRA DEB HIS LEGAL HEIRS PINKI PAUL BHOWMIK AND ORS	MS. R CHOUDHURY	
	<b>WITH</b> <a href="#">I.A.(Civil)/657/2025</a> in RSA/123/2010	DIPENDRA DEB AND ANR <b>Versus</b> ON THE DEATH OF RATINDRA DEB HIS LEGAL HEIRS PINKI PAUL BHOWMIK AND ORS	MS. R CHOUDHURY	
33	<a href="#">I.A.(Civil)/749/2025</a> WITH LCR in RSA/81/2015	ON THE DEATH OF PRABIN CH DAS <b>Versus</b> ON THE DEATH OF MAINA KALITA	MR. R SARMA MR D HAZARIKA MR A HUSSAIN	
	<b>WITH</b> <a href="#">RSA/81/2015</a>	ON THE DEATH OF PRABIN CHANDRA DAS, HIS LEGAL HEIRS <b>Versus</b> ON THE DEATH OF SMTI MAINA KALITA HER LEGAL HEIRS AND ORS,	MR.R SARMA MR.D HAZARIKA	MR B K SARMA MR.B K SARMA(R- 1-4) MR. P K SARMA MS P SARMA
	<b>WITH</b> <a href="#">MC/1126/2015</a> in RSA/81/2015	PRABIN CHANDRA DAS <b>Versus</b> SMTI MAINA KALITA and 5 ORS,	MR.R SARMA MR.P C DAS MR.P K DEKA MR.H DEKA MR.D HAZARIKA	
	<b>WITH</b> <a href="#">I.A.(Civil)/3679/2019</a> in RSA/81/2015	MINU KALITA @ MINU DAS <b>Versus</b> PRABIN CH. DAS	MR. P K DAS	MR. R SARMA MR. P C DEKA MR H DEKA MR D HAZARIKA
	<b>WITH</b> <a href="#">I.A.(Civil)/451/2025</a> in RSA/81/2015	JOGESH CH KALITA <b>Versus</b> ON THE DEATH OF PRABIN CH DAS	MS P SARMA	
	<b>WITH</b> <a href="#">I.A.(Civil)/669/2025</a> in RSA/81/2015	ON THE DEATH OF PRABIN CH DAS <b>Versus</b> ON THE DEATH OF MAINA KALITA	MR. R SARMA MR D HAZARIKA MR A HUSSAIN	
	<b>WITH</b> <a href="#">I.A.(Civil)/750/2025</a> in RSA/81/2015	ON THE DEATH OF PRABIN CH DAS <b>Versus</b> ON THE DEATH OF MAINA KALITA	MR. R SARMA MR D HAZARIKA MR A HUSSAIN	
34	<b>WITH</b> <a href="#">RSA/301/2014</a>	SMTI KAMALA DAS @ KAMAL PRABHA DAS <b>Versus</b> ON THE DEATH OF SMTI MAINA KALITA HER LEGAL HEIRS AND ORS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.M HUSSAIN MR.S R BARBHUIYA	MR.P K DAS(R-1&4)(- -3(I),3(II)&3(III)) MR.B K SARMA(R-1&4)(- -3(I),3(II)&3(III))
	<b>WITH</b> <a href="#">MC/3468/2014</a> in RSA/301/2014	SMTI KAMALA DAS @ KAMAL PRABHA DAS <b>Versus</b> SMTI MAINA KALITA and 6 ORS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.M HUSSAIN MR.S R BARBHUIYA	MR.P K DAS(R-1&4) MR.B K SARMA(R-1&4)

	<b>WITH</b> <a href="#">I.A.(Civil)/3653/2019</a> in RSA/301/2014	MINU KALITA @ MINU DAS <b>Versus</b> KAMALA DAS @ KAMALA PRABHA DAS	MR. P K DAS	DR. B AHMED MR. S R BARBHUIYA MR. M HUSSAIN
	<b>WITH</b> <a href="#">I.A.(Civil)/439/2025</a> in RSA/301/2014	JOGESH CH KALITA <b>Versus</b> KAMALA DAS ALIAS KAMALA PRABHA DAS	PRANJIT SARMA	DR. B AHMED
35	<a href="#">I.A.(Civil)/801/2025</a> in FAO/3056/2025	KHAGEN SAHARIA <b>Versus</b> APURBA C SAHARIA	MR. A SATTAR S CHOUDHURY MR. W HAQUE	
	<b>WITH</b> <a href="#">FAO/3056/2025</a> (Filing Number)	KHAGEN SAHARIA <b>Versus</b> APURBA C SAHARIA	MR ABDUS SATTAR	
36	<a href="#">I.A.(Civil)/818/2025</a> in MACApp./2559/2025	RAJIB CHETRY <b>Versus</b> THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD. AND 4 OTHERS	MR. A LAL MR A BRAHMA	
	<b>WITH</b> <a href="#">MACApp./2559/2025</a> (Filing Number)	RAJIB CHETRY <b>Versus</b> THE DIVISIONAL MANAGER	MR. ANUPAM BRAHMA	
37	<a href="#">I.A.(Civil)/821/2025</a> in MACApp./2679/2025	ARUP KR. BARUAH <b>Versus</b> LAKHIDYOY MILI	MR. A K GUPTA MR. R S MISHRA	
	<b>WITH</b> <a href="#">MACApp./2679/2025</a> (Filing Number)	Arup Kumar Baruah <b>Versus</b> Lakhi Doy Mili	RAVI SHANKAR MISHRA	
38	<a href="#">I.A.(Civil)/823/2025</a> in MACApp./2338/2025	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SUNIL KR. DAS	MS L SHARMA MR. K K BHATTA	
	<b>WITH</b> <a href="#">MACApp./2338/2025</a> (Filing Number)	NEW INDIA ASSURANCE CO LTD <b>Versus</b> SUNIL KR DAS	POOJA GOSWAMI	
	<b>WITH</b> <a href="#">I.A.(Civil)/2347/2025</a> (Filing Number)	NEW INDIA ASSURANCE CO LTD <b>Versus</b> SUNIL KR DAS	POOJA GOSWAMI	
39	<a href="#">I.A.(Civil)/826/2025</a> in MACApp./275/2025	THE ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> MALEKA BEGUM AND 4 ORS	MR. J KALITA	
	<b>WITH</b> <a href="#">MACApp./275/2025</a> (Filing Number)	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MUSTT MALEKA BEGUM AND 4 ORS B	MR. J KALITA	
40	<a href="#">I.A.(Civil)/828/2025</a> in MACApp./2909/2025	THOREN MARAK @ TUREN MARAK <b>Versus</b> THE HDFC ERGO GENERAL INSURANCE CO. LTD. AND 4 OTHERS	Tanzil Tarin Moni	
	<b>WITH</b> <a href="#">MACApp./2909/2025</a> (Filing Number)	THOREN MARAK ALIAS TUREN MARAK <b>Versus</b> THE HDFC, ERGO GENERAL INSURANCE CO LTD		
<b>HEARING</b>				
41	<a href="#">RSA/156/2023</a> WITH LCR, FIXED	SOMA DEB @ SOMA PAUL <b>Versus</b> SIB SANKAR SINGH AND 6 ORS.	MR. S D PURKAYASTHA	MRS. S ROY (r-1,2,4,5,6,7) MS A DAS (r-1,2,4,5,6,7)

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LEAVE NOTE OF ADVOCATES FOR 24/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. J P SHARMA	08-03-2025	To	25-03-2025
3)	MD. H BHUYAN	11-03-2025	To	30-04-2025
4)	MR I RAFIQUE	14-03-2025	To	04-04-2025
5)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
6)	MR. A K DAS	18-03-2025	To	01-05-2025
7)	MR D BARUAH	20-03-2025	To	29-03-2025
8)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
9)	MR. N ISLAM	24-03-2025	To	04-04-2025
10)	MR. A THAKUR	21-03-2025	To	31-03-2025
11)	MS. J R THAKUR	21-03-2025	To	31-03-2025
12)	MR I AHMED	27-03-2025	To	05-04-2025
13)	MR. G KHANDELIA	23-03-2025	To	31-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,24th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 14**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">CRP/52/2024</a> FIXED	JOMINA KHATUN AND ANR <b>Versus</b> SAMSUL ISLAM AND 2 ORS	MS. G BORAH	
<b>ADMISSION</b>				
2	<a href="#">WP(C)/1481/2024</a> PART-HEARD, FIXED	NRIPEN SARKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS M BARMAN MS. P K DEVI	GA, ASSAM MR. M ISLAM (R7) MR M CHETIA SC, HEALTH
3	<a href="#">WP(C)/1792/2024</a> PART-HEARD, FIXED	PROBIN BORA <b>Versus</b> UNION OF INDIA AND 7 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MR. INDRAJIT BHUYAN	MR C BARUAH (SC, NHAI) C. M. MAHANTA(R-8) GA, ASSAM MR. P MAHANTA(R-8) SC, NHAI MR. P MAHANTA (R-8) MS M DAS (SC, PWD) MS S BARUAH (GA, ASSAM) MR. D J DAS MR B GOGOI(SC, PWD) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD (BULDING) DY.S.G.I. SC, NHIDC
	<b>WITH</b> <a href="#">I.A.(Civil)/2276/2024</a> <b>in</b> <a href="#">WP(C)/1792/2024</a>	NATIONAL HIGHWAY AUTHORITY OF INDIA <b>Versus</b> PROBIN BORA AND 7 ORS	MR. C BORUAH	GA, ASSAM  SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD (BULDING) SC, NHIDC MR. K MOHAMMAD
4	<a href="#">CRP(IO)/188/2019</a> FIXED	PURNA KANTA HAZARIKA <b>Versus</b> PINJIRA BEGUM AND 15 ORS.	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA MS M BHUYAN	

5	<a href="#">CRP/57/2020</a>	ON THE DEATH OF SAFIUR RAHMAN LASKAR, HIS LEGAL HEIRS <b>Versus</b> HEFAJUL HUSSAIN LASKAR	MS F AHMED MR. S K GHOSH	MR. S SAHU (R-1) MS. N DEY (R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/2387/2024</a> in CRP/57/2020	ON THE DEATH OF SAFIUR RAHMAN LASKAR <b>Versus</b> HEFAJUL HUSSAIN LASKAR AND 2 ORS.	MS F AHMED MR. S K GHOSH	MR. S SAHU MS. N DEY
	<b>WITH</b> <a href="#">I.A.(Civil)/2388/2024</a> in CRP/57/2020	ON THE DEATH OF SAFIUR RAHMAN LASKAR <b>Versus</b> HEFAJUL HUSSAIN LASKAR AND 2 ORS	MS F AHMED MR. S K GHOSH	MR. S SAHU MS. N DEY
6	<a href="#">CRP/18/2022</a> FIXED	UCO BANK <b>Versus</b> PRAFULLA DEKA	MR. P C GOSWAMI MR. B D GOSWAMI MISS S GOSWAMI	MR. D NANDI MR. B D DEKA MS P SARMAH N CHAUDHURY MR A DEKA
7	<a href="#">CRP(IO)/225/2024</a> WITH LCR, B/O	PAYMACHAUBI DEVI <b>Versus</b> RAJ KUMAR SINGH AND 2 ORS	MR. J LASKAR	
8	<a href="#">CRP(IO)/314/2024</a> FIXED	SANJIB SAIKIA <b>Versus</b> RAJESH KUMAR GUPTA AND 12 ORS	D DAS D GUPTA	MR. N ALAM (R-1 TO 12) MR K JAIN(R-1 TO 12) S A BAKHTIAR(R-1 TO 12)
9	<a href="#">CRP/13/2025</a> FIXED	SMTI. TRISHNA HAZARIKA AND ANR <b>Versus</b> DEBOL KRISHNA NATH	MR. S SAHU MS A ROY	MR. S C BISWAS(R-1) MR. A IKBAL(R-1) MS A BORAH (R-1)
10	<a href="#">MACApp./94/2025</a>	THE NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> ABDUL AZIZ SARKAR @ ABDUL AJJ SARKAR	MR. P J BARMAN MS R TADO	
11	<a href="#">MACApp./95/2025</a>	TARULATA DAS <b>Versus</b> UNION OF INDIA	MR. U C RABHA MR. U N CHETIA MR S MATAK MR. S M SARMA	
12	<a href="#">MACApp./96/2025</a>	JOYTAN BEGUM <b>Versus</b> KACHAM UDDIN HOQUE AND 2 ORS	MR T H HAZARIKA MR A RASHID MR. K ISLAM	
13	<a href="#">MACApp./97/2025</a>	JAYGUN BIBI <b>Versus</b> THE BRANCH MANAGER NATIONAL INSURANCE CO. LTD. AND 2 ORS	MR. P HAZARIKA P. BORAH MR. H S BORAH	
14	<a href="#">MACApp./98/2025</a>	KABITA NARZARY AND 4 ORS <b>Versus</b> THE LEGAL MANAGER MAGMA HDI GENERAL INSURANCE COMPANY LTD. AND ANR	MR. S C BISWAS MS. U NANDA MS A BORAH	
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
15	<a href="#">RSA/216/2024</a> WITH LCR, FIXED	NURUL AMIN <b>Versus</b> PATRIK URANG AND 4 ORS	MR. A GANGULY MR. A DHANUKA	MR. T J MAHANTA(ALL RESPONDENTS) MS. P BHATTACHARYA (ALL RESPONDENTS) MR. A BORUA(ALL RESPONDENTS) MS P SARMA(ALL RESPONDENTS)
	<b>WITH</b> <a href="#">I.A.(Civil)/3567/2024</a> in RSA/216/2024	NURUL AMIN <b>Versus</b> PATRIK URANG AND 4 ORS	MR. A GANGULY MR. A DHANUKA	

16	<a href="#">RSA/220/2024</a> FIXED	MUSST ASIA KHATUN <b>Versus</b> PATRIK URANG AND 4 ORS	MR. A GANGULY MR. A DHANUKA	MR. T J MAHANTA(ALL RESPONDENTS) MS. P BHATTACHARYA ( ALL RESPONDENTS) MR. A BORUA ( ALL RESPONDENTS) MS P SARMA ( ALL RESPONDENTS)
	<b>WITH</b> <a href="#">I.A.(Civil)/3590/2024</a> in RSA/220/2024	MUSST ASIA KHATUN <b>Versus</b> PATRIK URANG AND 4 ORS	MR. A GANGULY MR. A DHANUKA	
17	<a href="#">RSA/7/2025</a> SAO 2/1999(D/O), FIXED	RAJIB CHARKI @ RAJIB SARKI AND 13 ORS <b>Versus</b> KRISHNA BAHADUR CHAKRI AND 6 ORS	MR N N UPADHYAYA MR. D K BAGCHI MR. B B KAKATI	MR. S BISWAS (R-1) MS D DEVI(R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/179/2025</a> in RSA/7/2025	RAJIB CHARKI @ RAJIB SARKI AND 13 ORS <b>Versus</b> KRISHNA BAHADUR CHAKRI AND 6 ORS	MR N N UPADHYAYA MR. D K BAGCHI MR. B B KAKATI	
18	<a href="#">RSA/10/2025</a> FIXED	EMMANUEL HOSPITAL ASSOCIATIONS AND 2 ORS <b>Versus</b> SUPRITI DAS AND 2 ORS	MR. A DHAR MD F FARIDI	
19	<a href="#">RSA/12/2025</a> CAVT. NO.004320/25,N FIXED <b>WITH</b> <a href="#">I.A.(Civil)/267/2025</a> in RSA/12/2025	SRI SANJAY KUMAR DAS <b>Versus</b> SHRI MONI RAM TALUKDAR AND ORS	MR. K N CHOUDHURY MR. D J DAS N GAUTAM	MR G BHARADWAJ FOR CAVEATOR
		SHRI SANJAY KUMAR DAS <b>Versus</b> SHRI MONI RAM TALUKDAR AND ORS	MR. K N CHOUDHURY MR. D J DAS N GAUTAM	MR G BHARADWAJ FOR CAVEATOR
<b>ORDERS</b>				
20	<a href="#">CRP/188/2018</a>	DIBRUGARH HANUMANBUX SURAJMAL KANOI COMMERCE COLLEGE AND ANR. <b>Versus</b> KAMAL CHANDRA GOGOI AND 14 ORS.	MR D BORUAH MR N N UPADHYAYA MR S SHARMA MR. B B KAKATI	MR. P J SAIKIA (R4-R7, R9) MR. A K GUPTA (R4-R7, R9) MS M NIROLA (R4-R7, R9)
	<b>WITH</b> <a href="#">CRP/193/2018</a>	DIBRUGARH HANUMANBUX SURAJMAL KANOI COMMERCE COLLEGE AND ANR. <b>Versus</b> TARUN CHANDRA GOGOI AND 14 ORS. (C)	MR D BORUAH MR N N UPADHYAYA MR. S SHARMA MR. B B KAKATI	MR. P J SAIKIA (R1, R4, R5, R7, R9) MR. A K GUPTA (R1, R4, R5, R7, R9) MS M NIROLA (R1, R4, R5, R7, R9)
	<b>WITH</b> <a href="#">CRP/3/2019</a>	DIBRUGARH HANUMANBUX SURAJMAL KANOI COMMERCE COLLEGE AND ANR. <b>Versus</b> NILIMA GOGOI AND 14 ORS.	MR D BORUAH MR N N UPADHYAYA MR. S SHARMA MR. B B KAKATI	MR. B P BORAH (R11) MR P J DUTTA (R11) MR R S RONGHANG (R11)
23	<a href="#">CRP/46/2023</a>	M/S. A R INFRA PRIVATE LIMITED <b>Versus</b> DHIREN THAKURIA AND AND 11 ORS.	MR. S P ROY JYOTISH DAS MS P DEY	MR. A C SARMA (R- 1 TO 5) MR G BHARADWAJ (R- 1 TO 5) MR N BRAHMA (R- 1 TO 5)
	<b>WITH</b> <a href="#">I.A.(Civil)/1249/2023</a> in CRP/46/2023	M/S. A R INFRA PRIVATE LIMITED <b>Versus</b> DHIREN THAKURIA AND 11 ORS.	MR. S P ROY JYOTISH DAS MS P DEY	
24	<a href="#">Mat.App./51/2023</a> WITH LCR	XXXXXXX <b>Versus</b> XXXXXXX	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	MR. A BARUAH MR. J P MORE
25	<a href="#">RSA/149/2023</a> WITH LCR, FIXED	ON THE DEATH OF AFTAB HUSSAIN MAZUMDER HIS LEGAL HEIRS RASHIDA KHATUN MAZUMDER AND ORS. <b>Versus</b> MD HAJI ISMAIL ALI MAZUMDER	MR. N H MAZARBHUIYAN MS. R CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA MR. M H SAIKIA MR R I BHUYAN	MR M J QUADIR MR S S ISLAM A K HANNAN

	<b>WITH</b> <a href="#">I.A.(Civil)/3149/2024</a> in RSA/149/2023	ON THE DEATH OF AFTAB HUSSAIN MAZUMDER HIS LEGAL HEIRS RASHIDA KHATUN MAZUMDER AND ORS. <b>Versus</b> MD HAJI ISMAIL ALI MAZUMDER	MR. N H MAZARBHUIYAN MS. R CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA MR. M H SAIKIA MR R I BHUYAN	MR M J QUADIR MR M J QUADIR MR S S ISLAM
26	<b>WITH</b> <a href="#">RSA/148/2023</a>  WITH LCR	ON THE DEATH OF AFTAB HUSSAIN MAZUMDER HIS LEGAL HEIRS RASHIDA KHATUN MAZUMDER AND ORS. <b>Versus</b> SAHAB UDDIN BARBHUIYA	MR. N H MAZARBHUIYAN MS. R CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	MR M J QUADIR MR. A K HANNAN
	<b>WITH</b> <a href="#">I.A.(Civil)/3148/2024</a> in RSA/148/2023	ON THE DEATH OF AFTAB HUSSAIN MAZUMDER HIS LEGAL HEIRS RASHIDA KHATUN MAZUMDER AND ORS. <b>Versus</b> SAHAB UDDIN BARBHUIYA	MR. N H MAZARBHUIYAN MS. R CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	MR M J QUADIR
27	<a href="#">Cont.Cas(C)/54/2024</a> WITH CRP/98/2022 (D/O), B/O	M/S BIJAY KUMAR AGARWAL AND SONS (HUF), <b>Versus</b> RAJESH TRIPATHI	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	MR. K D CHETRI MR. P BAJAJ
28	<b>WITH</b> I.A.(Civil)/692/2024 in CRP/98/2022 (D/O)	M/S ATM CARGO MOVERS (R) <b>Versus</b> M/S BIJOY KUMAR AGARWAL AND SONS (HUF)	MR. K D CHETRI	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA
29	<a href="#">FAO/71/2024</a> WITH LCR, FIXED	GEETI BORA AND ANR <b>Versus</b> NAVA KUMAR BORA AND 3 ORS	MR. P KHATANIAR MS N RAHMAN N R SURANA	MR. J C CHAUDHURY (R-1,2,3) MD A SAHAD (R-1,2,3) MR. R K BHUYAN (R-1,2,3) MR. M H ALI (R-1,2,3)
	<b>WITH</b> <a href="#">I.A.(Civil)/3088/2024</a> in FAO/71/2024	GEETI BORA AND ANR <b>Versus</b> NAVA KUMAR BORA AND 3 ORS	MR. P KHATANIAR MS N RAHMAN N R SURANA	MR. J C CHAUDHURY
30	<a href="#">CRP/131/2024</a>	SHRI AMIT KUMAR BORAH <b>Versus</b> SRI GAKUL BORA AND 7 ORS	MR B D DAS MR H K SARMA MR. H R DAS MR J LOTHAN	
	<b>WITH</b> <a href="#">I.A.(Civil)/3714/2024</a> in CRP/131/2024	SHRI AMIT KUMAR BORAH <b>Versus</b> SRI GAKUL BORA AND 7 ORS	MR B D DAS	
31	<a href="#">CRP(IO)/315/2024</a> FIXED	PROBIN BORDOLOI <b>Versus</b> DILIP KHARGHORIA AND 2 ORS	MR. A K SAHEWALLA MR. W SHARMA MR D GOSWAMI MR P GOGOI	
32	<a href="#">MACApp./331/2024</a> WITH LCR	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> AFIDA BEGUM BARLASKAR AND 4 ORS. E	MR. R K BHATRA MS P HUJURI MS M N KONYAK	MR. M TALUKDAR MR. A SHAKIL
33	<a href="#">CRP(IO)/415/2024</a>	SURAJ SAHA <b>Versus</b> PRANATI ROY AND 10 ORS	MR. T ROY MRS. B SARKAR JOGABRATA BHATTACHARJEE MR. S BHATTACHARJEE	MR. S DUTTA (R-2) MR. K M HALOI (LEGAL AID COUNSEL FOR R-1) MS S MOCHAHARI (R-2) MR. S DUTTA (R-2) MS K BORAH (R-2) MR S DUTTA (R-2)
34	<a href="#">CRP(IO)/447/2024</a> FIXED	NITA DAIMARY AND ANR <b>Versus</b> SMTI TUNU MAHANTA DAIMARY AND 8 ORS.	MR R SENSUA G KAUSHIK R A LAHKAR	MR. R SARMA(R-1,2,6,7) MR. B PHUKAN (R9) MR R RAJKHOWA (R9) B KHAKHLARY (R9) MR D HAZARIKA(R-1,2,6,7) MR A HUSSAIN (R-1,2,6,7) MS. K DEKA (R9)



35	<a href="#">CRP(IO)/507/2024</a> FIXED	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION <b>Versus</b> AJIJUL ALI	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
36	<a href="#">CRP(IO)/508/2024</a> FIXED	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION <b>Versus</b> SURYANECHA BIBI	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
37	<a href="#">CRP(IO)/509/2024</a> FIXED	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION <b>Versus</b> ABJAL ALI	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
38	<a href="#">CRP(IO)/510/2024</a> FIXED	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION <b>Versus</b> REKAT ALI	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
39	<a href="#">CRP(IO)/511/2024</a> FIXED	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION <b>Versus</b> MAMONI BEGUM	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
40	<a href="#">CRP(IO)/512/2024</a> FIXED	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION <b>Versus</b> MAMIR ALI ANMD ANR	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
41	<a href="#">CRP(IO)/514/2024</a> FIXED	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION <b>Versus</b> RABIYA BEGUM	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
42	<a href="#">CRP(IO)/516/2024</a> FIXED	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION <b>Versus</b> JAHIRUL ISLAM	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
43	<a href="#">CRP(IO)/517/2024</a> FIXED	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION <b>Versus</b> NUR HUSSAIN	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
44	<a href="#">CRP(IO)/519/2024</a> FIXED	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION <b>Versus</b> AMINUL HUSSAIN AND ANR	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
45	<a href="#">MFA/1/2025</a> WITH LCR	AMBIKA DANGI AND 3 ORS <b>Versus</b> THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	MS. B SARMA(C.G.C) DY.S.G.I.
46	<a href="#">MFA/2/2025</a> WITH LCR	FAJAL ALI AND 2 ORS <b>Versus</b> THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	MS. B SARMA(C.G.C) DY.S.G.I.
47	<a href="#">Tr.P.(C)./4/2025</a> FIXED	SMTI PRERANA BORAH <b>Versus</b> BITU DEKA	MR G BHARADWAJ MD F FARIDI MR B DEORI	
48	<a href="#">CRP/12/2025</a> FIXED	MD SAFIQR RAHMAN BARBHUIYA <b>Versus</b> PUSHPATI RANI DEY AND 4 ORS	MR SISHIR DUTTA MR. A BISWAS MS S MOCHAHARI MS K BORAH MR. SIDHANT DUTTA	MR. S K GHOSH (R1-R3) MS F AHMED (R1-R3)
<b>HEARING</b>				
49	<a href="#">RSA/232/2015</a> WITH LCR, FIXED	SRI SIDDHESWAR DAS <b>Versus</b> SRI SHANKAR GHOSH and 2 ORS	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MR. P DUTTA MR K CHAKRAVARTY	MR.S S SHARMA(R-1) MR.B J MUKHERJEE(R-1) MRA SHARMA(R-1)

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LEAVE NOTE OF ADVOCATES FOR 24/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. J P SHARMA	08-03-2025	To	25-03-2025
3)	MD. H BHUYAN	11-03-2025	To	30-04-2025
4)	MR I RAFIQUE	14-03-2025	To	04-04-2025
5)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
6)	MR. A K DAS	18-03-2025	To	01-05-2025
7)	MR D BARUAH	20-03-2025	To	29-03-2025
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9)	MR. N ISLAM	24-03-2025	To	04-04-2025
10)	MR. A THAKUR	21-03-2025	To	31-03-2025
11)	MS. J R THAKUR	21-03-2025	To	31-03-2025
12)	MR I AHMED	27-03-2025	To	05-04-2025
13)	MR. G KHANDELIA	23-03-2025	To	31-03-2025



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,24th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 15**

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**DELIVERY OF ORDER**

1	<a href="#">Bail Appln./3702/2024</a>	GOGOU HAOKIP <b>Versus</b> THE STATE OF ASSAM	M THUMRA MR. S T KOM	PP, ASSAM
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**MOTION (BA)**

2	<a href="#">Bail Appln./864/2025</a>	MOTIAR RAHMAN <b>Versus</b> THE UNION OF INDIA	MR. N N B CHOUDHURY MS. K DEY	SC, NCB
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LEAVE NOTE OF ADVOCATES FOR 24/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. J P SHARMA	08-03-2025	To	25-03-2025
3)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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12)	MR I AHMED	27-03-2025	To	05-04-2025
13)	MR. G KHANDELIA	23-03-2025	To	31-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Monday,24th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MARLI VANKUNG**

**COURT NO: 16**

**[THIS BENCH WILL SIT AT 10:30 AM AND WILL RISE AS SOON AS THE DIVISION BENCH OF HONOURABLE MR. JUSTICE S.K. MEDHI AND HONOURABLE MR. JUSTICE K. SEMA RISES AND WILL SIT AGAIN AFTER RISING OF THE SPECIAL DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">Cont.Cas(C)/369/2020</a>	ARUP JYOTI KARMAKAR <b>Versus</b> LT. GEN SUKHDEEP SANGWAN AND ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. U K NAIR MR. A CHETRY MR. A BORUA MR. M P SARMA MS U SHARMA	MRS. A GAYAN (R 1,2,3)
2	<a href="#">I.A.(Civil)/1624/2020</a> FIXED in <a href="#">MACApp./7161/2020</a>	THE BAJAJ ALLIANZ GENERAL INSUANCE CO. LTD. <b>Versus</b> SEFALI GOPE AND 3 ORS.	MR. A BHATTACHARYYA	MR. A K GUPTA (R-1) MR. R S MISHRA (R-1)
	<b>WITH</b> <a href="#">MACApp./7161/2020</a> (Filing Number)	THE BAJAJ ALLIANZ GENERAL INSUANCE CO. LTD. <b>Versus</b> SEFALI GOPE AND 3 ORS. (H)		
3	<a href="#">Cont.Cas(C)/422/2022</a> FIXED	LAKHESWAR KAKATI AND 17 ORS. <b>Versus</b> SHAHNAWAZ CHOUDHURY	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR
4	<a href="#">MFA/21/2023</a> WITH LCR, FIXED	UNION OF INDIA . <b>Versus</b> M/S RIDDHI SIDDHI ENTERPRISE PVT. LTD .	MRS. A GAYAN	
	<b>WITH</b> <a href="#">I.A.(Civil)/747/2023</a> in <a href="#">MFA/21/2023</a>	UNION OF INDIA <b>Versus</b> M/S RIDDHI SIDDHI ENTERPRISE PVT. LTD.	MRS. A GAYAN	
5	<a href="#">Cont.Cas(C)/247/2023</a> FIXED	BIJOY KUMAR BARUAH <b>Versus</b> NARAYAN KONWAR AND ANR	MR. M K MISRA	MR. K GOGOI (R-2) MR P BORAH (R-2)
6	<a href="#">I.A.(Civil)/2219/2023</a> FIXED in <a href="#">MFA/8347/2023</a>	M/S SHRIRAM GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI MRINALINI DAS AND 3 ORS.	MR. P HAZARIKA P. BORAH MR. H S BORAH	MS. SUDAKSHINA K. (r-3,4) MS. P BARUAH (r-3,4)

	<b>WITH</b> <a href="#">MFA/8347/2023</a> (Filing Number)	M/S SHRIRAM GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI MRINALINI DAS AND 3 ORS. E	MR. P HAZARIKA	
	<b>WITH</b> <a href="#">I.A.(Civil)/8348/2023</a> (Filing Number)	M/S SHRIRAM GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI MRINALINI DAS AND 3 ORS. E	MR. P HAZARIKA	
7	<a href="#">I.A.(Civil)/3768/2023</a> FIXED in Arb.A./12414/2023	RANJIT DAS <b>Versus</b> KUSMA URANG	MR. A R SHOME MR A J GHOSH MR. P MAZUMDER MR N ALAM	
	<b>WITH</b> <a href="#">Arb.A./12414/2023</a> (Filing Number)	RANJIT DAS <b>Versus</b> KUSMA URANG B	MR. P MAZUMDER	
8	<a href="#">Cont.Cas(C)/17/2024</a> FIXED	JIBAN CH BARMAN AND ANR <b>Versus</b> NARAYAN KONWAR, IAS AND 9 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	MR. D SAIKIA (r-2,4,8,9,5) MR. B CHOUDHURY (r-9) MR. S BORA (r-4,8,9,5) MR. U SARMA (R-2) MS M DAS (R-6) MR. P SAIKIA (R-6) MR. R K MUSHAHARY (r-4,8,5) MS K DAS (r-2)
9	<a href="#">I.A.(Civil)/103/2024</a> FIXED in MFA/5407/2023	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> BHANU DAS AND 2 ORS.	MS P HUJURI MS M N KONYAK	S AHMED(R-1) S AHMED(R-1)
	<b>WITH</b> <a href="#">MFA/5407/2023</a> (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> BHANU DAS AND 2 ORS. E	MS P HUJURI	
	<b>WITH</b> <a href="#">I.A.(Civil)/5410/2023</a> (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> BHANU DAS AND 2 ORS. E	MS P HUJURI	
10	<a href="#">Cont.Cas(C)/239/2024</a> FIXED	ARUP KUMAR ROY <b>Versus</b> SURANJANA SENAPATI	MR. M R KHANDAKAR MR. A ROHMAN	MR S M T CHISTIE
11	<a href="#">Cont.Cas(C)/426/2024</a> FIXED	ABDUL ALIM KHAN <b>Versus</b> NARAYAN KONWAR AND ANR	MR A U AHMED MS. H SARMA	MR. N J KHATANIAR(R-1) MR B KAUSHIK (R-1)
12	<a href="#">Cont.Cas(C)/449/2024</a> FIXED	JAYASREE BARUAH DUTTA @ JAYASREE BARUAH <b>Versus</b> MAMATA HOJAI	MR S BORTHAKUR MR. D GOGOI	MR. R MAZUMDAR MR. N J KHATANIAR MR B KAUSHIK
13	<a href="#">Cont.Cas(C)/451/2024</a> FIXED	RUHIT CHABUKDHARA <b>Versus</b> MAMATA HOJAI	MR S BORTHAKUR MR. D GOGOI	MR. R MAZUMDAR MR B KAUSHIK
14	<a href="#">Cont.Cas(C)/569/2024</a>	SANJIB NATH AND 2 ORS. <b>Versus</b> MAMATA HOJAI AND ANR	MR. R A CHOUDHURY MR. R A MAZUMDER	
15	<a href="#">Cont.Cas(C)/599/2024</a>	MD ZIAUR RAHMAN <b>Versus</b> S N CHOWDHURY, ACS	MR T N SRINIVASAN MR. N ISLAM	
16	<a href="#">Cont.Cas(C)/610/2024</a> B/O	MD FAZAL HOQUE <b>Versus</b> S N CHOWDHURY, IAS AND ANR	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM MR. S. ALOM	
17	<a href="#">Cont.Cas(C)/668/2024</a> FIXED	PARESH CH DEKA <b>Versus</b> TAPAN KUMAR KALITA	MR. M J BARUAH MR. A. ALI	MR B KAUSHIK

**HEARING**

18	<a href="#">MFA/62/2013</a> WITH LCR	UNION OF INDIA <b>Versus</b> M/S. FUEL SOURCES INDIA PVT. LTD.	MS.M CHATTERJEE MSK KALITA MRS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
19	<a href="#">MACApp./603/2018</a> WITH LCR	SRI HARESWAR LAHKAR <b>Versus</b> THE UNITED INDIA INSURANCE CO. LTD. and 4 ORS,	MR S PANDIT	MS. R D MOZUMDAR MR. R GOSWAMI MS. M SAIKIA MS. B BORA
	<b>WITH</b> <a href="#">CO/32/2018</a> <b>in</b> MACApp./603/2018	THE UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> SRI HARESWAR LAHKAR AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S C PANDIT MR. R GOSWAMI
20	<a href="#">MACApp./235/2021</a> WITH LCR	SMT. DIPALI DEVI <b>Versus</b> MD. HASINUR HUSSAIN and ANR	MRS M D CHOWDHURY MRG AGARWAL MS.R K SAINI	MR.S S SHARMA(R-2) MS.L SHARMA(R-2) MRA SHARMA(R-2)

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LEAVE NOTE OF ADVOCATES FOR 24/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. J P SHARMA	08-03-2025	To	25-03-2025
3)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Monday,24th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 17**

**[CIVIL BENCH-IV AND V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
1	<a href="#">I.A.(Civil)/705/2025</a> in Cont.Cas(C)/276/2019	MS ASSENT CHEMICALS LTD <b>Versus</b> SMT GAYATRI BHATTACHARYYA	MR. R K AGARWALA	
	<b>WITH</b> <a href="#">Cont.Cas(C)/276/2019</a>	ASSENT CHEMICALS LTD. <b>Versus</b> SIDDHARTH SINGH AND ORS.	MR. R K AGARWALA MR H DAS MR G KHANDELIA MS. D KALITA MR. K DEKA MR H BETALA MS KEWI MR R PAUL MR D KHAN	
<b>ADMISSION</b>				
2	<a href="#">WP(C)/7676/2015</a>	MONIR UDDIN BARBHUIYA and 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR. S ROY MR. M H LASKAR	GA, ASSAM MR. B J TALUKDAR, SC, REVENUE DEPARTMENT MR. J HANDIQUE MR. N UPADHAYAY (SC, IRRIGATION DEPT.)
3	<a href="#">WP(C)/6931/2017</a>	BEGUM YESMIN NUREJA and ANR. <b>Versus</b> STATE BANK OF INDIA and 2 ORS.	MS.K KHAN MS.A DAS MS.P CHAKRABORTY	MR.K K NANDI R- 1-3 MR.A J GHOSH(R- 1-3) MS.P KALITA(R- 1-3)
4	<a href="#">WP(C)/6982/2017</a>	PUNJAB NATIONAL BANK and ANR. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.A GANGULY MR.A DHANUKA MR.A DUTTA	GA, ASSAM MR. M A SHEIKH(R- 6,7&8) MR P S DEKA, SC, REVENUE DEPARTMENT MD.M H CHOUDHURY(R- 6,7&8) MR A K RAI (R4-R6) MS.F INTAZ(R- 6,7&8) MS. N RAI (R4-R6) MS.A BEGUM(R- 6,7&8)
5	<a href="#">WP(C)/2608/2019</a>	TRIBENI METALLOYS PVT. LTD. <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS	MR. S K KEJRIWAL MRS S KEJRIWAL	SC, APDCL

6	<a href="#">WP(C)/3108/2019</a>	ASHUTUSH CHOUDHURY <b>Versus</b> THE LIFE INSURANCE CORPORATION OF INDIA AND 6 ORS.	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	GA, ASSAM MR. M SHARMA MR A KUNDU MR. M. SARMA,(R-5 & 6) MS. S YASMIN
7	<a href="#">WP(C)/6805/2019</a>	SATYANDRA HAZARIKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	K BORPUJARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY MR. C P SHARMA	MR. P S DEKA, SC, REVENUE DEPTT (R-1) MS. M BHATTACHARJEE (R-2&3)
8	<a href="#">WP(C)/798/2020</a>	LAKHESWAR MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	GA, ASSAM MR. SHEELADITYA (R4)
9	<a href="#">WP(C)/2792/2020</a>	JASHODA KUMARI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R K BORAH MS M S CHOUDHURY	GA, ASSAM SC, GAD SC, REVENUE
10	<a href="#">WP(C)/1510/2021</a>	SHARIFA KHATUN <b>Versus</b> THE INDIAN OIL CORPORATION LIMITED AND 4 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA MR R AMEEN	MR D K SARMAH (R-1 TO 4) MR. R ISLAM (R5) MS. A TALUKDAR (R-1 TO 4) S BORA (R-1 TO 4) MR. N BARDOLOI (R5) SC, I O C
11	<a href="#">WP(C)/2207/2021</a>	DR. MOROMI GOSWAMI BHATTACHARYYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM MR. S BORA (SC, JAL BOARD MR. S P CHOUDHURY (r-2,3,4,5) MR P NAYAK (SC, JAL BOARD)
12	<a href="#">WP(C)/4047/2021</a> WITH WP(C)/2032/2012(D/O)	JALAL UDDIN AND 19 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. M A CHOUDHURY MS S DAS MR. J M SULAIMAN	GA, ASSAM SC, FOREST
	<b>WITH</b>			
13	<a href="#">WP(C)/4078/2021</a>	JAMIR UDDIN AND 19 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	GA, ASSAM SC, FOREST
14	<a href="#">WP(C)/5346/2021</a>	GIREN KALITA AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR K K MAHANTA (Sr. Advocate) MR. M R Z CHOUDHURY MS N BEGUM MR B KALITA MR S GAUTAM	MR. B D KONWAR SR. ADV. GA, ASSAM MR. S P ROY(r-9) MD A K AHMED (R-8) MS S BARUAH (R-8) MS. S KUMARI (r-8) JYOTISH DAS (r-9) MS P DEY(r-9) SC, INDUSTRIES AND COMMERCE SC, REVENUE SC, FOREST SC, PCB
	<b>WITH</b>			
15	<a href="#">WP(C)/6308/2021</a>	SABITA KALITA AND 33 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS M DAS	GA, ASSAM MR. S P ROY(r-8) MS. S KUMARI (r-7) JYOTISH DAS (r-7,8) MS P DEY(r-8) SC, INDUSTRIES AND COMMERCE SC, FOREST SC, HEALTH SC. P.C.B.ASSAM
16	<a href="#">WP(C)/6184/2021</a>	M/S CAPITAL ENTERPRISES AND ANR <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MS. N UPADHYAY MR. P DAS MR RAJEEV AGARWAL	SC, GST



17	<a href="#">WP(C)/1259/2022</a>	UNION OF INDIA AND ANR. <b>Versus</b> SANJIB PURI AND 2 ORS.	MR H GUPTA	MR A DASGUPTA (R1) MS B DAS (R1) MR G PHUKAN
18	<a href="#">WP(C)/1719/2022</a>	BAP CHANDRA BORTHAKUR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. P. SINGHA MR H P NEPAL	GA, ASSAM SC. WATER RESOURCE DEPTT. (R-1 & 5)
19	<a href="#">WP(C)/1960/2022</a>	BALIMARA TEA CO PVT LTD (UNIT BALIMARA TEA ESTATE) <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. D DAS SR. ADV MS S SHARMA MR K TALUKDAR	MR G N SAHEWALLA(R- 6,7,8,9) MR S DEKA (R-6-9) MS. J BORO (R-6-9) MS J DAS (R-6-9) MR M SAHEWALLA(R- 6,7,8,9) MS. S. TODI(R-6,7,8,9) MS G DUGAR(R-6,7,8,9) MS T J SAHEWALLA(R- 6,7,8,9) SC, FINANCE SC, ATPPF
20	<a href="#">WP(C)/2840/2023</a>	DIPAK RANJAN PAUL AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R MAJUMDAR MR. P K ROYCHOUDHURY (P-2,3,4,5) MR. JUNM LASKAR MR H I CHOUDHURY (P- 2,3,4,5) H YEASMIN (P-2,3,4,5)	GA, ASSAM MR. S DUTTA (R-4 & R-5) MS S MOCHAHARI SC, S.M.B.
21	<a href="#">WP(C)/4765/2023</a>	M/S BY THE WAY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S SHARMA	SC, GMC
22	<a href="#">WP(C)/6983/2023</a>	SANDHYA RANI RABHA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR H DAS MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM SC, APDCL
23	<a href="#">WP(C)/7154/2023</a>	SUBHASH MARAK <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. P P DUTTA MS P SARMA MS. P P DAS	GA, ASSAM SC, AG
24	<a href="#">WP(C)/1227/2024</a> FIXED	SHRI RAJESH MITTAL <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I. SC, SGST
25	<b>WITH</b> <a href="#">WP(C)/371/2024</a>	RAJESH MITTAL <b>Versus</b> UNION OF INDIA	MR. A K GUPTA MS M NIROLA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
26	<a href="#">WP(C)/1405/2024</a>	PROTUL DUTTA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A DHAR MISS S ROY MD F FARIDI	GA, ASSAM MR. P N SHARMA (R-7) MR. S P SHARMA(R-8) K AHMED (R-8) SC, J M B
27	<a href="#">WP(C)/1561/2024</a>	ABDUR RAHMAN AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S N TAMULI MR AZIZUR RAHMAN MS. A BEGUM MS ASFIA AHMED	GA, ASSAM MR. J HANDIQUE MR R DHAR MR B GOGOI SC, GAD SC, BTC MS. R DEVI
28	<a href="#">WP(C)/1707/2024</a>	MIR SIRAJUL HOQUE AND 388 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR A W AMAN MR. J ABBAS MR M HANDIQUE	GA, ASSAM SC, REVENUE
29	<b>WITH</b> <a href="#">WP(C)/1689/2024</a>	BABUL HUSSAIN AND 129 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM SC, REVENUE
30	<a href="#">WP(C)/2116/2024</a>	MINA GOGOI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR M H AHMED I AMIN MR. O ULLAH	GA, ASSAM SC, REVENUE

31	<a href="#">WP(C)/2448/2024</a>	GOPAL MANDAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM SC, REVENUE
32	<a href="#">WP(C)/2662/2024</a>	ABDUL KHALEQUE AHMED <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR S BORTHAKUR MR P H KONWAR	GA, ASSAM SC, GMC
33	<a href="#">WP(C)/3096/2024</a>	RAJA SARKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM SC, REVENUE
34	<a href="#">WP(C)/3172/2024</a>	ROHIS UDDIN MOLLAH AND 58 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. W RAHMAN	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
35	<a href="#">WP(C)/3611/2024</a>	MD. KABUL HUSSAIN BARBHUIYA <b>Versus</b> THE CHIEF GENERAL MANAGER AND 3 ORS.	MR. B J GHOSH MR. T SK	MR. DILIP DEY (R-4) MR H GUPTA (R-1,2,3) MR Y. BARBHUIYA(R-1,2,3)
36	<a href="#">WP(C)/3667/2024</a>	KRISHNA NATH @ KRISHNA MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS. N BORAH MR S DUTTA MR U.SARMAH MS. D SARMAH	GA, ASSAM SC, K A A C SC, FINANCE
37	<a href="#">WP(C)/4044/2024</a>	TAJUFA KHATUN @ AJUFA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. S KANUNGOE MR. A S ALI MR S HUSSAIN	GA, ASSAM SC, REVENUE
38	<a href="#">WP(C)/4997/2024</a> FIXED	AGRADOOT PUBLISHERS PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	GA, ASSAM SC, FINANCE
39	<a href="#">WP(C)/6840/2024</a>	PROTEEM BHARALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR H P GUWALA H P NEOG	GA, ASSAM SC, EXCISE DEPTT.
<b>ORDERS</b>				
40	<a href="#">WP(C)/6472/2017</a> FIXED	ABDUL AHAD CHOUDHURY and 2 ORS. <b>Versus</b> THE UNION OF INDIA and 7 ORS.	MR.S D PURAKAYATHA MR.U CHOUDHURY	DR.B AHMED MS. N SHYAMAL GA, ASSAM MR. A CHETRY SC, INDUSTRIES & COMMERCE MS. P BORGHAIN ASSTT.S.G.I.
41	<a href="#">Cont.Cas(C)/187/2020</a>	DINANATH CHAUHAN AND 2 ORS. <b>Versus</b> PRAKASH RANJAN GHARPHALIA AND ORS.	MR. S CHAUHAN MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	MR. D SAIKIA (R-4) MR H SARMA MR. A K BHUYAN MR. S BORA(R-4) MS. M BHATTACHARJEE MS. D BHARALI MS. N CHOUDHURY MR. A KHOUND ADDL GA,ASSAM
42	<a href="#">WP(C)/5243/2020</a>	KARUNA KANTA DEKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU. SC, HEALTH AND F W
43	<a href="#">WP(C)/2050/2022</a>	NABARUP RURAL DEVELOPMENT SOCIETY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. A K SARMA MR A GOHAIN MR H J TAMULI MR D KALITA	GA, ASSAM SC, P H E
44	<a href="#">Cont.Cas(C)/695/2023</a>	BISWAJIT CHOWDHURY <b>Versus</b> PALLAV GOPAL JHA	MR. I CHOUDHURY R L CHUTIA	
45	<a href="#">WP(C)/3102/2023</a>	STYLO TABLEWARES <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM
46	<a href="#">WP(C)/3339/2023</a>	BINITA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P K MAZUMDAR	SC, GMC

47	<a href="#">WP(C)/6050/2023</a>	BUDDHESWAR RABHA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR S DAS MR. R MAJUMDAR	SC, P AND R.D. GA, ASSAM
48	<a href="#">Cont.Cas(C)/650/2024</a> B/O	MIR SUMESHUDDIN AHMED <b>Versus</b> BABUL BAISHYA, ACS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	
49	<a href="#">Cont.Cas(C)/653/2024</a> B/O	GAURAV NATH <b>Versus</b> VANLAL LIMPUIA NAMPUI	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN SMTI H DEVI	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS K BORAH MR S DUTTA
50	<a href="#">WP(C)/3002/2024</a>	KAKALI BORA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR J LOTHIA	GA, ASSAM MR. D P BORAH (r-5,6,7) MR U GHOSH (r-5,6,7) SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/1808/2024</a> <b>in</b> WP(C)/3002/2024	KAKALI BORA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR B D DAS	GA, ASSAM
51	<a href="#">WP(C)/6695/2024</a> CAVT. NO.11512/024,	PARESH BHARALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	GA, ASSAM MR. R C SAIKIA MS. K SAIKIA MS M M DAS MR. S B BORAH SC, REVENUE FOR CAVEATOR
52	<a href="#">WP(C)/6924/2024</a>	NAZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. P P DUTTA MR. R ALI	SC, HOUSING AND URBAN AFFAIRS SC, GMC SC, GDD
53	<a href="#">WP(C)/7084/2024</a>	SELIM UDDIN LASKAR @ SALIM UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S M T CHISTIE MR. R MAZUMDAR MR. R DEKA	GA, ASSAM SC, REVENUE
54	<a href="#">I.A.(Civil)/711/2025</a> IN WP(C)/2543/2018 (D/O), WP(C)/3081/2014 (D/O) <b>in</b> WP(C)/2543/2018 <b>WITH</b> <a href="#">MC/7/2025</a>	JAHANARA BEGUM AND ORS <b>Versus</b> THE STATE OF ASSAM AND ORS  JAHANARA BEGUM AND ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MS FARHANA INTAZ  M HOSSAIN S KHAN	GA, ASSAM  GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT

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LEAVE NOTE OF ADVOCATES FOR 24/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. J P SHARMA	08-03-2025	To	25-03-2025
3)	MD. H BHUYAN	11-03-2025	To	30-04-2025
4)	MR I RAFIQUE	14-03-2025	To	04-04-2025
5)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
6)	MR. A K DAS	18-03-2025	To	01-05-2025
7)	MR D BARUAH	20-03-2025	To	29-03-2025
8)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
9)	MR. N ISLAM	24-03-2025	To	04-04-2025
10)	MR. A THAKUR	21-03-2025	To	31-03-2025
11)	MS. J R THAKUR	21-03-2025	To	31-03-2025
12)	MR I AHMED	27-03-2025	To	05-04-2025
13)	MR. G KHANDELIA	23-03-2025	To	31-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,24th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 18**

**[CRIMINAL BENCH**

**THIS BENCH WILL RISE AT 4:00 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./850/2025</a>	MD RIKU ALI <b>Versus</b> THE STATE OF ASSAM	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM	PP, ASSAM
2	<a href="#">Bail Appln./855/2025</a> B/O	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
3	<a href="#">Bail Appln./856/2025</a>	ZOHIRUL ISLAM SARKAR @ JOHIRUL ISLAM SARKAR <b>Versus</b> THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN	PP, ASSAM
4	<a href="#">Bail Appln./858/2025</a>	SAIFUL ISLAM @ SHAIFUL ISLAM KHAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MD IMRAN	PP, ASSAM
5	<a href="#">Bail Appln./859/2025</a>	SANIYA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. W RAHMAN	PP, ASSAM
6	<a href="#">Bail Appln./860/2025</a>	SIDDEK ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S DAS P J DAS	PP, ASSAM
7	<a href="#">Bail Appln./863/2025</a>	ABDULLAH SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. S RAHMAN MR M RANA	PP, ASSAM
8	<a href="#">Bail Appln./868/2025</a>	MD FOKHAR UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	PP, ASSAM
<b>MOTION</b>				
9	<a href="#">AB/506/2025</a> FIXED	JOINUDDIN (MINOR) <b>Versus</b> THE STATE OF ASSAM	MR. S S S RAHMAN	PP, ASSAM
10	<a href="#">AB/656/2025</a>	MOHAMMAD SUMAIR LASKAR @ SUMER LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A M S MAZUMDER	PP, ASSAM

11	<a href="#">AB/657/2025</a>	ABJAL HUSSAIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. A Y CHOUDHURY MR. T A CHOUDHURY J NABI	PP, ASSAM
12	<a href="#">AB/658/2025</a>	AKSHAY MANDAL <b>Versus</b> THE STATE OF ASSAM	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR. R K SARMA	PP, ASSAM
13	<a href="#">AB/661/2025</a>	SAHIDUL HOQUE @ ARMAN <b>Versus</b> THE STATE OF ASSAM	MR A ISLAM	PP, ASSAM
14	<a href="#">AB/663/2025</a>	MD MUSTAQ AHMED <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
15	<a href="#">AB/336/2025</a> BA 396/2025(D/O), FIXED	JAHIRUL HOQUE AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M ALI H R KHAN MD. ANARUL ISLAM	PP, ASSAM
16	<a href="#">Bail Appln./493/2025</a> FIXED	NIJAM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
17	<a href="#">Bail Appln./516/2025</a> FIXED	AKASH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR. S SARKAR	PP, ASSAM
18	<a href="#">Bail Appln./599/2025</a> FIXED	AMIR HUSSAIN @ MD AMIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MD. A HUSSAIN MR. K ALOM MR. T ISLAM J RAHMAN	PP, ASSAM
<b>WITH</b>				
19	<a href="#">AB/370/2025</a>	ABDUS SALAM @ ABDUL SALAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MD. A HUSSAIN MR. K ALOM MR. T ISLAM	PP, ASSAM
20	<a href="#">Bail Appln./712/2025</a> FIXED	HARIDAS MANDAL <b>Versus</b> THE STATE OF ASSAM	MRS R BEGUM MR R A AHMED MR M AHMED MR A ALAM	PP, ASSAM
21	<a href="#">Bail Appln./722/2025</a> FIXED	SHRI RANJAN DUTTA ALIAS RAJU <b>Versus</b> THE STATE OF ASSAM	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
22	<a href="#">Bail Appln./790/2025</a> FIXED	SOFIQU L HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. B K DAS MS. P DAS	PP, ASSAM
<b>WITH</b>				
23	<a href="#">Bail Appln./748/2025</a>	MULLAH JAHANGIR ALOM <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN MR H A RASHID MR. A H MOLLAH	PP, ASSAM
<b>BAIL HEARING</b>				
24	<a href="#">AB/1349/2024</a> FIXED	MANOJ KUMAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MR. A CHAUDHURY MR. P K DAS MR. D BORA MS A HUSSAIN MR. N MAHAJAN R BEGUM H G DAISY	PP, ASSAM
25	<a href="#">AB/2887/2024</a> FIXED	SANKAR MANDAL @ SHANKAR MANDAL <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR. A S CHOUDHURY MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
26	<a href="#">AB/152/2025</a> FIXED	ISMAIL ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM

27	<a href="#">AB/175/2025</a> FIXED	GOKUL CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS	PP, ASSAM
28	<a href="#">AB/392/2025</a> FIXED	UJJAL DAS <b>Versus</b> THE STATE OF ASSAM	MR G CHAMUAH MR. D GOGOI	PP, ASSAM
29	<a href="#">AB/395/2025</a> FIXED	SAIFUN NESSA @ CHARIFUN NESSA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	PP, ASSAM
30	<a href="#">AB/406/2025</a> WITH OFFICE NOTE, FIXED	SRI DULAL DEY <b>Versus</b> THE STATE OF ASSAM	MR. D BARUAH MR D K BHATTACHARYYA MR. P K BORDOLOI MR. P K GARODIA MS. P HANDIQUÉ MR D SARMA	PP, ASSAM
31	<a href="#">AB/410/2025</a> FIXED	SANJU SARMA <b>Versus</b> THE STATE OF ASSAM	MR. D P CHALIHA MR M RANA MR. U P CHALIHA MD. I AHMED	PP, ASSAM
32	<a href="#">AB/424/2025</a> FIXED	SUNIL TERANG <b>Versus</b> THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR	PP, ASSAM
33	<a href="#">AB/449/2025</a> FIXED	BHASKAR JYOTI MAHANTA <b>Versus</b> THE STATE OF ASSAM	MR. P HAZARIKA	PP, ASSAM
34	<a href="#">AB/450/2025</a> FIXED	ABU BAKKAR SIDDIQUE @ BAKKAR ALI AND 6 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	PP, ASSAM
35	<a href="#">AB/472/2025</a> FIXED	JAINAL ABIDIN <b>Versus</b> THE STATE OF ASSAM	MR. S S S RAHMAN MS S Z HAYAT MS B H SHIRIN	PP, ASSAM
36	<a href="#">AB/498/2025</a> FIXED	HASINA BIBI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR D PEGU MR. R KONWAR	PP, ASSAM
37	<a href="#">AB/509/2025</a> FIXED	JOHIRUL ISLAM @ JOHIRUL HUSSIAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MRS R BEGUM MR. N J DUTTA MR R A AHMED MR A ALAM	PP, ASSAM
38	<a href="#">AB/534/2025</a> FIXED	CHAND MOHAMMAD ALI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR M AHMED A. K. KANU S W HUSSAIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. J P SHARMA	08-03-2025	To	25-03-2025
3)	MD. H BHUYAN	11-03-2025	To	30-04-2025
4)	MR I RAFIQUE	14-03-2025	To	04-04-2025
5)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
6)	MR. A K DAS	18-03-2025	To	01-05-2025
7)	MR D BARUAH	20-03-2025	To	29-03-2025
8)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
9)	MR. N ISLAM	24-03-2025	To	04-04-2025
10)	MR. A THAKUR	21-03-2025	To	31-03-2025
11)	MS. J R THAKUR	21-03-2025	To	31-03-2025
12)	MR I AHMED	27-03-2025	To	05-04-2025
13)	MR. G KHANDELIA	23-03-2025	To	31-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,24th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 19**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./705/2025</a> FIXED	SOYAD ABDUL ROUF @ RUFUL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R CHOUDHURY K MAINUDDIN	PP, ASSAM
2	<a href="#">Bail Appln./715/2025</a> WITH OFFICE NOTE, FIXED	GOLAP KHANDAKAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED M RAHMAN IMDADUL ISLAM	PP, ASSAM
3	<a href="#">Bail Appln./869/2025</a>	MEHBUB ALAM LASKAR @ MEHBUB ALOM LOSKAR <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS K TAYE	PP, ASSAM
4	<a href="#">Bail Appln./871/2025</a>	BIRENDAR DHADHA <b>Versus</b> THE STATE OF ASSAM	MR G CHOUDHURY MS N KALITA MR ARINDAM BARUAH	PP, ASSAM
5	<a href="#">Bail Appln./873/2025</a>	NAJAR ALI <b>Versus</b> THE STATE OF ASSAM	MR G K DEKA MR. A M BARUAH S RABHA	PP, ASSAM
6	<a href="#">Bail Appln./875/2025</a>	BALDEV RAY <b>Versus</b> THE STATE OF ASSAM	MR S J SAIKIA	PP, ASSAM
<b>MOTION</b>				
7	<a href="#">Crl.Rev.P./459/2024</a> FIXED	KARABI SONOWAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T DEURI MR. R CHETRI MR U SAIKIA MR N MILI	PP, ASSAM
8	<a href="#">Tr.P.(Crl.)/7/2025</a>	BULBUL AHMED <b>Versus</b> ISMAT ARA BEGUM	MR S C DAS P BURAGOHAIN MR. C. SHIL D R BONGSHIARY	
9	<a href="#">Crl.Rev.P./88/2025</a>	DAITHUN DAIMARY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M K BORO	PP, ASSAM
10	<a href="#">AB/622/2025</a>	BIKRAM JHA <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA MR. A M S MAZUMDER	PP, ASSAM
11	<a href="#">AB/665/2025</a>	BISWAJIT SAROJ AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	PP, ASSAM

12	<a href="#">AB/668/2025</a>	MD GIAS UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
13	<a href="#">AB/669/2025</a>	TAJAL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A K PURKAYASTHA MR N ZAMAN	PP, ASSAM
<b>ADMISSION</b>				
14	<a href="#">Crl.Pet./112/2021</a> WITH LCR 2 FILES(SCANNED COPY)	LABLU DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M J QUADIR MR. K MIRA	MR. K K BHUYAN (R-2) MR. B DEKA (R-2) MR B K SARMA (R-2) S AZIZ (R-2) PP, ASSAM
15	<a href="#">Crl.Pet./495/2022</a> WITH LCR 2 FILES (SCANNED COPY) <b>WITH</b>	ANIL TEWARI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR N J DAS	MR. A GANGULY (R-2) MR. A DHANUKA (R-2) PP, ASSAM
16	<a href="#">Crl.Pet./580/2021</a>	PHANIDHAR TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR. K PRASAD MR D K BHATTACHARYYA MR. A KHOUND	PP, ASSAM
17	<a href="#">Crl.Pet./1269/2022</a> WITH LCR 1 FILE (SCANNED COPY)	KRISHNA DEY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S KALITA MR. S KAKATI MR P DAS	MS. A HUSSAIN (R-2,3) MR R ISLAM (R-2,3) N CHAKRABARTY (R-2,3) PP, ASSAM
18	<a href="#">Crl.Pet./268/2023</a> WITH LCR 2 FILES	BUBUL JYOTI DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K DAS	MR. N K DAS (r-2) PP, ASSAM
19	<a href="#">Crl.Pet./78/2024</a> WITH LCR 1 FILE(SCANNED COPY), B/O	HAFIZUR RAHAMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	MR. A GOYAL (r-2) MR. A CHOUDHURY (r-2) PP, ASSAM
20	<a href="#">Crl.Pet./212/2024</a> WITH LCR 1 FILE (SCANNED COPY)	INZAMAMUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S AHMED MR M RAHMAN MS. M. KHATUN	MS. M. KHATUN (R-2,3) PP, ASSAM
21	<a href="#">Crl.A./331/2024</a>	RAKESH CHANDRA MAL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS D BORGHAIN MS M BORAH MS. M SARMAH MR. P GOHAIN MS. K BORUAH	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/968/2024</a> in Crl.A./331/2024	RAKESH CHANDRA MAL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS D BORGHAIN MR. P GOHAIN MS. K BORUAH MS. M SARMAH MS M BORAH	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/970/2024</a> in Crl.A./331/2024	RAKESH CHANDRA MAL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS D BORGHAIN MR. P GOHAIN MS. K BORUAH MS. M SARMAH MS M BORAH	PP, ASSAM
22	<a href="#">Crl.A./62/2024</a>	MAYA SAH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/229/2024</a> in Crl.A./62/2024	MAYA SAH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	PP, ASSAM
23	<a href="#">Crl.A./413/2024</a>	DHIREN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR B	MR. B K DAS MS. P DAS	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/1212/2024</a> in Crl.A./413/2024	DHIREN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR B	MR. B K DAS	PP, ASSAM



24	<a href="#">Crl.A./423/2024</a>	M/S ARUNA TEXTILES <b>Versus</b> NANI GOPAL GOSWAMI. A	MR. SURAJIT DAS MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	
25	<a href="#">Crl.Pet./1449/2024</a> B/O	NURUL HASSAN LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M S MAZUMDER	MS. R CHOUDHURY PP, ASSAM
26	<a href="#">Crl.Rev.P./15/2025</a> FIXED	ALFAJ ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN MRS. R MOMTAZ MRS. ROMA ENGTIPI MR ROBIUL HOQUE	PP, ASSAM
27	<a href="#">Crl.A./96/2025</a>	BAPPA DEB <b>Versus</b> THE STATE OF ASSAM	MR. M K CHOUDHURY MR P BHARDWAJ MR. T N SRINIVASAN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/267/2025</a> <b>in</b> Crl.A./96/2025	BAPPA DEB <b>Versus</b> THE STATE OF ASSAM	MR P BHARDWAJ	PP, ASSAM
28	<a href="#">Crl.Pet./142/2025</a> FIXED	PANKAJ KUMAR YADAV @ PANKAJ YADAV <b>Versus</b> THE STATE OF ASSAM	MS. P CHAKRABORTY MS. A DAS	PP, ASSAM
29	<a href="#">Crl.Pet./176/2025</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	KASEM ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. T K BHUYAN MR. C TALUKDAR	PP, ASSAM
30	<a href="#">Crl.Pet./282/2025</a> FIXED	SRI JAGA MOHAN BORAH <b>Versus</b> THE STATE OF ASSAM	MR. S SAHU MS A ROY	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
31	<a href="#">Bail Appln./3907/2024</a> WITH CASE RECORD(SCANNED COPY)	AKLAS UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MRS. R RONGMEI MS. J GHOSH	PP, ASSAM
32	<a href="#">Bail Appln./544/2025</a> FIXED	SABBIR MIRDHA <b>Versus</b> THE STATE OF ASSAM	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR. R K SARMA	PP, ASSAM
33	<a href="#">Bail Appln./696/2025</a> FIXED	BIKRAM SAHANI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
34	<a href="#">Bail Appln./713/2025</a> WITH CASE RECORD(SCANNED COPY), FIXED	HEMKHOLAL LUNKIM <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM	PP, ASSAM
<b>BAIL HEARING</b>				
35	<a href="#">AB/2132/2024</a> FIXED	GIASUDDIN ALIAS GIASUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	MR. A AHMED(INFORMANT) PP, ASSAM
	<b>WITH</b> <a href="#">AB/2060/2024</a>	ABDUL MATIN <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR J C BORAH MR J C BORAH	MR. A AHMED(INFORMANT) PP, ASSAM
37	<a href="#">AB/65/2025</a> WITH OFFICE NOTE, FIXED	SAHIDUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. J A AHMED	MS. M K BROWN, Amicus Curiae, (R-2) PP, ASSAM
38	<a href="#">AB/474/2025</a> FIXED	ALOK SAINI <b>Versus</b> THE STATE OF ASSAM	MR. D K KOTHARI MR P PRAWAR MR Y KOTHARI MR. N KOTHARI	PP, ASSAM
<b>ORDERS</b>				
39	<a href="#">Crl.A./82/2021</a> WITH LCR 4 FILES, OFFICE NOTE	JAILSING BAGLARY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K JAIN MR. M KALITA MR J PAYENG MS. M BORUAH	PP, ASSAM

	<b>WITH</b> <a href="#">I.A.(CrI.)/176/2021</a> in CrI.A./82/2021	JAILSING BAGLARY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J PAYENG MS. M BORUAH	PP, ASSAM
40	<a href="#">CrI.L.P./16/2024</a> in CrI.A./3803/2024	ASHRAF ALI <b>Versus</b> HARESWAR SAIKIA	MR. D GOGOI MR. R BORA MR. D. BORAH	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN
	<b>WITH</b> <a href="#">CrI.A./3803/2024</a> (Filing Number)	ASHRAF ALI <b>Versus</b> HARESWAR SAIKIA G	MR. R BORA	
41	<a href="#">CrI.A./89/2024</a> WITH LCR 6 FILES, OFFICE NOTE	SURAJ DUSAD <b>Versus</b> THE STATE OF ASSAM AND ANR .	MR. P K MUNIR MS. P BORAH MR. A. GAYAN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/300/2024</a> in CrI.A./89/2024	SURAJ DUSAD <b>Versus</b> THE STATE OF ASSAM AND ANR .	MS. P BORAH	PP, ASSAM
42	<a href="#">I.A.(CrI.)/130/2024</a> B/O in CrI.Rev.P./1016/2024	ABDUR RAHIM @ RAHIM BADSHA <b>Versus</b> HASNA KHATUN	MR. S A AHMED	MR. R ALI MR. H A AHMED
	<b>WITH</b> <a href="#">CrI.Rev.P./1016/2024</a> (Filing Number)	ABDUR RAHIM @ RAHIM BADSHA <b>Versus</b> HASNA KHATUN (A)	MR. S A AHMED	
43	<a href="#">I.A.(CrI.)/689/2024</a> WITH LCR 4 FILES, OFFICE NOTE, B/O in CrI.A./232/2024	SAFIUR ALI @ SOFIOR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M HOQUE MR. M ISLAM MR S K CHHETRY	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./232/2024</a>	SAFIUR ALI @ SOFIOR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M HOQUE MR. M ISLAM MR S K CHHETRY	PP, ASSAM
44	<a href="#">I.A.(CrI.)/916/2024</a> WITH LCR 3 FILES, OFFICE NOTE, FIXED in CrI.A./313/2024	MOKSEKUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./313/2024</a>	MOKSEKUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS A S CHOUDHURY	PP, ASSAM
45	<a href="#">CrI.Pet./963/2024</a> WITH LCR 1 FILE(SCANNED COPY)	BIJAY KUMAR ROY <b>Versus</b> THE STATE OF ASSAM AND ANR	MD. S ALOM MS. A BEGUM MR. M S ALAM	MR. I A TALUKDAR (R-2) PP, ASSAM
46	<a href="#">CrI.Rev.P./35/2025</a> WITH LCR 2 FILES, FIXED	SIDHANT KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. A. MEDHI	PP, ASSAM
47	<a href="#">CrI.A./42/2025</a> WITH LCR 7 FILES, OFFICE NOTE, B/O	JANMONI BEGUM <b>Versus</b> THE STATE OF ASSM	MR. J AHMED MR N ZAMAN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/105/2025</a> in CrI.A./42/2025	JANMONI BEGUM <b>Versus</b> THE STATE OF ASSM	MR. J AHMED MR N ZAMAN	PP, ASSAM
48	<a href="#">CrI.Pet./80/2025</a> FIXED	ROHIM BAKXA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A Z AHMED	PP, ASSAM
49	<a href="#">I.A.(CrI.)/269/2025</a> in CrI.Rev.P./378/2025	HEMEN DAS <b>Versus</b> THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR. A KHANDAKAR	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.Rev.P./378/2025</a> (Filing Number)	HEMEN DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR (A)	MR P J DUTTA	

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LEAVE NOTE OF ADVOCATES FOR 24/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. J P SHARMA	08-03-2025	To	25-03-2025
3)	MD. H BHUYAN	11-03-2025	To	30-04-2025
4)	MR I RAFIQUE	14-03-2025	To	04-04-2025
5)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
6)	MR. A K DAS	18-03-2025	To	01-05-2025
7)	MR D BARUAH	20-03-2025	To	29-03-2025
8)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
9)	MR. N ISLAM	24-03-2025	To	04-04-2025
10)	MR. A THAKUR	21-03-2025	To	31-03-2025
11)	MS. J R THAKUR	21-03-2025	To	31-03-2025
12)	MR I AHMED	27-03-2025	To	05-04-2025
13)	MR. G KHANDELIA	23-03-2025	To	31-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,24th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KARDAK ETE**

**COURT NO: 20**

**[CIVIL BENCH-II AND III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER NO STEPS</b>				
1	<a href="#">WP(C)/3395/2024</a>	DABAKA BANGLA BIDYA NIKETAN ME SCHOOL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. K A MAZUMDER MR A HAI	GA, ASSAM SC, SEC. EDU.
<b>ADMISSION</b>				
2	<a href="#">WP(C)/5666/2018</a>	SUDARSHANA CHAKRABORTY <b>Versus</b> CENTRAL BANK OF INDIA AND 3 ORS.	MR A DASGUPTA MS. B DAS MR. B DAS MR. S G BHATTACHARJEE MR. R SARKAR	MR. M K MISRA (R1-R3) Mukesh Sharma MS E BHARALI MS F RAHMAN ASSTT.S.G.I. SC, CENTRAL BANK OF INDIA
3	<a href="#">WP(C)/1331/2022</a>	MINTU SINGH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U HAZARIKA MS. T SOM MR. P TELI	GA, ASSAM SC, HEALTH
4	<a href="#">WP(C)/1368/2022</a>	MANIK CH. BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B SINHA MR. S UPADHAY	SC, HEALTH SC, FINANCE
5	<a href="#">WP(C)/4528/2022</a>	JUNU DAS CHETRY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS	GA, ASSAM SC, AG SC, FINANCE
6	<a href="#">WP(C)/7030/2022</a>	DR. DIMPLE DOLEY <b>Versus</b> THE DIBRUGARH UNIVERSITY AND 5 ORS	MR K BHUYAN MR N ISLAM MS. A KALITA	MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA (R-6) K. KALITA (R-6) P BORA (R-6)
7	<a href="#">WP(C)/7859/2022</a>	PARUL SAHARIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MD A WADUD MR. A K DAS MS S A KHALIFA	MRS. K DEVI (R-6) MR. A K DAS MS S A KHALIFA (R-6) SC, TAXES SC, FINANCE
8	<a href="#">WP(C)/8282/2022</a>	KAJALI BARO <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE
9	<b>WITH</b> <a href="#">WP(C)/7/2023</a>	SAMIN CHANDRA BARO <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR C GOSWAMI	SC, ELEM. EDU SC, BTC SC, FINANCE

10	<a href="#">WP(C)/2489/2023</a>	SASINDRA MAHANANDA AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. R P SARMAH MR. D DOLEY MS A DEKA	SC, ELEM. EDU DY.S.G.I.
	<b>WITH</b>			
11	<a href="#">WP(C)/5036/2023</a>	CHIKAMDAR TIRKEE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D DOLEY MS A DEKA	SC, ELEM. EDU DY.S.G.I.
	<b>WITH</b>			
12	<a href="#">WP(C)/6057/2023</a>	MONTU MINZ AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D DOLEY MS A DEKA	SC, ELEM. EDU DY.S.G.I. SC, SSA
13	<a href="#">WP(C)/3127/2023</a>	LALITA KAIBARTTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR. M R Z CHOUDHURY MR S H MAHMUD MR S ISLAM MR. S. SUR	GA, ASSAM MR. J K GOSWAMI (R 1 - 4)
14	<a href="#">WP(C)/4100/2023</a>	BHAITI KUTUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. G BORAH MS RIMA DAS	SC, FOREST
	<b>WITH</b>			
15	<a href="#">WP(C)/4094/2023</a>	ASHOK CHETRY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. G BORAH MS RIMA DAS	SC, FOREST
16	<a href="#">WP(C)/4187/2023</a>	GOBIN CH. KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR R S CHAUHAN MR D SHARMA MR. M KALITA	GA, ASSAM SC, AGRI. DEPARTMENT SC, G U
17	<a href="#">WP(C)/4278/2023</a>	DHONSING RONGPI AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. D GOGOI MR. R BORA	GA, ASSAM SC, EDU
	<b>WITH</b>			
18	<a href="#">WP(C)/4837/2023</a>	ISSAC EKKA AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D GOGOI MR. R BORA MR. D. BORAH	GA, ASSAM SC, SSA SC, SEBA
19	<a href="#">WP(C)/4320/2023</a>	DEBOJIT SARANIA <b>Versus</b> THE CHIEF SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR J C GOGOI	GA, ASSAM
20	<a href="#">WP(C)/4329/2023</a>	AZIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, HEALTH
21	<a href="#">WP(C)/5491/2023</a>	AMAR PAL JOSHIYA <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	DY.S.G.I.
22	<a href="#">WP(C)/6176/2023</a>	LOHIT GOGOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H K J AHMED MR. S N KRISHNATRAYA MR R YASIN P. SWARGIARY MR S.H. CHOUDHURY	GA, ASSAM SC, SLRC, MR. V. CHOUDHURY (R-1 & R-2) SC, SEBA
23	<a href="#">WP(C)/7490/2023</a>	ANJAN KUMAR BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B CHAKRABORTY MRS P HAZARIKA	SC, HIGHER EDU
24	<a href="#">WP(C)/39/2024</a>	MANOJ TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR	SC, ELEM. EDU
25	<a href="#">WP(C)/254/2024</a>	AJOY BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR B SINHA MR. H ISLAM	SC, CO OP

26	<a href="#">WP(C)/1050/2024</a>	SUBASH DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R K MOUR MR P DAS MR K J PATHAK A DAS MS N BARUAH	SC, HIGHER EDU MR. B D KONWAR SR. ADV. (r-4) MR. R KALITA (r-4) MR H AGARWAL (r-4) MR J SINGH (r-4) MS P GUPTA (r-4) MS M ZOMUANPUII (r-4) MS S JAIN (r-4) SC, SEC. EDU.
27	<a href="#">WP(C)/1598/2024</a>	DR. JAYANTA KUMAR DAS AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	SC, HIGHER EDU SC, FINANCE
28	<a href="#">WP(C)/2165/2024</a>	DR. MUKUL CHANDRA BORA <b>Versus</b> THE DIBRUGARH UNIVERSITY AND 2 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	SC, DIB. UNIVERSITY
29	<a href="#">WP(C)/2372/2024</a>	MD. ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR T N SRINIVASAN MR. N ISLAM MS TH A DEVI M KHATUN	MR M CHETIA (r-4) SC, SEC. EDU.
30	<a href="#">WP(C)/3075/2024</a>	KARUNA DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. J KALITA MR SOHAING	SC, AG SC, FINANCE DEPTT. SC, PWD
31	<a href="#">WP(C)/3297/2024</a>	DEBAJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
	<b>WITH</b>			
32	<a href="#">WP(C)/3303/2024</a>	SANTOSH DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
	<b>WITH</b>			
33	<a href="#">WP(C)/3306/2024</a>	SUMESH PAUL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
	<b>WITH</b>			
34	<a href="#">WP(C)/3354/2024</a>	ABDUL SABUR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
	<b>WITH</b>			
35	<a href="#">WP(C)/3364/2024</a>	SHUBHANKAR DEBNATH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
	<b>WITH</b>			
36	<a href="#">WP(C)/3365/2024</a>	RAHIM UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA

37	<b>WITH</b> <a href="#">WP(C)/3369/2024</a>	BABUMONI SHIL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
38	<b>WITH</b> <a href="#">WP(C)/3406/2024</a>	SHAHNEWAZ HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
39	<b>WITH</b> <a href="#">WP(C)/3412/2024</a>	SANKAR CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
40	<b>WITH</b> <a href="#">WP(C)/3413/2024</a>	DIPANKAR CHANDRA DEY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
41	<b>WITH</b> <a href="#">WP(C)/3416/2024</a>	MANIKA SAHA @ MANIKA TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
42	<b>WITH</b> <a href="#">WP(C)/3422/2024</a>	PRASENJIT MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
43	<b>WITH</b> <a href="#">WP(C)/3468/2024</a>	MD. MOINUL HOQUE CHOWDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
44	<b>WITH</b> <a href="#">WP(C)/3469/2024</a>	MD. RAFIQUE UDDIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
45	<b>WITH</b> <a href="#">WP(C)/3470/2024</a>	SULTAN AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
46	<b>WITH</b> <a href="#">WP(C)/3471/2024</a>	MD. ALI HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
47	<b>WITH</b> <a href="#">WP(C)/3478/2024</a>	KABIR SHYAM BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA

48	<b>WITH</b> <a href="#">WP(C)/3480/2024</a>	UMA SANKAR PRASAD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
49	<b>WITH</b> <a href="#">WP(C)/3481/2024</a>	SAMIRAN BISWAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
50	<b>WITH</b> <a href="#">WP(C)/3579/2024</a>	RAMESH HARIJAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	GA, ASSAM SC, EDU SC, SSA
51	<b>WITH</b> <a href="#">WP(C)/3700/2024</a>	DILIP PAUL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
52	<b>WITH</b> <a href="#">WP(C)/3703/2024</a>	SHUBHAM KUMAR GUPTA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
53	<b>WITH</b> <a href="#">WP(C)/3736/2024</a>	SHYAMAL BHOWAL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK MR. H NATH	SC, ELEM. EDU GA, ASSAM SC, SSA
54	<b>WITH</b> <a href="#">WP(C)/3774/2024</a>	MAZIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K I MAZUMDER MR M Z RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
55	<b>WITH</b> <a href="#">WP(C)/3785/2024</a>	MD. ASIM UDDIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K I MAZUMDER MR M Z RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
56	<b>WITH</b> <a href="#">WP(C)/3930/2024</a>	DULAL CHANDRA NATH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK MR. H NATH	SC, ELEM. EDU GA, ASSAM SC, SSA
57	<b>WITH</b> <a href="#">WP(C)/3989/2024</a>	SHIMU DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK MR. H NATH	SC, ELEM. EDU GA, ASSAM SC, SSA
58	<b>WITH</b> <a href="#">WP(C)/4167/2024</a>	GAUTAM SARBADHIKARI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK MR. H NATH	SC, ELEM. EDU GA, ASSAM SC, SSA



59	<b>WITH</b> <a href="#">WP(C)/4496/2024</a>	PURNA BAHADUR CHETRI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. I CHOWDHURY SR ADV MS G DAS MR T DAS MR R DAS MS A CHOPHY	GA, ASSAM MR T N SRINIVASAN (R-8) MR. N ISLAM(R-8) MS TH A DEVI(R-8) SC, SSA SC, EDU
60	<b>WITH</b> <a href="#">WP(C)/4763/2024</a>	ARAJIT PAUL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR. R A PRAMANIK MR. H NATH	SC, ELEM. EDU GA, ASSAM SC, SSA
61	<b>WITH</b> <a href="#">WP(C)/4857/2024</a>	BIKASH RANJAN DHAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR P BHARDWAJ MS. B DEVI	SC, ELEM. EDU GA, ASSAM
62	<b>WITH</b> <a href="#">WP(C)/4875/2024</a>	NAZIM UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR. K I MAZUMDER MR M Z RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
63	<b>WITH</b> <a href="#">WP(C)/4877/2024</a>	ABDUL KHALIQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR. K I MAZUMDER MR M Z RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
64	<b>WITH</b> <a href="#">WP(C)/4897/2024</a>	KAMAL HUSSAIN BARBHUYAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR. K I MAZUMDER MR M Z RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
65	<b>WITH</b> <a href="#">WP(C)/4908/2024</a>	AHIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR. K I MAZUMDER MR M Z RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
66	<a href="#">WP(C)/4326/2024</a>	ASHAB UDDIN MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR ROBIUL HOQUE	GA, ASSAM MOTIUR RAHMAN(R-6) MD S ALI(R-6) I AMIN (R-6) MR. O ULLAH(R-6) SC, SEC. EDU.
67	<a href="#">WP(C)/4352/2024</a>	MUKUL CHANDRA KALITA AND 20 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM SC, REVENUE
68	<a href="#">WP(C)/4509/2024</a>	PRANAB KUMAR SAHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G U AHMED MR. R ISLAM	SC, ELEM. EDU MD H R AHMED (R-5)
69	<a href="#">WP(C)/4993/2024</a>	DEEPAK SARMAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K SINGHA MR. M K NEOG	GA, ASSAM SC, SEC. EDU.
70	<a href="#">WP(C)/5006/2024</a>	RATAN SARMAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K SINGHA MR. M K NEOG	GA, ASSAM SC, SEC. EDU.
71	<a href="#">WP(C)/5411/2024</a>	MD. MOTIOR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S Ali MR K DAS	SC, ELEM. EDU SC, FINANCE DEPTT.
72	<a href="#">WP(C)/6271/2024</a>	BAKUL CH. BHAKAT AND 14 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR G U AHMED MR. R ISLAM MR N SARMA	SC, ELEM. EDU SC, FINANCE
73	<b>WITH</b> <a href="#">WP(C)/6262/2024</a>	SURAT JAMAL AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G U AHMED MR. R ISLAM	SC, ELEM. EDU SC, FINANCE
74	<a href="#">WP(C)/25/2025</a>	PARU MURA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR H TALUKDAR MRS. M DEKA MR. R SARMA	SC, AG (A AND E) SC, PWD SC, FINANCE
75	<a href="#">WP(C)/55/2025</a>	BIJOY KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MISS. R R KAKATI N GAUTAM	GA, ASSAM
76	<a href="#">WP(C)/410/2025</a>	SMTI JOYMOTI TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MD MOFIDUL ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE

77	<a href="#">WP(C)/717/2025</a>	SHRI BIMAN ROY <b>Versus</b> THE STATE OF ASSAM	MR R K MOUR MR. R DUBEY MR P DAS MS. A B KAYASTHA	GA, ASSAM
<b>ORDERS</b>				
78	<a href="#">Review.Pet./79/2017</a> IN WP(C)/4082/2008 (D/O)	STATE OF ASSAM and ANR <b>Versus</b> MRS RENU KONCH and 2 ORS	MR.R MAZUMDAR MR.N SARMA MR.H BEZBARUAH SC, ELEMENTARY EDUCATION	MS.I DEKA(R- 1-3) MR.R SARMAR- 1-3
79	<a href="#">Review.Pet./43/2018</a> IN WP(C)/4876/2010 (D/O)	THE STATE OF ASSAM <b>Versus</b> SMTI IRANI GOGOI	SC, ELEM. EDU SC, ELEM. EDU MR. D SAIKIA MR. A DEKA MR. R MAZUMDAR	MR. R M DEKA MR. M DAS
80	<a href="#">Review.Pet./194/2018</a> IN WP(C)/7354/2018 (D/O)	MAMUD ALI AND 3 ORS <b>Versus</b> SOMSER ALI AND 6 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	SC, ELEM. EDU MR. S B LASKAR (R6) MR. S B LASKAR (R6) MR. H A LASKAR (R6) MR. H A LASKAR (R6)
<b>WITH</b>				
81	<a href="#">WP(C)/7702/2018</a>	MAMUD ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR. D HUSSAIN MR E HUSSAIN	SC, ELEM. EDU
82	<a href="#">WP(C)/839/2018</a>	MD. LOKMAN ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	SC, HIGHER EDU MR J H SAIKIA (R- 3) MS. A SAJAD (R- 3)
83	<a href="#">Review.Pet./94/2019</a> IN WP(C)/3168/2012 (D/O)	PRADIP GOGOI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. M SARMA	SC, EDU, "SC, SECONDARY EDUCATION", "SC, FINANCE".
84	<a href="#">Review.Pet./18/2021</a> IN WP(C)/4243/2019 (D/O)	THE DEPUTY COMMISSIONER, CHARAIDEO AND ANR. <b>Versus</b> PREM KANTA TANTABAI AND 7 ORS.	MR. J PATOWARY	
85	<a href="#">Cont.Cas(C)/724/2022</a>	MANJU DEVI <b>Versus</b> P JIDUNG AND ORS.	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	MR. D SAIKIA (R-1,2) MR S M T CHISTIE MR. N J KHATANIAR (R-2) MR. U SARMA (R-2) SC, SEC. EDU.
86	<a href="#">WP(C)/4796/2022</a>	SUNIL BASFORE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J SARMAH	SC, ELEM. EDU SC, AG (A AND E) MR. B CHOUDHURY, SC, SCERT
87	<a href="#">Cont.Cas(C)/339/2023</a> FIXED	BINIT KALITA <b>Versus</b> DEBASHISH GOSWAMI AND ANR	MR. S K TALUKDAR	MR. DITUL DAS(R-2)
88	<a href="#">WP(C)/7304/2023</a>	KHURSHED ALOM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN	MR. K GOGOI SC, N M C SC, GMCH SC, HEALTH
<b>WITH</b>				
89	<a href="#">WP(C)/2780/2024</a>	VISHAL VIKRAM BARUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, SSUHS SC, N M C SC, HEALTH
90	<a href="#">Review.Pet./26/2024</a> IN WP(C)/6130/2016 (D/O)	THE STATE OF ASSAM AND ORS <b>Versus</b> AMITA BHATTACHARJEE AND ANR	MR. R MAZUMDAR MR. N J KHATANIAR	GA, ASSAM
91	<a href="#">Review.Pet./105/2024</a> IN WP(C)/1641/2016 (D/O), WP(C)/5094/2013 (D/O), WP(C)/1147/2016 (D/O)	THE STATE OF ASSAM AND ANR. <b>Versus</b> SHYAMAL DUTTA	MR. D SAIKIA MR. R MAZUMDAR MR. A PHUKAN	MR H GUPTA

92	<a href="#">WP(C)/4304/2024</a>	DR, SUFIA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. SC, EDU MR A ALI MS. M KHATUN MR P DOLEY MS K TAYE	
93	<a href="#">WP(C)/6475/2024</a>	DR. ANAMYA ROY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. N DHAR MR. B K SEN MR F HAQUE MR A HUSSAIN	SC, HIGHER EDU GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. J P SHARMA	08-03-2025	To	25-03-2025
3)	MD. H BHUYAN	11-03-2025	To	30-04-2025
4)	MR I RAFIQUE	14-03-2025	To	04-04-2025
5)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
6)	MR. A K DAS	18-03-2025	To	01-05-2025
7)	MR D BARUAH	20-03-2025	To	29-03-2025
8)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
9)	MR. N ISLAM	24-03-2025	To	04-04-2025
10)	MR. A THAKUR	21-03-2025	To	31-03-2025
11)	MS. J R THAKUR	21-03-2025	To	31-03-2025
12)	MR I AHMED	27-03-2025	To	05-04-2025
13)	MR. G KHANDELIA	23-03-2025	To	31-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,24th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 24**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">Crl.Pet./354/2016</a>	DILIP KUMAR HAZARIKA @ DILIP HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.P CHOUDHURY MR K K BARUAH	PP, ASSAM
	<b>WITH</b>			
2	<a href="#">Crl.Pet./81/2015</a>	DILIP KUMAR HAZARIKA @ DILIP HAZARIKA and ANR <b>Versus</b> THE STATE OF ASSAM	MR.P CHOUDHURY MRK K BARUAH	MR.Z MUKIT(R-2) MR.A SATTAR(R-2) MS.N BARMANR-2 PP, ASSAM
3	<a href="#">Crl.Pet./380/2016</a>	KRISHNA KUMAR SINGH <b>Versus</b> SMT. SANDHYA SINGH	MR.R KALITA MS.B BHUYAN MR.R SALOI MRS.J M KONWAR MS.K MAHANTA	MR.P K DAS MR N J DAS MR.A CHOUDHURY MR.R ALI
4	<a href="#">Crl.Pet./1007/2016</a>	NOJRUL AMIN MOZUMDER @ NAZRUL ISLAM and 2 ORS. <b>Versus</b> STATE OF ASSAM and ANR.	MR.I H BARBHUIYA MSR RAJKHOWA	MR. H A LASKAR PP, ASSAM
5	<a href="#">Crl.Pet./696/2018</a> WITH LCR 1 FILE(SCANNED COPY)	MUAZZUM HUSSAIN LASKAR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M J QUADIR	MR. N H MAZARBHUIYAN (r-4) MR N ISLAM (R-2,4) MR. M H SAIKIA(r-4) PP, ASSAM
6	<a href="#">I.A.(Crl.)/830/2019</a> FIXED in <a href="#">Crl.Pet./253/2018</a> <b>WITH</b> <a href="#">Crl.Pet./253/2018</a>	STATE OF ASSAM <b>Versus</b> ASHOK KUMAR DAS AND ANR	PP, ASSAM	MR J I BARBHUIYA
		ASHOK KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY MR. R ALI	PP, ASSAM
	<b>WITH</b>			
7	<a href="#">Crl.Pet./805/2017</a>	ALAK DEV GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.B K BHATTACHARJEE MR.J I BORBHUIYA MR.A K CHOUDHURY MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MS.F BEGUM MR.A K BHATTACHARJEE	MR.P N GOSWAMI(R-2) PP, ASSAM SC, P H E

	<b>WITH</b> <a href="#">I.A.(CrI.)/137/2018</a> in CrI.Pet./805/2017	STATE OF ASSAM <b>Versus</b> ALAK DEV GOSWAMI AND ANR	PP, ASSAM	MR. J I BARBHUIYA MR. L MOHAN
8	<b>WITH</b> <a href="#">CrI.Pet./157/2018</a>	KAMAKHYA DEY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. R ALI MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/373/2018</a> in CrI.Pet./157/2018	STATE OF ASSAM <b>Versus</b> KAMAKHYA DEY AND ANR	PP, ASSAM	MR J I BARBHUIYA
9	<b>WITH</b> <a href="#">CrI.Pet./536/2018</a>	CHANDI DAS SINHA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR. (H)	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/483/2018</a> in CrI.Pet./536/2018	SRI CHANDI DAS SINHA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	PP, ASSAM
<b>HEARING</b>				
10	<a href="#">CrI.Rev.P./4/2012</a> WITH LCR 2 FILES, FIXED	REFILL STAR PAKYNTTEIN <b>Versus</b> SMT. JAYA ARORA	MS.G DEKA MS.P CHAKRABORTY	MS.S AHMED MRS.S P HUSSAIN
	<b>WITH</b> <a href="#">CrI.M.C./61/2012</a> in CrI.Rev.P./4/2012	REFILL STAR PAKYNTTEIN <b>Versus</b> SMT JAYA ARORA	MS.G DEKA MS.P CHAKRABORTY	MRS.S P HUSSAIN
11	<b>WITH</b> <a href="#">CrI.Rev.P./138/2020</a>	REFILLSTAR PAKEYNTEIN <b>Versus</b> JAYA ARORA	MS. P CHAKRABORTY MS. K KHAN MS. A DAS	MS. S PARVEEN MS. S AHMED
12	<a href="#">CrI.A./119/2012</a> WITH LCR 6 FILES, P.B.-1	MD. MUJIBAR RAHMAN and ANR, <b>Versus</b> THE STATE OF ASSAM,	MR.A SHARIF MRS.F BEGUM MR.F ISLAM MR.A HASSAN	PP, ASSAM
13	<a href="#">CrI.A./123/2012</a> WITH LCR 4 FILES	NUR BAKTA BORA <b>Versus</b> THE STATE OF ASSAM	MR.B M CHOUDHURY MR.U CHOUDHURY MS.M MEDHI	PP, ASSAM
14	<a href="#">CrI.Rev.P./517/2012</a>	MRS. GEETA DAS and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.S C BISWAS MR.B CHOUDHURY MRA K RAI MR.D BANIA	PP, ASSAM
15	<a href="#">CrI.Rev.P./521/2012</a> WITH LCR 1 FILE	DULAL MANDAL <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.B B NARZARI	MR.R S CHAUHAN MR.D SHARMA MRA UPADHYAY PP, ASSAM MR.P UPADHYAY MRT BORA
16	<a href="#">CrI.Rev.P./539/2012</a> WITH LCR 3 FILES	ANANDI RAI <b>Versus</b> THE STATE OF ASSAM	MR M BEZBARUAH MR.T PRADHAN MR.A LAL MR.R D LAL MR.B BASUMATARY	PP, ASSAM
17	<a href="#">CrI.Rev.P./556/2012</a> WITH LCR 4 FILES	PROBIN GONDHIA <b>Versus</b> THE STATE OF ASSAM	MR.N AHMED MR.S DAS MR.A RAHMAN	PP, ASSAM
18	<a href="#">CrI.Rev.P./557/2012</a> WITH LCR 1 FILE	M/S MARAMI LEATHER WORKS <b>Versus</b> THE SUB-DIVISIONAL MAGISTRATE, SOUTH SALMARA and ANR.	MR.S BANIK MR.M AHMED	MR. M KHAN MRJ RAHMAN

	<b>WITH</b> <a href="#">Crl.M.C./58/2013</a> in Crl.Rev.P./557/2012	M/S MARAMI LEATHER WORKS <b>Versus</b> THE SUB DIVISIONAL MAGISTRATE and ANR.	MR.S BANIK MR.M AHMED	PP, ASSAM
19	<b>WITH</b> <a href="#">WP(C)/5389/2012</a>	M/S MARAMI LEATHER WORKS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.S BANIK MR.M AHMED	GA, ASSAM MR. M KHAN MRJ RAHMAN
	<b>WITH</b> <a href="#">MC/190/2013</a> in WP(C)/5389/2012	M/S MARAMI LEATHER WORKS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.S BANIK MR.M AHMED	GA, ASSAM
20	<a href="#">Crl.Rev.P./41/2015</a> FIXED	M/S STEELS WORTH PVT. LTD. <b>Versus</b> SMTI. PUSPA DEVI AGARWAL	MR.S N SARMA MR. S CHAMARIA MR.K KALITA MR.S CHOUDHURY MR. P AGARWAL MR.A JAHID	MR.R C SANCHATI MRS SANCHETI
21	<a href="#">Crl.Rev.P./240/2018</a> FIXED	AKTAB ALI @ BENTI <b>Versus</b> HARENDRA NATH DAS	MR Z ALAM MR. N D SARMA MR E U AHMED MS. S NAZNEEN	MR. N ALAM
22	<a href="#">Crl.Pet./1178/2018</a> FIXED	MADAN GOPAL AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BORA MS. C CHOUDHURY MR. R BARTHAKUR	MR Z KAMAR (R2) MR. R R KAUSHIK (R2) PP, ASSAM
23	<a href="#">Crl.Pet./1427/2019</a> WITH LCR 1 FILE (SCANNED COPY)	SMTI. SUSHMA KUMARI @ SUSHMA DEVI AND 5 ORS. <b>Versus</b> SMTI. ASARAFI DEVI	MR. D P CHALIHA MS M ROY	MR. N HASAN MR. S BORTHAKUR MS. S KAKATI MR. A HASAN MR. I K BURAGOHAIN
24	<a href="#">Crl.Pet./1515/2019</a>	MUNNA BALMIKI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. DILIP DEY	ALHAJJ INAM UDDIN MRS. R MOMTAZ PP, ASSAM
25	<a href="#">Crl.Pet./8/2020</a> WITH LCR 4 FILES	MD. HARUNAR RASHID <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S N ADHYAPAK MS. B DAS	MS. M DAS PP, ASSAM
26	<a href="#">Crl.Pet./54/2020</a> WITH LCR 1 FILE (SCANNED COPY)	ALIN BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S MUKTAR MR. K H CHOUDHURY	MD. S U AHMED PP, ASSAM
27	<a href="#">Crl.Pet./157/2020</a> WITH LCR 2 FILES (SCANNED COPY)	ARAKHI BASUMATARI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. I A TALUKDAR MR. B HUSSAIN	MR. T DEURI (r-2) MRS. R S DEURI (r-2) MS T WAPANGLA (r-2) PP, ASSAM
28	<a href="#">Crl.Pet./202/2020</a> WITH LCR 2 FILES (SCANNED COPY)	BHAWANI SINGH AGARWAL @ BHAWANI AGARWAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J PAUL MR. A PAUL MS. A DEY	MR. V N UPADHYAY MS P MISHRA PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. J P SHARMA	08-03-2025	To	25-03-2025
3)	MD. H BHUYAN	11-03-2025	To	30-04-2025
4)	MR I RAFIQUE	14-03-2025	To	04-04-2025
5)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
6)	MR. A K DAS	18-03-2025	To	01-05-2025
7)	MR D BARUAH	20-03-2025	To	29-03-2025
8)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
9)	MR. N ISLAM	24-03-2025	To	04-04-2025
10)	MR. A THAKUR	21-03-2025	To	31-03-2025
11)	MS. J R THAKUR	21-03-2025	To	31-03-2025

12)	MR I AHMED	27-03-2025	To	05-04-2025
13)	MR. G KHANDELIA	23-03-2025	To	31-03-2025